



**CHHATTISGARH ENVIRONMENT CONSERVATION BOARD**  
**Paryavas Bhawan, North Block, Sector - 19,**  
**Nava Raipur, Atal Nagar, Raipur (C.G.)**  
**Email address – hocecb@gmail.com**

No. **5206** /H.O./Tech./CECB/2019  
To,

Raipur, Date **20/9** /2019

Registrar General,  
National Green Tribunal,  
Faridkot House,  
Copernicus Marg, New Delhi-110001

Sub:- Compliance of the direction issued by Hon'ble NGT in O.A. No. 644/2019 Sudhir Vs.State of Chhattisgarh.

Ref: - Hon'ble NGT order dated 20.08.2019 in O.A. No. 644/2019 Sudhir Vs.State of Chhattisgarh.

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In compliance to above referred direction, please find enclosed herewith the report by Regional Officer, CECB Raipur for necessary action.

Encl: As above.

  
**Member Secretary**  
C.G. Environment Conservation Board  
 Atal Nagar, Raipur (C.G.)  
*20/9/2019*



क्षेत्रीय कार्यालय

छ.ग. पर्यावरण संरक्षण मण्डल

कबीर नगर व्यवसायिक परिसर, छत्तीसगढ़ गृह निर्माण मंडल कॉलोनी,  
कबीर नगर, रायपुर (छ.ग.)

2329

क्रमांक /क्षेका/तक./छ.प.सं.मं/2019

रायपुर दिनांक 20/9/2019

प्रति,

सदस्य सचिव,

छ.ग. पर्यावरण संरक्षण मंडल,

मंडल मुख्यालय, नवा रायपुर अटल नगर, (छ.ग.)

विषय:- मंडल मुख्यालय द्वारा ई-मेल दिनांक 29.08.2019 के माध्यम से मेसर्स द मेटालिक एलॉयज, प्लॉट नं-29, इण्डस्ट्रीयल ग्रोथ सेंटर, सिलतरा फेस-II, रायपुर (छ.ग.) के संदर्भ में माननीय नेशनल ग्रीन ट्रिब्यूनल प्रीसिपल बैंच, नई दिल्ली द्वारा ओरिजीनल एप्लीकेशन नंबर 644/2019, सुधीर विरुद्ध स्टेट ऑफ छत्तीसगढ़ के संबंध में पारित आदेश दिनांक 20.08.2019 एवं मंडल मुख्यालय द्वारा ई-मेल दिनांक 18.09.2019 तथा 19.09.2019 के माध्यम से मेसर्स द मेटालिक एलॉयज, प्लॉट नं-29, इण्डस्ट्रीयल ग्रोथ सेंटर, सिलतरा फेस-II, रायपुर (छ.ग.) के संदर्भ में माननीय नेशनल ग्रीन ट्रिब्यूनल प्रीसिपल बैंच, नई दिल्ली द्वारा ओरिजीनल एप्लीकेशन नंबर 694/2019, श्री कांत विरुद्ध स्टेट ऑफ छत्तीसगढ़ के संबंध में पारित आदेश दिनांक 16.09.2019 में दिये गये निर्देश के परिपालन में वस्तुस्थिति की जानकारी प्रेषित करने बाबत।

- संदर्भ:- 1. मंडल मुख्यालय द्वारा प्रेषित ई-मेल दिनांक 29.08.2019.  
2. मंडल मुख्यालय द्वारा प्रेषित ई-मेल दिनांक 19.09.2019.

महोदय,

उपरोक्त विषयांतर्गत संदर्भित पत्र क्रमांक 1 एवं 2 के माध्यम से मेसर्स द मेटालिक एलॉयज, प्लॉट नं-29, इण्डस्ट्रीयल ग्रोथ सेंटर, सिलतरा फेस-II, रायपुर (छ.ग.) के संदर्भ में प्राप्त माननीय नेशनल ग्रीन ट्रिब्यूनल प्रीसिपल बैंच, नई दिल्ली द्वारा ओरिजीनल एप्लीकेशन नंबर 644/2019, सुधीर विरुद्ध स्टेट ऑफ छत्तीसगढ़ के संबंध में पारित आदेश दिनांक 20.08.2019 एवं मेसर्स द मेटालिक एलॉयज, प्लॉट नं-29, इण्डस्ट्रीयल ग्रोथ सेंटर, सिलतरा फेस-II, रायपुर (छ.ग.) के संदर्भ में प्राप्त माननीय नेशनल ग्रीन ट्रिब्यूनल प्रीसिपल बैंच, नई दिल्ली द्वारा ओरिजीनल एप्लीकेशन नंबर 694/2019, श्री कांत विरुद्ध स्टेट ऑफ छत्तीसगढ़ के संबंध में पारित आदेश दिनांक 16.09.2019 में दिये गये निर्देश के परिपालन में इस कार्यालय के दल द्वारा मेसर्स द मेटालिक एलॉयज, प्लॉट नं-29, इण्डस्ट्रीयल ग्रोथ सेंटर, सिलतरा फेस-II, रायपुर (छ.ग.) का निरीक्षण दिनांक 19.09.2019 को किया गया। निरीक्षण प्रतिवेदन पत्र के साथ संलग्न है, जिसमें उद्योग के संबंध में वस्तुस्थिति की जानकारी का उल्लेख है। अतः प्रकरण कृपया अग्र आवश्यक कार्यवाही हेतु संप्रेषित है।

संलग्न :- उपरोक्तानुसार।

क्षेत्रीय अधिकारी  
क्षेत्रीय कार्यालय, रायपुर (छ.ग.)

निरीक्षण-प्रतिवेदन

- 1 उद्योग का नाम एवं पता : मेसर्स द मेटालिक एलॉयज, प्लॉट नं-29, इण्डस्ट्रीयल ग्रोथ सेंटर, सिलतरा फेस-II, रायपुर (छ.ग.)
- 2 निरीक्षण दिनांक : 19.09.2019.
- 3 निरीक्षणकर्ता : पी.के. रबड़े, वैज्ञानिक  
पी.सोनकर, सहायक अभियंता  
संजय सिंह, प्र. शा. सहा. एवं  
वाय. के. भाष्कर, प्र. शा. प.
- 4 निरीक्षण के समय उपस्थित उद्योग प्रतिनिधी : श्री अभिषेक अग्रवाल, जनरल मैनेजर
5. संदर्भ : मंडल मुख्यालय द्वारा ई-मेल दिनांक 29.08.2019 के माध्यम से मेसर्स द मेटालिक एलॉयज, प्लॉट नं-29, इण्डस्ट्रीयल ग्रोथ सेंटर, सिलतरा फेस-II, रायपुर (छ.ग.) के संदर्भ में माननीय नेशनल ग्रीन ट्रिब्यूनल प्रीसिपल बैन्च, नई दिल्ली द्वारा ओरिजीनल एप्लीकेशन नंबर 644/2019, सुधीर विरुद्ध स्टेट ऑफ छत्तीसगढ़ के संबंध में पारित आदेश दिनांक 20.08.2019 एवं मंडल मुख्यालय द्वारा ई-मेल दिनांक 18.09.2019 तथा 19.09.2019 के माध्यम से मेसर्स द मेटालिक एलॉयज, प्लॉट नं-29, इण्डस्ट्रीयल ग्रोथ सेंटर, सिलतरा फेस-II, रायपुर (छ.ग.) के संदर्भ में माननीय नेशनल ग्रीन ट्रिब्यूनल प्रीसिपल बैन्च, नई दिल्ली द्वारा ओरिजीनल एप्लीकेशन नंबर 694/2019, श्री कांत विरुद्ध स्टेट ऑफ छत्तीसगढ़ के संबंध में पारित आदेश दिनांक 16.09.2019 में दिये गये निर्देश के परिपालन में वस्तुस्थिति की जानकारी प्रेषित करने बाबत्।
- 6 विवरण :-

उद्योग मेसर्स द मेटालिक एलॉयज, प्लॉट नं-29, इण्डस्ट्रीयल ग्रोथ सेंटर, सिलतरा फेस-II, रायपुर (छ.ग.) का निरीक्षण निर्देशानुसार दिनांक 19.09.2019 को किया गया। निरीक्षण के समय उद्योग प्रतिनिधी श्री अभिषेक अग्रवाल, जनरल मैनेजर उपस्थित थे।

उद्योग द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 एवं वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1981 के प्रावधानों के तहत स्थापना सम्मति बाबत् किये गये आवेदन के संदर्भ में छ.ग. पर्यावरण संरक्षण मंडल, रायपुर

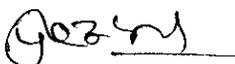


द्वारा उद्योग को फेरो एलॉयज लो कार्बन - 8000 मी.टन/वर्ष हेतु स्थापना सम्मति पत्र क्रमांक 1108 दिनांक 19.05.2006 के माध्यम से जारी की गई थी। उद्योग द्वारा स्थापना सम्मति प्राप्त करने हेतु किये गये आवेदन (इस कार्यालय में प्राप्त दिनांक 08.11.2005) के साथ प्रेषित प्रोजेक्ट रिपोर्ट में submerge electric arc furnace की स्थापना का प्रस्ताव दिया गया था। उल्लेखनीय ई.आई.ए. 2006 दिनांक 14.09.2006 से प्रभावशील हुआ, अतः उद्योग को पर्यावरणीय स्वीकृति प्राप्त करना आवश्यक नहीं था।

उद्योग द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 एवं वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1981 के प्रावधानों के तहत जल एवं वायु संचालन सम्मति बाबत किये गये आवेदन के संदर्भ में छ.ग. पर्यावरण संरक्षण मंडल, रायपुर द्वारा उद्योग को लो कार्बन फेरो एलॉयज- 8000 मी.टन/वर्ष हेतु जल एवं वायु संचालन सम्मति क्रमशः पत्र क्रमांक 1231 एवं 1229 दिनांक 23.08.2011 के माध्यम से जारी की गई थी, उक्त जल एवं वायु सम्मति की नवीनीकरण वैधता दिनांक 31.01.2020 तक है।

तदनुसार उद्योग द्वारा एक नग submerge electric arc furnace की स्थापना की गयी है, जो कि विद्युत चलित है, जिसमें ईंधन के रूप में कोक का उपयोग नहीं किया जाता है। उपस्थित उद्योग प्रतिनिधि द्वारा कच्चे माल (Raw Material) के रूप में मैंगनीज ओर, कोक, डोलोमाइट एवं कार्बन पेस्ट का उपयोग किये जाने की जानकारी दी गयी। उद्योग परिसर में मैंगनीज ओर लगभग - 3000 टन, कोक लगभग - 300 टन, डोलोमाइट लगभग- 120 टन, कार्बन पेस्ट लगभग- 100 टन तथा फेरो मैंगनीज ऑक्साइड स्लैग लगभग- 800 टन भण्डारित पाया गया।

उद्योग द्वारा वायु प्रदूषण नियंत्रण हेतु हीट एक्सचेंजर के साथ बैग फिल्टर्स स्थापना की गयी है, तथा स्थापित चिमनी की ऊंचाई 30 मीटर है। निरीक्षण के समय उद्योग उत्पादनरत नहीं पाया गया तथा उपस्थित उद्योग प्रतिनिधि द्वारा जानकारी दी गयी कि उद्योग को दिनांक 31.08.2019 से मेंटेनेंस हेतु शटडाउन में लिया गया है, पत्र की छायाप्रति संलग्नक-1 है, तथा उद्योग द्वारा अपने पत्र दिनांक 19.09.2019 के माध्यम से प्रेषित उत्पादन आंकड़े मय एक्सआईज रिटर्न तथा इस कार्यालय के पत्र दिनांक 18.09.2019 के माध्यम से अन्य वांछित जानकारी का पत्र संलग्नक-2 अनुसार है। उक्तानुसार वस्तुस्थिति की जानकारी मय प्रतिवेदन कृपया अग्र आवश्यक कार्यावाही हेतु संप्रेषित है।

  
(प्र. शा. प.)

  
(प्र. शा. सहा.)

  
(सहा. अभि.)

  
(वैज्ञानिक)

# **PROJECT REPORT**

**For**

**FERRO ALLOYS  
(8000 MT/YEAR)**

**PROMOTER:**

**THE METALLIC ALLOYS**

**C-125, SECTOR-1, NEAR GURU MEDICOS,  
DEVENDRA NAGAR, RAIPUR - 492 001 (C.G.)**

## Introduction:

**Iron and steel** are the world's cheapest and most useful metals. These hard, durable metals are used in making thousands of products, from paper clips to automobiles. Machines made of iron and steel help produce almost everything we use, including our clothes, our homes, and even our food. Today, the production of iron and steel is one of the world's most vital industries. Throughout the world, millions of workers are employed in steel-manufacturing plants. Millions of additional workers provide machinery, raw materials, and energy to iron and steel companies or manufacture consumer products from iron and steel.

### **Kinds of iron and steel**

The metals called iron and steel are alloys of the element iron. In general, steel is any alloy of the elements iron and carbon that contains less than 2 percent carbon. All types of steel also contain some manganese, and many kinds also include other elements. The properties of any kind of iron or steel depend largely on the chemical composition of the alloy. Heating and *working* (shaping) the metal can greatly change its physical properties.

There are thousands of kinds of iron and steel. But all types of iron can be classified as

- (1) Pig Iron
- (2) Cast Iron
- (3) Wrought Iron.

All kinds of steel can be grouped as

- (1) Carbon Steel
- (2) Alloy Steel
- (3) Stainless Steel
- (4) Tool Steel.

The world at present is having considerable reforms in regards to technology for steel manufacturing – its change & developments. The per capita consumption of steel is a prime criterion to gauge the socio-economic development and growth of any nation and consumption of Ferro Alloys is directly linked with the steel. Rather increased ratio of special steel in the total steel consumption has resulted in faster growth in the demand of Ferro Alloys. India has vast reserves of ferrous and non-ferrous minerals. The huge iron ore reserves in the country paves way for the growth of iron and steel industry which in turn helped the Ferro Alloys industry in India.

Ferrous metallurgy relies mainly on production of clean steel on the one hand and making steels of various strengths and characteristics and compositions of a variety of applications. Both the structure and properties of steel are governed by the principal elements present in steel particularly manganese, silicon etc. There are numerous categories of alloy steel and tool steels. These are basically identified from their distinct chemicals composition. There are at least 15 types of Ferro Alloys that are commonly used in steel making. Of them, the three most commonly used Ferro Alloys are based on dominating chemical element of manganese, silica and chrome popularly called as Ferro Manganese, Silico-Manganese and Ferro Chrome. These are used in bulk quantity and are called bulk Ferro Alloys. It also offers a vast potential for export. Presently also, India is exporting Ferro Alloys product to many countries.

### **About Promoters:**

The Metallic Alloys is a newly promoted firm having its registered office at BA/3A Ashok Vihar, Phase I, New Delhi. The partners of the firms are:-

1. Shri Mahesh Jhalani
2. Shri Om Jhalani.
3. Smt. Veena Jhalani.
4. Shri Pratul Jhalani.

The partners of the firm Shri Om Jhalani are operating a trading business of Ferro Alloys and are in this field for the last 30 years. They possess an excellent report and experience in the country and outside.

They have gained experience in commercial, financial and technical sectors too, which has brought them to this height. The partners never looked back since the start of business. Over the years, the partners have gained rich experience in successfully managing and running the business, which will give lot of support in implementing and running the proposed Ferro Alloy.

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## Product & its Uses and market

Ferro Alloys are used in metallurgical industries as an alloying element and as a deoxidizing agent. Manganese alloys are those in which the predominant constituent is manganese. The most important is Ferro Manganese, an alloy of iron and manganese containing about 80% of Manganese.

Ferro manganese is widely used in the manufacture of Tool Steels (upto 0.4% Mn) and Structural Steel (upto 0.6% Mn) and also of special steel with a high manganese content (upto 12 – 14% Mn), as well as an alloying addition. Metallic manganese is used in the manufacture of special steels low in iron, low carbon alloyed steels with a high manganese content, as well as in non-ferrous metallurgy.

In non-ferrous metals, it is added to improve strength, ductility and rollability in hot state. In manganese based non-ferrous alloy about 72% is Manganese and the balance is copper & nickel.

Various grades of Ferro Manganese such as high carbon, medium carbon & low carbon are used in steel manufacturing depending upon the end use requirements. For example, low carbon Ferro Manganese is required where carbon control in steel is strictly necessary.

Silico Manganese is used as a blocking agent to prevent the reaction of carbon and oxygen in steel. It is also used to increase Silico content in steel which gives extra strength to steel for industrial uses such as tool steel and spring steel.

The manganese content of various steels is roughly as follows: -

Carbon Steel	-	4.45 Kg / Ton of Steel
Low Alloy Steel	-	7.00 Kg / Tons of Steel
Fully alloy steels	-	4.05 Kg / Ton of Steel
Stainless Steel	-	1.70 Kg / Ton of Steels

## DEMAND VS. SUPPLY

There is huge demand of Ferro Alloys by various integrated and mini steel plants. Apart from this, Ferro Alloys has a big export potential. The present capacity and targeted demand including the export figures are given here below: -

### Production of Ferro Alloys

Products	(Qty. in MT)			
	2000-01	1999-00	1998-99	1997-98
Ferro Manganese (High Carbon)	169,269	127,455	162,715	159,164
Ferro Manganese (Medium Carbon)	342	7,461	488	903
Ferro Manganese (Low Carbon)	751	1,500	1,509	1,259
Silico Manganese	276,008	232,611	192,793	198,282
LC Ferro Silicon	0	0	0	2,185
Ferro Silicon	67,349	56,286	57,262	79,742
HC Ferro Chrome/charge Chrome	381,879	313,803	305,327	338,897
LC Ferro Chrome	460	1,947	1,947	5,467
Silico Chrome	0	0	0	311
Ferro Silico Magnesium	2,460	2,310	1,717	1,429
<b>Total</b>	<b>898,518</b>	<b>741,426</b>	<b>723,758</b>	<b>787,639</b>

### Export Potential – Regional / Global

The export / import figures of the Ferro Alloys for last few years are given in the following tables: -

### Export of Ferro Alloys

Products	(Qty. in MT)			
	2000-01	1999-00	1998-99	1997-98
Ferro Manganese (High Carbon)	5,723	200	15,766	991
Silico Manganese	86,798	63,708	54,022	56,192
Ferro Silicon	5,658	4,849	9,467	11,650
HC Ferro Chrome/charge Chrome	171,088	137,328	168,630	186,687
LC Ferro Chrome	0	0	0	0
Ferro Silico Magnesium	260	220	269	122
<b>Total</b>	<b>269,527</b>	<b>206,305</b>	<b>248,754</b>	<b>259,003</b>

**Import of Ferro Alloys**

(Qty in MT)

<b>Ferro Alloys</b>	<b>1997-98</b>	<b>1996-97</b>	<b>1995-96</b>	<b>1994-95</b>
HC Ferro Manganese	14,993	19,900	2,287	515
Silico Manganese	1,384	646	451	240
Ferro Silicon	14,112	17,900	22,510	9,828
HC Ferro Crone/Charge Chrome	12,951	7,781	11,894	5,744
Silicon Chrome	2,844	350	1,562	91
Ferro Silico Magnesium	226	254	273	181
Ferro Molybdenum	245	217	358	336
Ferro Vanadium	50	47	107	82
Other Ferro Alloys	2,803	49,674	1,270	798
<b>TOTAL</b>	<b>49,608</b>	<b>49,674</b>	<b>40,712</b>	<b>17,815</b>
Import Duty	20%	25%	30%	50%

\*\*\*\*\*

## **PROJECT DETAILS:**

### ***Scope of the Project:-***

The project envisages setting up of 8000 M.T/Year of low carbon Ferro Alloys at siltara, phase II, Bilaspur Road, Raipur (C.G.). THE METALLIC ALLOYS future vision is to produce various types of mixed produce, which shall act as an import substitute saving valuable foreign exchange.

### **Site:-**

The proposed project is proposed at Plot No. 29, Phase-H, Siltara Industrial Area, Raipur. The following factors, which influence the site selection, seems favorable to seek this site for me proposed unite.

- (a) Proximity to me source of major Raw Material
- (b) Proximity to me user industry
- (c) Scope for future expansion.
- (d) Proximity of national highway & transport
- (e) Environment aspects.

### **Plant Description: -**

#### ***Raw Material Handling:***

Main raw materials Manganese Ore, Coke, Dolomite and Hi-MnO Slag etc being purchased are first to prepare the required grain size for input. The raw material are calibrated by proper weighing machines and mixed at the required composition and charged into Sub-merge Electric Arc Furnace.

## Raw material requirement for a period of one month:-

### Raw Material

a)	Manganese ore	1650 M.T.
b)	Coke	550 M.T.
c)	Dolomite	40 M.T.
d)	High – MnO Slag	150 M.T.
e)	Consumables Metal Scraps and Carbon Paste	L.S.

### Process system:

#### **Manufacturing Process of Ferro Alloys:**

The Ferro Manganese and silico-Manganese is an alloy of Manganese and Iron with additions of Silicon, Carbon and several other various elements. The silicon manganese can be divided into various grades depending upon the carbon content in the alloy.

Manganese ore is the basic material having the major constituents of the alloy viz. iron and manganese. Different types of manganese ores are blended to achieve an appropriate manganese iron ratio used for the furnace charges. Coke is used as reductant and quartz as an addition agent. The raw materials are charged into a furnace where they are smelted by electric power supplied through three carbon electrodes. The alloy and the slag produced in the furnace are tapped at regular intervals. The specification of silicon manganese produced is conforming to Indian standards.

#### **ELECTRODE PASTE, CASING, OXYGEN LANCE AND REFRACTORIES**

The soderberg electrodes are formed in situ by charging electrode paste of suitable compressive strength, electrical conductivity, porosity and apparent density, into mild steel cylindrical shell provided with inner ribs for reinforcement. There is a continuous consumption of both electrode paste and casing sheets.

The other consumables of the process include oxygen lancing pipes and oxygen used for opening the furnace tap-holes, and the refractory for the lining of pans / runners used for alloy collection.

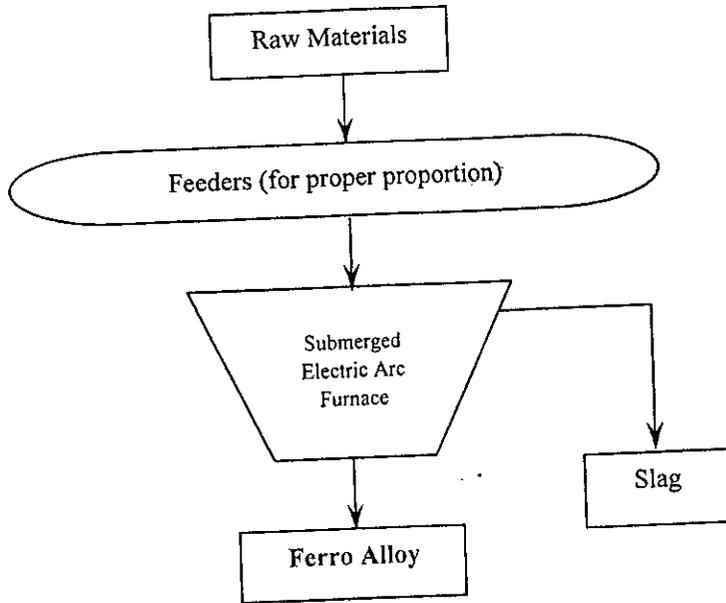
### **PROCESS DESCRIPTION: -**

Standard Ferro Manganese is smelted at about 1700 – 1800 °C. This is achieved by a conventional Submerged Arc Electric Furnace. The three carbon electrodes, partially submerged in the charge, are supported on hydraulic cylinders for upward and downward movements to maintain the desired electrical conditions in the furnace.

The body of the furnace is cylindrical in shape, and is lined with firebricks, silicon carbide bricks and carbon tamping paste. Two tap-holes are provided at 120 Deg. apart for draining out both the molten alloy and the slag. During the repair works of one of the tap holes the other will function as standby. The raw materials are thoroughly mixed in the proper proportion before being charged into the furnace. Manual poking rods or stoker car are used for stoking the charge on the furnace top.

As the charge enters the smelting zone, the alloy formed by chemical reactions of the oxides and the reductant, being heavy gradually settles at the bottom. The slag produced by the unreduced metal oxides and the flux, being relatively lighter, floats on the alloys surface. At regular intervals the furnace is tapped. The tap hole is opened by Oxygen lancing pipe and after tapping is completed, it is closed by clay plug. The liquid Silico-manganese and the slag flow into the C.I. Pan. The slag being lighter overflow from the C.I. Pan and is taken into the sand mould. The alloy cake from C.I. Pan is removed and broken manually with hammer to required lump size. The slag produced in the process, generally free from metal, after cooling is removed by lorry to the slag dump.

*Manufacturing Process Flow Chart is as below:*



\*\*\*\*\*

**Cost of Project:**

Particulars	Approx. value
	Rs. In Lakhs
1. Land —2.5 areas (from CSIDC)	7.00
2. Building	14.00
3. Plant & machinery	52.00
4. Electrical installations (500 KVA)	10.50
5. Misc. assets (furniture, computer etc)	1.00
6. Contingencies, Preliminary and preoperative expense	2.00
	86.50

**List of plant & Machinery****Sr. No. Particulars**

1. Submerge Electric Arc Furnace self fabricated lined with Fire Bricks and carbon tamping paste; which include:
  - i. Copper flexible ropes
  - ii. Copper Contact pad
  - iii. Brass connection terminals
  - iv. Pressure rings made of 16 MM plate
  - v. Mantles made of 8 mm plate
  - vi. Electrodes casing made of 14 gauge MS sheet Slipping devices
  - vii. Hydraulic system to move the electrodes
2. Laboratory equipments
  - i. Chemical Laboratory Apparatus
  - ii. consisting of carbon determinates,
  - iii. muffle furnace, hot plates,
  - iv. chemical balance, glass, wares,
  - v. chemicals & portable drilling
  - vi. machines etc. (Lots)
3. Auxiliaries:
  - i. Air Compressor
  - ii. Water Pumps with Motor
  - iii. Skip Bucket for charging
  - iv. Pipes & Fittings
  - v. Monorail hoist for slag and metal handling
  - vi. Weighing Scale Cap. 2 MT

\*\*\*\*\*

संलग्नक-1



# The Metallic Alloys

To,  
The Regional Officer  
Chhattisgarh Environment Conservation Board  
Kabir Nagar, Raipur(C.G.)

Dated : 30.08.19

Sub : Intimation regarding temporary maintenance shutdown of our unit – The Metallic Alloys, Siltara

Sir,

This is to inform that we are taking temporary maintenance shutdown of our unit – The Metallic Alloys, Plot No. 29, Industrial Growth Centre, Siltara, Raipur – 493111 for about 25-30 days from 31.08.19. During the shutdown process there will be some fume generation .

The above is for kind information

Thanking You  
Yours Faithfully

The Metallic Alloys

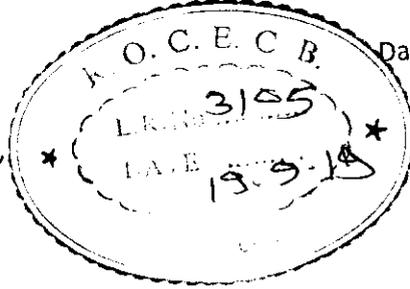
  
Authorised Signatory





# The Metallic | Alloys

To,  
The Regional Officer  
Chhattisgarh Environment Conversation Board,  
Commercial Complex, Housing Board Colony,  
Kabir Nagar,  
Raipur [C.G.] 492099



Dated : 19.09.2019

Secy (R)  
19/09/2019

Subject: Regarding compliance of air and water consent/subsequent renewals and desired information submitted pursuant to queries raised during visit of CECB authorities on 19.09.19

ACLS  
9

Respected Sir,

The requisite information as desired is as follows –

1. We, The Metallic Alloys, Siltara are a MSME unit having obtained permission to establish from the Chhattisgarh Environment Conservation Board vide letter no. 1108 dtd 19.05.2006 for low carbon ferro alloys – 8000MT per year as per rule. By that time environment clearance is not applicable for manufacturing of Ferro Alloys; it is applicable after 14<sup>th</sup> September 2006. After establishment of the unit; we have obtained consent to operate and its further renewal as per Air and Water [Prevention and Control of Pollution] Acts. The renewal of the consent is valid up to 31.01.2020. We are complying to the stipulated consent conditions of Consent to Operate and its subsequent renewals. Copy of MSME certificate and Consent to operate enclosed as Annexure – 1 & 2
2. We have installed 1 no. of submerged electric arc furnace has been established of capacity 6 MVA.
3. We are using Manganese Ore, Dolomite and Coke as raw material for manufacturing process; where coke is used as reducing agent. The installed furnace is electrically operated. The facility of thermit process has not been established and we have not installed any furnace that consumes coke as fuel.
4. We confirm that we are not using coke as a fuel. The process of electric submerged arc furnace is electrically operated and electricity is being supplied to us by Chhattisgarh State Power Distribution Company Limited.

THE

Authorized Signatory



## The Metallic | Alloys

5. For Control of Pollution from the Furnace a well efficient heat exchanger with bag filter containing 864 prescribed bags has been installed; which is attached with chimney having height of 30 meters to control the emission under permissible limits.
6. Rain Water Harvesting within premises has been installed.
7. We have done 500 no. plantation in our premises at The Metallic Alloys, Siltara and also at Khasra no. 299, 292/3-4, 294, 295/2, Block – Dharsiwa, Near JK Video Hall Sakara, Raipur (C.G.) as Annexure - 3
8. For Treatment of Domestic Effluent we have constructed Septic Tanks followed by Soak pits and no effluent remains after soak pits for further disposal. Pertaining to industrial effluent, we have implemented closed cooling circuit and no industrial effluent is being generated from the premises. Hence we are maintaining ZERO liquid discharge condition.
9. Further our production is as per excise return for which we are enclosing copy of Excise returns as Annexure – 4 to this letter; which has been submitted to Excise Department.
10. Copy of Electricity bills generated by CSPDCL during the year 2019 is enclosed herewith as Annexure – 5
11. Further we hereby like to inform your kind office that presently operation of electric submerged arc furnace is under shutdown as we have taken temporary maintenance shutdown of our unit for repair and maintenance work since 31.08.19 and intimated to your kind office as per procedure. Copy of intimation letter is enclosed herewith as Annexure – 6.

This is for your kind consideration and further necessary action please.

Thanking you,

Yours Truly,

For, The Metallic Alloys

THE METALLIC ALLOYS

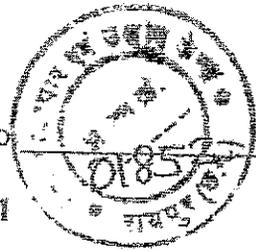
Authorised Signatory,

Authorised Signatory

Encl : As above



No.



ENTREPRENEURS MEMORANDUM  
FOR  
SETTING UP MICRO, SMALL OR MEDIUM ENTERPRISE

GENERAL INSTRUCTIONS.

1. MEMORANDUM IS TO BE FILED WITH THE DISTRICT INDUSTRIES CENTRE\* BY A MICRO, SMALL OR MEDIUM ENTERPRISES, AS THE CASE MAYBE, UNDER SUB-SECTION (1) OF SECTION 8 OF THE MICRO, SMALL AND MEDIUM ENTERPRISES DEVELOPMENT (MSMED) ACT, 2006.
2. FOUR COPIES OF THE MEMORANDUM SHOULD BE FILED.
3. THERE IS NO FEE FOR PROCESSING THE MEMORANDUM.
4. EXISTING UNITS SHOULD FILL UP ONLY PART I OF THE MEMORANDUM.
5. IN CASE OF ANY CHANGE IN THE INFORMATION. AT ANY POINT OF TIME, PLEASE INFORM THE DETAILS WITHIN THREE MONTHS TO DISTRICT INDUSTRIES CENTRE.
6. WRITE/TYPE IN BLOCK (CAPITALS) LETTERS
7. LEAVE ONE BLANK BOX AFTER EACH WORD.
8. FILL UP WHICHEVER IS APPLICABLE.
9. ALL CODES OTHER THAN PIN CODE SHALL BE FILLED BY THE OFFICE.
10. FORM WILL BE MACHINE NUMBERED BY THE DISTRICT INDUSTRIES CENTRE.
10. \* To be filed at the District Industries Centre under whose jurisdiction the enterprise is proposed to be located.

Note : See Schedule II for procedure of its filling and other matters incidental there to for the purpose of the said act.

THE METALLIC ALLOYS

Authorised Signatory



REGIONAL OFFICE  
CHHATTISGARH ENVIRONMENT CONSERVATION BOARD  
HOUSING BOARD COMPLEX, KABIR NAGAR, RAIPUR (C.G.)

No. 3302/RO/TS/CECB/2017

Raipur, Dated: 04/02/2017

To,

M/s The Metallic Alloys  
Plot No. - 29, Industrial Growth Centre Siltara  
Phase - II Raipur (C.G.)

Sub: Renewal of consent of the Board under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981.

Ref:- Your application received at this office dated 10.01.2017 and subsequent correspondence ending dated 02.02.2017.

With reference to your application consent is hereby renewed for a period of three years i.e. from 01.02.2017 to 31.01.2020 subject to the fulfillment of the terms & condition in the schedule of the consent L.No. 1229/RO/TS/CECB/2011, dated 23.08.2011, issued to you by this office and additional condition mentioned below:-

This Renewal of consent is valid for product and production capacity of:-

Product	Production Capacity
1. Low Carbon Ferro Alloys	8,000 M.T./Year (Eight Thousand Metric Ton Per Year)

Additional condition:-

1. The industry shall operate and maintain the pollution control facilities regularly to ensure the Particulate Matter emission within prescribed standard all the time.
2. The ambient air quality within the premises shall be maintained within the prescribed standards all the time.
3. Industry shall do extensive tree plantation inside and outside the factory premises.
4. Good House keeping practices shall be adopted by the industry.

For & on behalf of C.G. Environment Conservation Board

Regional Officer  
C.G. Environment Conservation Board  
Commercial Complex, Housing Board Colony  
Raipur (C.G.)

THE METALLIC ALLOYS

Authorized Signatory



**REGIONAL OFFICE  
CHHATTISGARH ENVIRONMENT CONSERVATION BOARD  
HOUSING BOARD COMPLEX, KABIR NAGAR, RAIPUR (C.G.)**

No. 384/RO/TS/CECB/2017

Raipur, Dated: 04/02/2017

To,  
M/s The Metallic Alloys  
Plot No. - 29, Industrial Growth Centre Siltara  
Phase - II, Raipur (C.G.)

Sub:- Renewal of consent of the Board under Section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974.

Ref:- Your application received at this office dated 10.01.2017 and subsequent correspondence ending dated 02.02.2017.

With reference to your application consent is hereby renewed for a period of three years i.e. from 01.02.2017 to 31.01.2020 subject to the fulfillment of the terms & condition in the schedule of the consent L.No. 1231/RO/TS/CECB/2011, dated 23.08.2011, issued to you by this office and additional condition mentioned below:-

This Renewal of consent is valid for product and production capacity of-

<u>Product</u>	<u>Production Capacity</u>
1. Low Carbon Ferro Alloys	8,000 M.T./Year (Eight Thousand Metric Ton Per Year)

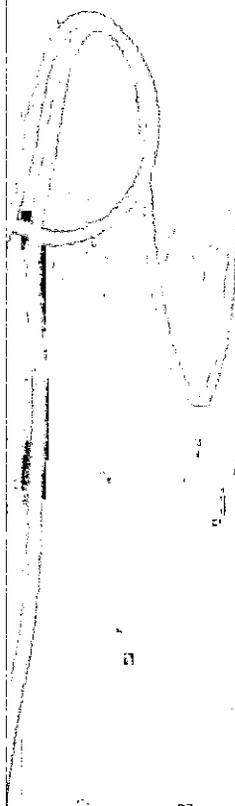
Additional condition:-

1. The industry shall operate and maintain the pollution control facilities regularly to ensure the treated effluent quality within the prescribed standard all the time.
2. Industry shall do extensive tree plantation inside and outside the factory premises.
3. All the solid wastes generated from the plant shall be disposed off in safe and scientific method.
4. Good House keeping practices shall be adopted by the industry.

For & on behalf of C.G. Environment Conservation Board

THE METALLIC ALLOYS  
4  
Authorised Signatory.

  
 Regional Officer  
 Regional Officer  
 Regional Office, C.G. Environment Conservation Board  
 Commercial Raipur (C.G.) Housing Board Colony,  
 Kabir Nagar, Raipur



THE METALLICA OYS

Authorised

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Shot on Moto G5s Plus



Shot on moto Guzzi Plus





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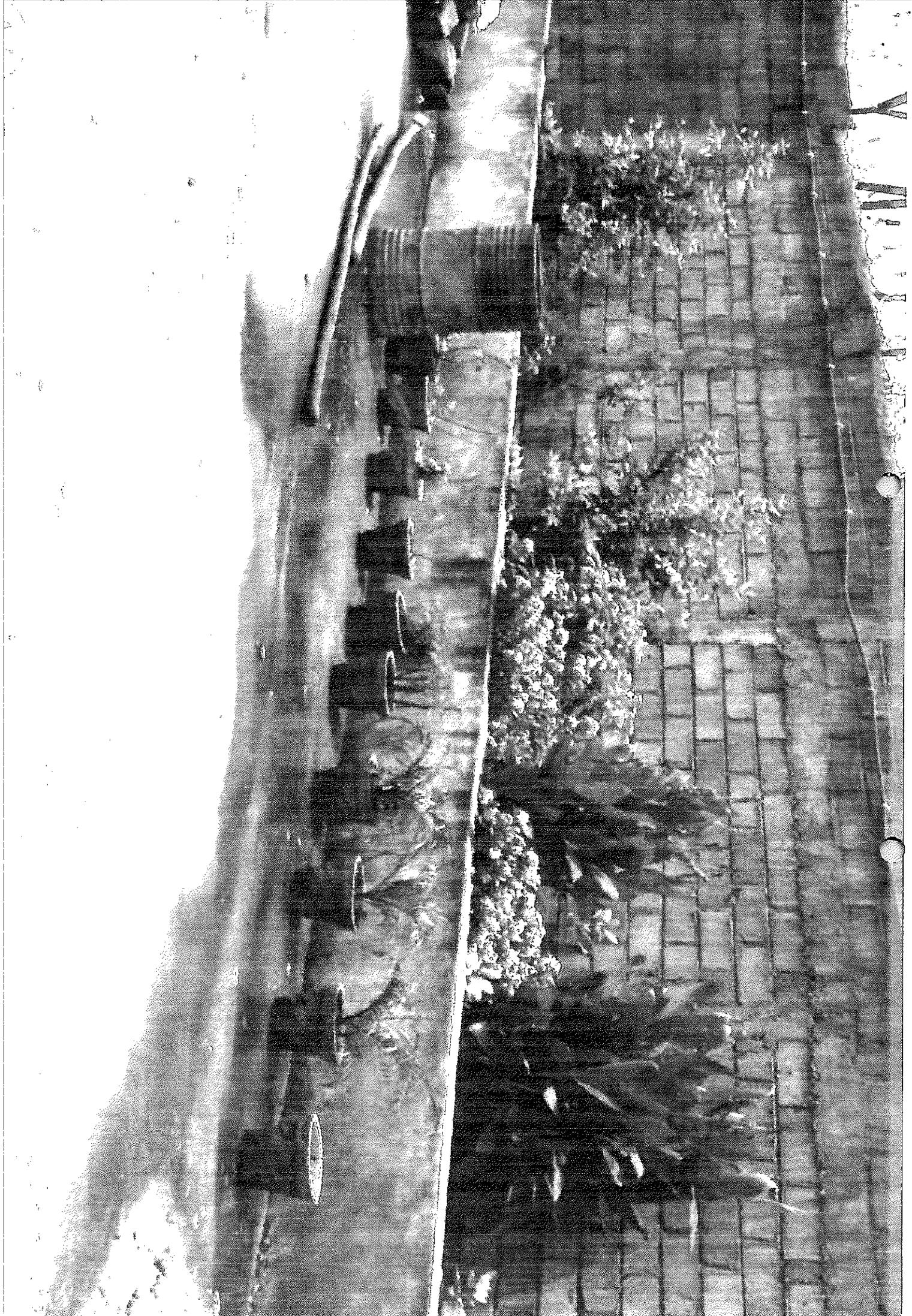


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WELDING  
METAL FABRICATION  
WELDING



1001 Johnson B. Hwy



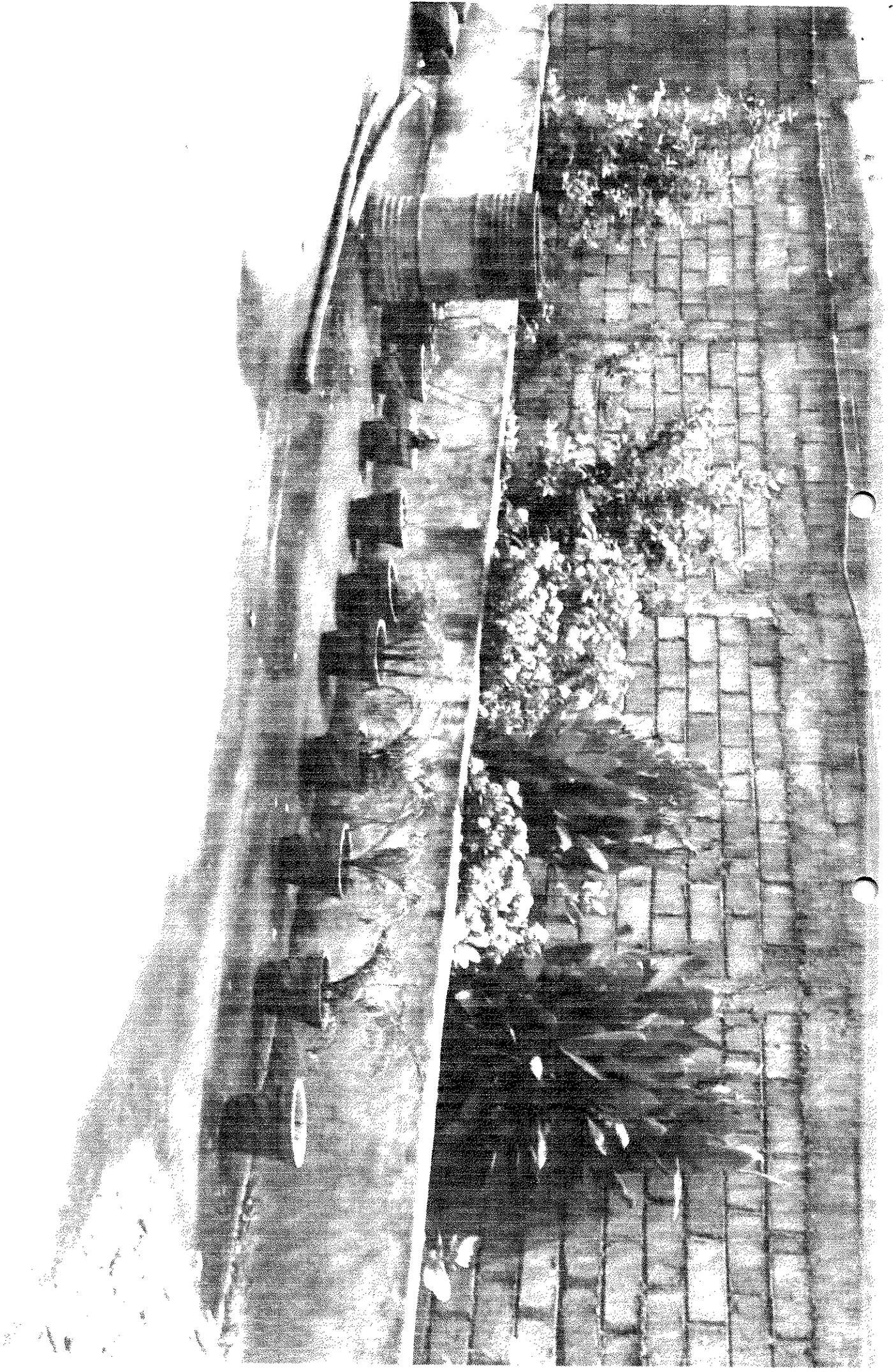


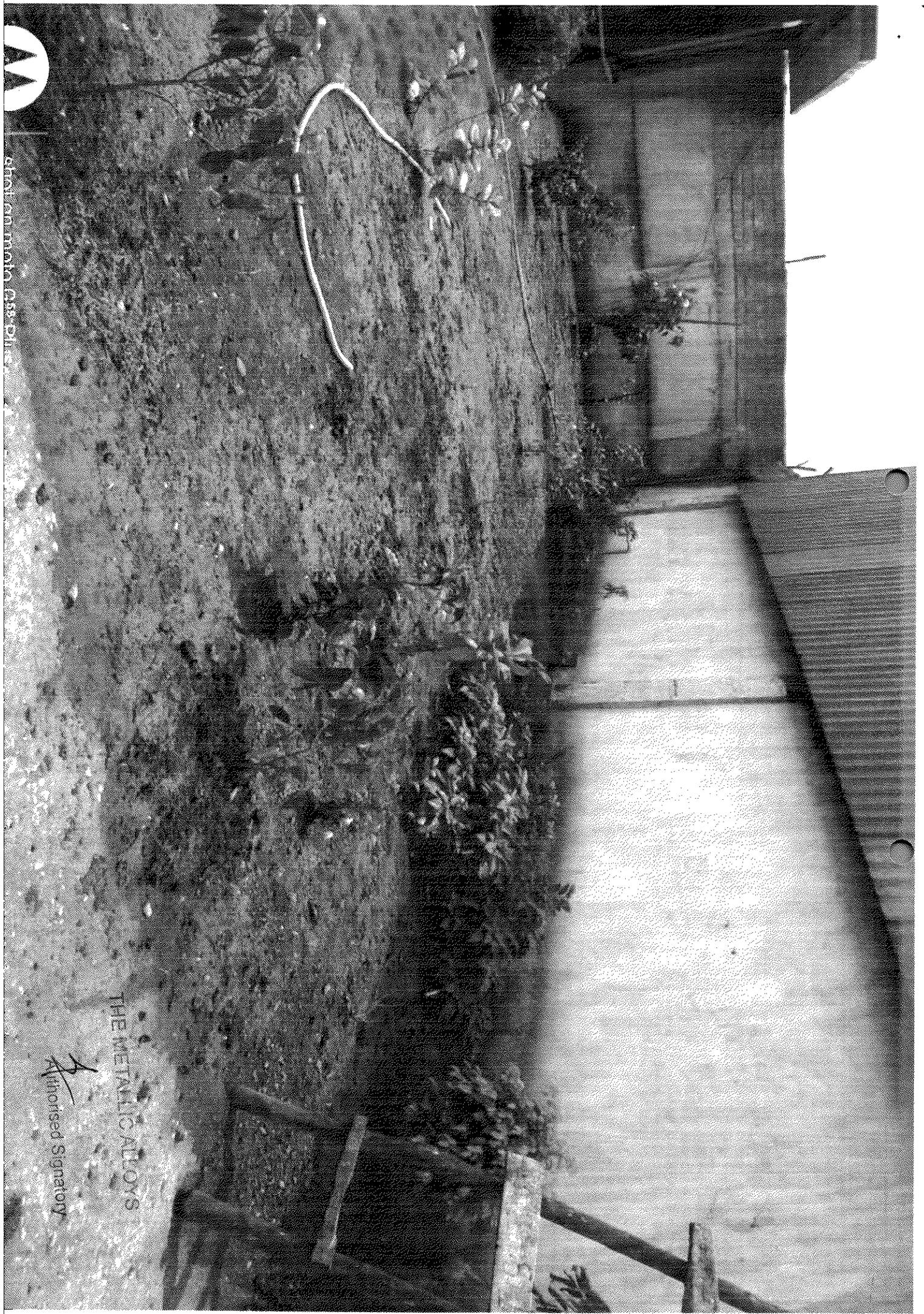




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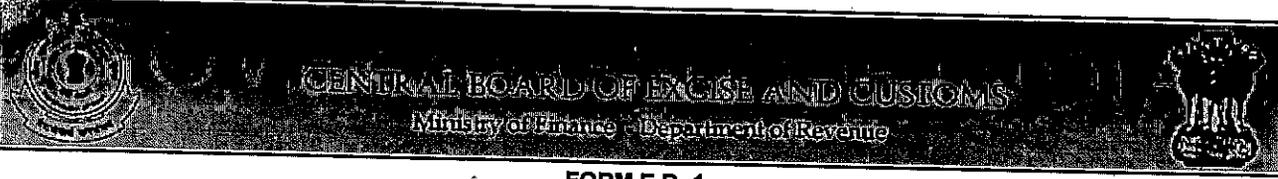
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THE METALLIC ALLOYS

Authorised Signatory



Annexure - 4



FORM E.R.-1

RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF FEBRUARY AND YEAR 2017

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys
Return Number :	AAGFT9223LEM001_ER 1_022017	Status :	Marked for Review
Address of Registered Unit :	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111		
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I - NEW
Revise Type :		Range :	RANGE-IV

3.DETAILED OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE

DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	14000	649900	346100	317800	27945650	Home Clearance

NON TARIFF NOTIFICATION USED FOR CLEARANCE

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

DUTY PAYABLE FOR CLEARANCE

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5 -	0	3493210	

DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	172700	72000	239000	5700	16192250	Home Clearance

NON TARIFF NOTIFICATION USED FOR CLEARANCE

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

DUTY PAYABLE FOR CLEARANCE

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		

THE METALLIC ALLOYS

Authorised Signatory

CENVAT			12.5	0	2024034			
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	216000	0	216000	0	13392000	Export/Bond
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
SI No.	N.T.Notification Aailed			N.T.Notification SI. No.				
1	042/2001 CE (NT)			01				
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Aailed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
			0.0	0	0			
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	Fe Mno Slag	KG	291940	802000	869200	224740	5920789	Home Clearance
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
SI No.	N.T.Notification Aailed			N.T.Notification SI. No.				
1								
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Aailed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
CENVAT			12.5	0	740104			
<b>4. DETAILS OF DUTY PAID ON EXCISABLE GOODS</b>								
Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers		BSR Code	Total Duty Paid (Rs.)		
CENVAT	5457348	800000	05100040703201700427		0510004	6257348		
<b>ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :</b>								
Summary Particulars						Amount (Rs.)		
Opening Balance :						52910		
GAR-7 Challan Payments made in the month (In aggregate) :						800395		
Total Amount Available :						853305		
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :						800000		
Utilization towards Other Payments Made during the month(vide. Details furnished under SI.No.(5) of the Return) :						395		

Closing Balance : 52910

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	129842	0	0	0	0	0
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	975023	0	0	0	0	0
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	4432543	0	0	0	0	0
Credit Taken on inputs on imported inputs (Rs.)	45129	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	38067	0	0	0	0	0
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	<b>5620604</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
Credit Utilized For Payment Of Duty On Goods (Rs.)	5457348	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Closing balance (Rs.)	163256	0	0	0	0	0

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
Rule 8	395		051000407032 01700427	07/03/2017	0510004	AAGFT9223LE M001_ER1_02/ 2017	28/02/2017
<b>Total :</b>	<b>395</b>						

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 800395 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

SI. No.	Invoice No.From	Invoice No. To
1	490	548

**CHALLAN DETAILS**

SI. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	05100040703201700427	07/03/2017	0510004	800395

**ISSUES**

SI. No.	Description
1	Non Tariff Notification Number entered by the user against non export under bond rebate clearance are not valid!!
2	Non Tariff Notification number entered by the user does not exists in the Database!!
3	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.
4	There is delay in payment of duty by challans.

<b>Date :</b>	10/03/2017	<b>Place :</b>	Raipur
<b>Name of assessee :</b>	The Metallic Alloys		
<b>Remarks :</b>			



**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF MARCH AND YEAR 2017**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_032017	<b>Status :</b>	Marked for Review
<b>Address of Registered Unit :</b>	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111		
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW
<b>Revise Type :</b>		<b>Range :</b>	RANGE-IV

**3.DETAILED OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	317800	294500	422000	190300	28388495	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	3548564	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	0	81000	81000	0	5103000	Export/Bond

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1	042/2001 CE (NT)	01
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		

			0.0	-0	0			
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	5700	241900	199000	48600	13359250	Home Clearance
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
SI No.	N.T.Notification Aailed			N.T.Notification SI. No.				
1								
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Aailed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
CENVAT			12.5	0	1669908			
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	0	108000	108000	0	6588000	Export/Bond
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
SI No.	N.T.Notification Aailed			N.T.Notification SI. No.				
1	042/2001 CE (NT)			01				
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Aailed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
			0.0	0	0			
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	Fe Mno Slag	KG	224740	463700	258920	429520	1791727	Home Clearance
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
SI No.	N.T.Notification Aailed			N.T.Notification SI. No.				
1								
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Aailed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				

				Ad Valorem	Specific		
CENVAT				12.5	0	223966	
<b>4. DETAILS OF DUTY PAID ON EXCISABLE GOODS</b>							
Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers		BSR Code	Total Duty Paid (Rs.)	
CENVAT	5442438	0				5442438	
<b>ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :</b>							
Summary Particulars					Amount (Rs.)		
Opening Balance :					52910		
GAR-7 Challan Payments made in the month (in aggregate) :					0		
Total Amount Available :					52910		
Utilization towards Payment of Duties on excisable goods during the month (vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :					0		
Utilization towards Other Payments Made during the month (vide. Details furnished under Sl.No.(6) of the Return) :					0		
Closing Balance :					52910		
<b>5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED</b>							
Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU	
Opening Balance (Rs.)	163256	0	0	0	0	0	
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	2231442-	0	0	0	0	0	
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	117271	0	0	0	0	0	
Credit Taken on inputs on imported inputs (Rs.)	3260713	0	0	0	0	0	
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers (Rs.)	1104	0	0	0	0	0	
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0	
Credit Taken on input services (Rs.)	0	0	0	0	0	0	
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0	
<b>Total Credit Available (Rs.)</b>	<b>5773786</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	
Credit Utilized For Payment Of Duty On Goods (Rs.)	5442438	0	0	0	0	0	
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0	
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0	
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0	
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0	
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0	
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0	
<b>Closing balance (Rs.)</b>	<b>331348</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

SI No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
		Account Current	No.		Date	No.
<b>Total :</b>	<b>0</b>					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 0 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

SI. No.	Invoice No.From	Invoice No. To
1	549	592

**CHALLAN DETAILS**

SI.No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)

**ISSUES**

SI. No.	Description
1	Non Tariff Notification Number entered by the user against non export under bond rebate clearance are not valid!!
2	Non Tariff Notification number entered by the user does not exists in the Database!!
3	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.

<b>Date :</b> 08/04/2017	<b>Place :</b> Raipur
<b>Name of assessee :</b> The Metallic Alloys	
<b>Remarks :</b>	



**CENTRAL BOARD OF EXCISE AND CUSTOMS**

Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF APRIL AND YEAR 2015**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys		
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_042015	<b>Status :</b>	Processed		
<b>Address of Registered Unit :</b>	The Metallic Alloys Plot No.29 Industrial Area Siltara Raipur Raipur				
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW	<b>Range :</b>	RANGE-IV
<b>Revise Type :</b>					

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE :	KG	164150	541800	663000	42950	31640845	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	3955107	
EDU_CESS			2.0	0	0	
SEC_EDU_CESS			1.0	0	0	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE :	KG	0	168000	168000	0	7476000	Export/Bond

SI No.	N.T.Notification Aailed	N.T.Notification Si. No.	
1	042/2001 C.E. (N.T.)	01	
2			
3			

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
			0.0	0	0	

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	FERRO-AL-LOYS - FERRO-SILICO-MANGANESE	KG	12300	0	12300	0	528900	Home Clearance

SI No.	N.T.Notification Aailed	N.T.Notification Si. No.	
1			
2			
3			

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	66113	
EDU_CESS			2.0	0	0	
SEC_EDU_CESS			1.0	0	0	

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	SLAG, ASH AND RESIDUES (OTHER THAN FROM THE MANUFACTURE OF IRON OR STEEL), CONTAINING ARSENIC, METALS OR THEIR COMPOUNDS - OTHER: OTHER	KG	39170	866600	874290	31480	4919631	Home Clearance

SI No.	N.T.Notification Aailed	N.T.Notification Si. No.	
1			
2			
3			

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
EDU_CESS			2.0	0	0	
SEC_EDU_CESS			1.0	0	0	
CENVAT			12.5	0	614955	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	4636175	0			4636175
EDU_CESS	0	0			0
SEC_EDU_CESS	0	0			0

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	52910
GAR-7 Challan Payments made in the month (in aggregate) :	0
Total Amount Available :	52910
Utilization towards Payment of Duties on excisable goods during the month (vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :	0
Utilization towards Other Payments Made during the month (vide. Details furnished under SI.No.(6) of the Return) :	0
Closing Balance :	52910

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	2694840	0	0	0	0	0
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	218399	0	0	0	0	0
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	97937	0	0	0	0	0
Credit Taken on inputs on imported inputs (Rs.)	5059750	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers (Rs.)	157780	0	0	0	0	0
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	<b>8228706</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
Credit Utilized For Payment Of Duty On	4636175	0	0	0	0	0

Goods (Rs.)						
Credit utilized when input goods are removed as such (Rs.)	2525725	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Closing balance (Rs.)	1066806	0	0	0	0	0

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
<b>Total :</b>	<b>0</b>					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 0 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

<b>Sl. No.</b>	<b>Invoice No. From</b>	<b>Invoice No. To</b>		
1	01	141		
<b>CHALLAN DETAILS</b>				
<b>Sl. No.</b>	<b>GAR-7 Challan Number</b>	<b>Challan Date</b>	<b>BSR Code</b>	<b>Amount (Rs.)</b>
<b>Date :</b>	09/05/2015		<b>Place :</b>	RAIPUR
<b>Name of assessee :</b>	The Metallic Alloys			
<b>Remarks :</b>				



**CENTRAL BOARD OF EXCISE AND CUSTOMS**

Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF MAY AND YEAR 2015**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_052015	<b>Status :</b>	Processed
<b>Address of Registered Unit :</b>	The Metallic Alloys Plot No.29 Industrial Area Siltara Raipur Raipur		
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW
<b>Revise Type :</b>		<b>Range :</b>	RANGE-IV

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE :	KG	42950	671500	606000	108450	28986177	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	3623277	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE :	KG	0	20000	20000	0	925000	Export/Bond

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1	042/2001 C.E. (N.T.)	01
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
			0.0	0	0	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	FERRO-AL-LOYS - FERRO-SILICO-MANGANESE	KG	0	0	0	0	0	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	0	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	SLAG, ASH AND RESIDUES	KG	31480	843500	802850	72130	4492736	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	561592	

#### 4. DETAILS OF DUTY PAID ON EXCISABLE GOODS

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	4184869	0			4184869

#### ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :

Summary Particulars	Amount (Rs.)
Opening Balance :	52910
GAR-7 Challan Payments made in the month (in aggregate) :	0
Total Amount Available :	52910
Utilization towards Payment of Duties on excisable goods during the month (vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :	0
Utilization towards Other Payments Made during the month (vide. Details furnished under Sl.No.(6) of the Return) :	0
Closing Balance :	52910

#### 5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	1066806	0	0	0	0	0
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	198187	0	0	0	0	0
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	43952	0	0	0	0	0
Credit Taken on inputs on imported inputs (Rs.)	3776964	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers (Rs.)	0	0	0	0	0	0
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Total Credit Available (Rs.)	5085909	0	0	0	0	0
Credit Utilized For Payment Of Duty On Goods (Rs.)	3384869	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Closing balance (Rs.)	1701040	0	0	0	0	0

## 6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
Total :	0	0					

## DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

## Duty Head Break Up

SI No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

## 6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
		No.	Date		No.	Date
Total :	0					

## 6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
Total :	0	0					

## 7. SELF-ASSESSMENT MEMORANDUM

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 0 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

SI. No.	Invoice No. From	Invoice No. To
1	142	201

## CHALLAN DETAILS

SI. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
Date :	08/06/2015	Place :	Raipur	
Name of assessee :	The Metallic Alloys			
Remarks :				



**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF JUNE AND YEAR 2015**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys		
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_062015	<b>Status :</b>	Processed		
<b>Address of Registered Unit :</b>	The Metallic Alloys Plot No.29 Industrial Area Siltara Raipur Raipur				
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW	<b>Range :</b>	RANGE-IV
<b>Revise Type :</b>					

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

DETAILS OF CLEARANCE								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE :	KG	108450	593400	667300	34550	32190548	Home Clearance

**NON-TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	4023824	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE :	KG	0	84000	84000	0	4620000	Export/Bond

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1	042/2001 C.E. (N.T.)	01
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
			0.0	0	0	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quant-ity	Opening Bal-ance	Quantity Manufac-tured	Quantity Cleared	Closing Bal-ance	Assessable Value(Rs.)	Type Of Clear-ance
72023000	FERRO-AL-LOYS - FERRO-SILICO-MANGANESE	KG	0	0	0	0	0	Home Clear-ance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	0	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quant-ity	Opening Bal-ance	Quantity Manufac-tured	Quantity Cleared	Closing Bal-ance	Assessable Value(Rs.)	Type Of Clear-ance
26209900	SLAG, ASH AND RESIDUES	KG	72130	827200	871220	28110	4457654	Home Clear-ance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	557208	

#### 4. DETAILS OF DUTY PAID ON EXCISABLE GOODS

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	1881032	2700000	02005290607201500548	0200529	4581032

#### ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :

Summary Particulars	Amount (Rs.)
Opening Balance :	52910
GAR-7 Challan Payments made in the month (in aggregate) :	2700000
Total Amount Available :	2752910
Utilization towards Payment of Duties on excisable goods during the month (vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :	2700000
Utilization towards Other Payments Made during the month (vide. Details furnished under Sl.No.(6) of the Return) :	0
Closing Balance :	52910

#### 5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	1701040	0	0	0	0	0
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	229794	0	0	0	0	0
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	0	0	0	0	0	0
Credit Taken on inputs on imported inputs (Rs.)	86517	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers (Rs.)	26914	0	0	0	0	0
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Total Credit Available (Rs.)	2044265	0	0	0	0	0
Credit Utilized For Payment Of Duty On Goods (Rs.)	1881032	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Closing balance (Rs.)	163233	0	0	0	0	0

6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS							
Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS				
Source Document Number	Date	Paid Account Current	Paid Credit Account	
		0	0	
Duty Head Break Up				
SI No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS							
Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0						
<b>Total :</b>	<b>0</b>						

6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS							
Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.

b) During the month, total 2700000 was deposited vide GAR-7 Challans.

c) During the month, invoices bearing following S.No. were issued.

SI. No.	Invoice No.From	Invoice No. To
1	202	264

CHALLAN DETAILS				
SI. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	02005290607201500548	06/07/2015	0200529	2700000
<b>Date :</b> 10/07/2015		<b>Place :</b> Raipur		
<b>Name of assessee :</b> The Metallic Alloys				
<b>Remarks :</b>				



**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF JULY AND YEAR 2015**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_072015	<b>Status :</b>	Processed
<b>Address of Registered Unit :</b>	The Metallic Alloys Plot No.29 Industrial Area Siltara Raipur Raipur		
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW
<b>Revise Type :</b>		<b>Range :</b>	RANGE-IV

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-AL-LOYS - FERRO-MANGANESE ;	KG	34550	678700	432600	280650	21151550	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	2643947	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	FERRO-AL-LOYS - FERRO-SILICO-MANGANESE	KG	0	0	0	0	0	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		

2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
CENVAT			12.5	0	0			
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	SLAG, ASH AND RESIDUES	KG	28110	825900	414880	439130	2186140	Home Clearance
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
Sl No.	N.T.Notification Availed		N.T.Notification Sl. No.					
1								
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
CENVAT			12.5	0	273269			
<b>4. DETAILS OF DUTY PAID ON EXCISABLE GOODS</b>								
Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers		BSR Code	Total Duty Paid (Rs.)		
CENVAT	2917216	0				2917216		
<b>ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :</b>								
<b>Summary Particulars</b>						<b>Amount (Rs.)</b>		
Opening Balance :						52910		
GAR-7 Challan Payments made in the month (in aggregate) :						0		
Total Amount Available :						52910		
Utilization towards Payment of Duties on excisable goods during the month (vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :						0		
Utilization towards Other Payments Made during the month (vide. Details furnished under Sl.No.(6) of the Return) :						0		
Closing Balance :						52910		

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	163233	0	0	0	0	0
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	245096	0	0	0	0	0
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	172853	0	0	0	0	0
Credit Taken on inputs on imported inputs (Rs.)	2692318	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	0	0	0	0	0	0
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	<b>3273500</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
Credit Utilized For Payment Of Duty On Goods (Rs.)	2917216	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Closing balance (Rs.)	356284	0	0	0	0	0

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
Total :	0					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
Total :	0	0					

**7. SELF-ASSESSMENT MEMORANDUM**

a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.

b) During the month, total 0 was deposited vide GAR-7 Challans.

c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No.From	Invoice No. To
1	265	298

**CHALLAN DETAILS**

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
Date :	10/08/2015	Place :	Raipur	
Name of assessee :	The Metallic Alloys			
Remarks :				



**CENTRAL BOARD OF EXCISE AND CUSTOMS**

Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF AUGUST AND YEAR 2015**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys		
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_082015	<b>Status :</b>	Processed		
<b>Address of Registered Unit :</b>	The Metallic Alloys Plot No.29 Industrial Area Siltara Raipur Raipur				
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW	<b>Range :</b>	RANGE-IV
<b>Revise Type :</b>					

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	280650	667200	667000	280850	31123636	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	3890456	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	0	0	0	0	0	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		

CENVAT			12.5	0	0			
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	Fe Mno Slag	KG	439130	810100	529520	719710	2394199	Home Clearance
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
SI No.	N.T.Notification Aailed			N.T.Notification SI. No.				
1								
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
CENVAT			12.5	0	299278			
<b>4. DETAILS OF DUTY PAID ON EXCISABLE GOODS</b>								
Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers		BSR Code	Total Duty Paid (Rs.)		
CENVAT	3989734	200000	63905040509201550107		6390504	4189734		
<b>ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :</b>								
Summary Particulars						Amount (Rs.)		
Opening Balance :						52910		
GAR-7 Challan Payments made in the month (in aggregate) :						200000		
Total Amount Available :						252910		
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :						200000		
Utilization towards Other Payments Made during the month(vide. Details furnished under SI.No.(6) of the Return) :						0		
Closing Balance :						52910		
<b>5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED</b>								
Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU_		
Opening Balance (Rs.)	356284	0	0	0	0	0		
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	81571	0	0	0	0	0		
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	160759	0	0	0	0	0		
Credit Taken on inputs on imported inputs (Rs.)	2883743	0	0	0	0	0		
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	2493	0	0	0	0	0		
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0		
Credit Taken on input services (Rs.)	0	0	0	0	0	0		
Credit Taken From Inter-Unit Transfer Of	0	0	0	0	0	0		

Credit Under Rule 10A of CENVAT Credit Rules, 2004						
<b>Total Credit Available (Rs.)</b>	3484850	0	0	0	0	0
Credit Utilized For Payment Of Duty On Goods (Rs.)	3389734	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	95116	0	0	0	0	0

#### 6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

#### DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

#### Duty Head Break Up

SI No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

#### 6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
<b>Total :</b>	<b>0</b>					

#### 6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

#### 7. SELF-ASSESSMENT MEMORANDUM

a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on

behalf of the assessee.

b) During the month, total 200000 was deposited vide GAR-7 Challans.

c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No.From	Invoice No. To
1	299	345

**CHALLAN DETAILS**

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	63905040509201550107	05/09/2015	6390504	200000

<b>Date :</b>	08/09/2015	<b>Place :</b>	Raipur
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<b>Name of assessee :</b>	The Metallic Alloys
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<b>Remarks :</b>	
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**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF SEPTEMBER AND YEAR 2015**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys		
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_092015	<b>Status :</b>	Processed		
<b>Address of Registered Unit :</b>	The Metallic Alloys Plot No.29 Industrial Area Siltara Raipur Raipur				
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW	<b>Range :</b>	RANGE-IV
<b>Revise Type :</b>					

**3.DETAILED OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	280850	654500	739100	196250	34344610	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	4293082	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	0	0	0	0	0	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		

CENVAT			12.5	0	0			
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	Fe Mno Slag	KG	718810	793200	1172380	339630	4854036	Home Clearance
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
SI No.	N.T.Notification Aailed			N.T.Notification SI. No.				
1								
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Aailed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
CENVAT			12.5	0	606760			
<b>4. DETAILS OF DUTY PAID ON EXCISABLE GOODS</b>								
Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers		BSR Code	Total Duty Paid (Rs.)		
CENVAT	3299842	1600000	63905040610201551490		6390504	4899842		
<b>ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :</b>								
Summary Particulars						Amount (Rs.)		
Opening Balance :						52910		
GAR-7 Challan Payments made in the month (In aggregate) :						1600000		
Total Amount Available :						1652910		
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :						1600000		
Utilization towards Other Payments Made during the month(vide. Details furnished under SI.No.(6) of the Return) :						0		
Closing Balance :						52910		
<b>5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED</b>								
Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU		
Opening Balance (Rs.)	95116	0	0	0	0	0		
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	123281	0	0	0	0	0		
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	129204	0	0	0	0	0		
Credit Taken on inputs on imported inputs (Rs.)	3109847	0	0	0	0	0		
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	597	0	0	0	0	0		
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0		
Credit Taken on input services (Rs.)	0	0	0	0	0	0		
Credit Taken From Inter-Unit Transfer Of	0	0	0	0	0	0		

Credit Under Rule 10A of CENVAT Credit Rules, 2004						
<b>Total Credit Available (Rs.)</b>	3458045	0	0	0	0	0
Credit Utilised For Payment Of Duty On Goods (Rs.)	3229842	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	228203	0	0	0	0	0

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS -**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
<b>Total :</b>	<b>0</b>					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on

behalf of the assessee.

b) During the month, total 1600000 was deposited vide GAR-7 Challans.

c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No.From	Invoice No. To
1	346	422

**CHALLAN DETAILS**

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	63905040610201551490	06/10/2015	6390504	1600000

<b>Date :</b>	10/10/2015	<b>Place :</b>	Raipur
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<b>Name of assessee :</b>	The Metallic Alloys
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<b>Remarks :</b>	
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**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF OCTOBER AND YEAR 2015**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_102015	<b>Status :</b>	Processed
<b>Address of Registered Unit :</b>	The Metallic Alloys Plot No.29 Industrial Area Siltara Raipur Raipur		
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW
<b>Revise Type :</b>		<b>Range :</b>	RANGE-IV

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	196250	628130	497280	327100	22179975	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	2772500	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	0	0	0	0	0	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		

CENVAT			12.5	0	0			
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	Fe Mno Sta	KG	339630	803200	1101610	41220	4532656	Home Clearance
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
SI No.	N.T.Notification Aailed			N.T.Notification SI. No.				
1								
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Aailed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
CENVAT			12.5	0	566588			
<b>4. DETAILS OF DUTY PAID ON EXCISABLE GOODS</b>								
Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers			BSR Code	Total Duty Paid (Rs.)	
CENVAT	1639088	1700000	63905040711201550178			6390504	3339088	
<b>ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :</b>								
Summary Particulars						Amount (Rs.)		
Opening Balance :						52910		
GAR-7 Challan Payments made in the month (in aggregate) :						1700839		
Total Amount Available :						1753749		
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :						1700000		
Utilization towards Other Payments Made during the month(vide. Details furnished under SI.No.(6) of the Return) :						839		
Closing Balance :						52910		
<b>5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED</b>								
Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU		
Opening Balance (Rs.)	228203	0	0	0	0	0		
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	88884	0	0	0	0	0		
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	114470	0	0	0	0	0		
Credit Taken on inputs on imported inputs (Rs.)	929116	0	0	0	0	0		
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	21923	0	0	0	0	0		
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0		
Credit Taken on input services (Rs.)	0	0	0	0	0	0		
Credit Taken From Inter-Unit Transfer Of	0	0	0	0	0	0		

Credit Under Rule 10A of CENVAT Credit Rules, 2004						
<b>Total Credit Available (Rs.)</b>	1382596	0	0	0	0	0
Credit Utilised For Payment Of Duty On Goods (Rs.)	1091983	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	225264	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	65349	0	0	0	0	0

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	0	0					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
Rule 8	839	639050407112 01550178	07/11/2015	6390504	AAGFT9223LE M001_ER1_10/ 2015	31/10/2015
<b>Total :</b>	839					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	0	0					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 1700839 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No.From	Invoice No. To
1	423	496

**CHALLAN DETAILS**

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	63905040711201550178	07/11/2015	6390504	1700839

<b>Date :</b>	10/11/2015	<b>Place :</b>	Raipur
<b>Name of assessee :</b>	The Metallic Alloys		
<b>Remarks :</b>			



**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF NOVEMBER AND YEAR 2015**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_112015	<b>Status :</b>	Processed
<b>Address of Registered Unit :</b>	The Metallic Alloys Plot No.29 Industrial Area Siltara Raipur Raipur		
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW
<b>Revise Type :</b>		<b>Range :</b>	RANGE-IV

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	327100	603330	679580	250850	30836811	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	3854605	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	0	0	0	0	0	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		

CENVAT			12.5	0	0	
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**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	Fe Mno Slag	KG	41220	757300	521840	276680	2126777	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	265849	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	2220454	1900000	63905040812201550147	6390504	4120454

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	52910
GAR-7 Challan Payments made in the month (In aggregate) :	1901874
Total Amount Available :	1954784
Utilization towards Payment of Duties on excisable goods during the month (vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :	1900000
Utilization towards Other Payments Made during the month (vide. Details furnished under SI.No.(6) of the Return) :	1874
Closing Balance :	52910

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	65349	0	0	0	0	0
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	32686	0	0	0	0	0
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	237719	0	0	0	0	0
Credit Taken on inputs on imported inputs (Rs.)	3079627	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers (Rs.)	7164	0	0	0	0	0
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of	0	0	0	0	0	0

Credit Under Rule 10A of CENVAT Credit Rules, 2004						
<b>Total Credit Available (Rs.)</b>	3422545	0	0	0	0	0
Credit Utilised For Payment Of Duty On Goods (Rs.)	2220454	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	994484	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	207607	0	0	0	0	0

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

SI No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
		No.	Date		No.	Date
Rule 8	1874	639050408122 01550147	08/12/2015	6390504	AAGFT9223LE M001_ER1_11/ 2015	30/11/2015
<b>Total :</b>	<b>1874</b>					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 1901874 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

SI. No.	Invoice No.From	Invoice No. To
1	497	584

**CHALLAN DETAILS**

SI. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	63905040812201550147	08/12/2015	6390504	1901874

<b>Date :</b>	10/12/2015	<b>Place :</b>	Raipur
<b>Name of assessee :</b>	The Metallic Alloys		
<b>Remarks :</b>			

**CENTRAL BOARD OF EXCISE AND CUSTOMS**

Ministry of Finance - Department of Revenue

**FORM E.R.-1****RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF DECEMBER AND YEAR 2015**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys		
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_122015	<b>Status :</b>	Processed		
<b>Address of Registered Unit :</b>	The Metallic Alloys Plot No.29 Industrial Area Siltara Raipur Raipur				
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW	<b>Range :</b>	RANGE-IV
<b>Revise Type :</b>					

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE****DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	250850	636570	759220	128200	30531492	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	3816438	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	0	0	0	0	0	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		

CENVAT			12.5	0	0			
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	Fe Mno Slag	KG	276680	785800	636330	426150	2596417	Home Clearance
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
SI No.	N.T.Notification Availed			N.T.Notification SI. No.				
1								
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
CENVAT			12.5	0	324551			
<b>4. DETAILS OF DUTY PAID ON EXCISABLE GOODS</b>								
Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers		BSR Code	Total Duty Paid (Rs.)		
CENVAT	1740989	2400000	63905040501201652687		6390504	4140989		
<b>ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :</b>								
Summary Particulars						Amount (Rs.)		
Opening Balance :						52910		
GAR-7 Challan Payments made in the month (in aggregate) :						2400000		
Total Amount Available :						2452910		
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :						2400000		
Utilization towards Other Payments Made during the month(vide. Details furnished under SI.No.(6) of the Return) :						0		
Closing Balance :						52910		
<b>5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED</b>								
Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU		
Opening Balance (Rs.)	207607	0	0	0	0	0		
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	60636	0	0	0	0	0		
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	140216	0	0	0	0	0		
Credit Taken on inputs on imported inputs (Rs.)	1837623	0	0	0	0	0		
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	7388	0	0	0	0	0		
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0		
Credit Taken on input services (Rs.)	0	0	0	0	0	0		
Credit Taken From Inter-Unit Transfer Of	0	0	0	0	0	0		

Credit Under Rule 10A of CENVAT Credit Rules, 2004						
<b>Total Credit Available (Rs.)</b>	2253470	0	0	0	0	0
Credit Utilized For Payment Of Duty On Goods (Rs.)	1740989	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	305100	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	207381	0	0	0	0	0

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
<b>Total :</b>	<b>0</b>					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on

behalf of the assessee.

b) During the month, total 2400000 was deposited vide GAR-7 Challans.

c) During the month, invoices bearing following S.No. were issued.

SI. No.	Invoice No.From	Invoice No. To
1	585	653

**CHALLAN DETAILS**

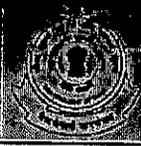
SI. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	63905040501201652687	05/01/2016	6390504	2400000

<b>Date :</b>	10/01/2016	<b>Place :</b>	Raipur
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<b>Name of assessee :</b>	The Metallic Alloys
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<b>Remarks :</b>	
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**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF JANUARY AND YEAR 2016**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys		
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_012016	<b>Status :</b>	Processed		
<b>Address of Registered Unit :</b>	The Metallic Alloys Plot No.29 Industrial Area Siltara Raipur Raipur				
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW	<b>Range :</b>	RANGE-IV
<b>Revise Type :</b>					

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	128200	691100	692700	126600	26591050	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Aailed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	Sl. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	3323884	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	0	0	0	0	0	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Aailed	N.T.Notification Sl. No.
1		
2		
3.		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	Sl. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		

CENVAT			12.5	0	0			
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	Fe Mno Slag	KG	426150	849100	477210	798040	1948053	Home Clearance
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
Sl No.	N.T.Notification Availed			N.T.Notification Sl. No.				
1								
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
CENVAT			12.5	0	243505			
<b>4. DETAILS OF DUTY PAID ON EXCISABLE GOODS</b>								
Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers		BSR Code	Total Duty Paid (Rs.)		
CENVAT	2967389	600000	05100040402201602176		0510004	3567389		
<b>ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :</b>								
Summary Particulars					Amount (Rs.)			
Opening Balance :					52910			
GAR-7 Challan Payments made in the month (in aggregate) :					600000			
Total Amount Available :					652910			
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :					600000			
Utilization towards Other Payments Made during the month(vide. Details furnished under Sl.No.(6) of the Return) :					0			
Closing Balance :					52910			
<b>5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED</b>								
Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU		
Opening Balance (Rs.)	178084	0	0	0	0	0		
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	187904	0	0	0	0	0		
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	38808	0	0	0	0	0		
Credit Taken on inputs on imported inputs (Rs.)	2310677	0	0	0	0	0		
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	18547	0	0	0	0	0		
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0		
Credit Taken on input services (Rs.)	0	0	0	0	0	0		
Credit Taken From Inter-Unit Transfer Of	0	0	0	0	0	0		

Credit Under Rule 10A of CENVAT Credit Rules, 2004						
<b>Total Credit Available (Rs.)</b>	2734020	0	0	0	0	0
Credit Utilized For Payment Of Duty On Goods (Rs.)	2531470	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	202550	0	0	0	0	0

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	0	0					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

SI No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
<b>Total :</b>	0						

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	0	0					

**7. SELF-ASSESSMENT MEMORANDUM**

a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on

behalf of the assessee.

b) During the month, total 600000 was deposited vide GAR-7 Challans.

c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No. From	Invoice No. To
1	654	702

CHALLAN DETAILS				
Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	05100040402201602176	04/02/2016	0510004	600000

Date :	09/02/2016	Place :	Raipur
Name of assessee :	The Metallic Alloys		
Remarks :			



# CENTRAL BOARD OF EXCISE AND CUSTOMS

Ministry of Finance - Department of Revenue



## FORM E.R.-1

### RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF JANUARY AND YEAR 2015

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys		
Return Number :	AAGFT9223LEM001_ER 1_012015	Status :	Marked for Review		
Address of Registered Unit :	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111				
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I NEW	Range :	RANGE-IV
Revise Type :					

### 3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE

#### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE	KG	109600	627000	662000	74600	36961000	Home Clearance

#### NON TARIFF NOTIFICATION USED FOR CLEARANCE

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

#### DUTY PAYABLE FOR CLEARANCE

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	4435320	
EDU_CESS			2.0	0	88709	
SEC_EDU_CESS			1.0	0	44355	

#### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	FERRO-ALLOYS - FERRO-SILICO-MANGANESE	KG	12300	0	0	12300	0	Home Clearance

#### NON TARIFF NOTIFICATION USED FOR CLEARANCE

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	0	
EDU_CESS			2.0	0	0	
SEC_EDU_CESS			1.0	0	0	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value (Rs.)	Type Of Clearance
26209900	SLAG, ASH AND RESIDUES	KG	48020	779200	801700	25520	4407349	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	528884	
EDU_CESS			2.0	0	10577	
SEC_EDU_CESS			1.0	0	5287	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	2464204	2500000	02005290502201500514	0200529	4964204
EDU_CESS	11286	88000			99286
SEC_EDU_CESS	5642	44000			49642

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	65761
GAR-7 Challan Payments made in the month (in aggregate) :	2632000
Total Amount Available :	2697761
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :	2632000
Utilization towards Other Payments Made during the month(vide. Details furnished under Sl.No.(6) of the Return) :	0
Closing Balance :	65761

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	149434	0	0	0	0	1827
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	98103	0	0	0	0	1963
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	101351	0	0	0	0	2026
Credit Taken on inputs on imported inputs (Rs.)	1942077	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	0	0	0	0	0	0
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	<b>2290965</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>5816</b>
Credit Utilized For Payment Of Duty On Goods (Rs.)	2064204	0	0	0	0	3286
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Closing balance (Rs.)	226761	0	0	0	0	2530

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
------------------------	------	----------------------	---------------------

		0		0			
Duty Head Break Up							
SI No.	Duty Head	Amount Paid		Total Amount Paid			
		Account Current	Credit Account				
6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS							
Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document		
		Account Current	No.		Date	No.	Date
Total :	0						
6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS							
Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
Total :	0	0					
7. SELF-ASSESSMENT MEMORANDUM							
a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.							
b) During the month, total 2632000 was deposited vide GAR-7 Challans.							
c) During the month, invoices bearing following S.No. were issued.							
SI. No.	Invoice No.From		Invoice No. To				
1	466		542				
CHALLAN DETAILS							
SI. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)			
1	02005290502201500514	05/02/2015	0200529	2632000			
ISSUES							
SI. No.	Description						
1	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.						
Date :	09/02/2015		Place :	RAIPUR			
Name of assessee :	The Metallic Alloys						
Remarks :							



**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF FEBRUARY AND YEAR 2015**

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys
Return Number :	AAGFT9223LEM001_ER 1_022015	Status :	Marked for Review
Address of Registered Unit :	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111		
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I NEW
Revise Type :		Range :	RANGE-IV

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE :	KG	74600	523000	554000	43600	28944150	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	3473298	
EDU_CESS			2.0	0	69468	
SEC_EDU_CESS			1.0	0	34733	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE :	KG	0	87000	87000	0	3936750	Export/Bond

NON TARIFF NOTIFICATION USED FOR CLEARANCE								
SI No.	N.T.Notification Aailed			N.T.Notification SI. No.				
1	042/2001 C.E. (N.T.)			01				
2								
3								
DUTY PAYABLE FOR CLEARANCE								
Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
			0.0	0	0			
DETAILS OF CLEARANCE								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	FERRO-AL-LOYS - FERRO-SILICO-MANGANESE	KG	12300	0	0	12300	0	Home Clearance
NON TARIFF NOTIFICATION USED FOR CLEARANCE								
SI No.	N.T.Notification Aailed			N.T.Notification SI. No.				
1								
2								
3								
DUTY PAYABLE FOR CLEARANCE								
Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
CENVAT			12.0	0	0			
EDU_CESS			2.0	0	0			
SEC_EDU_CESS			1.0	0	0			
DETAILS OF CLEARANCE								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	SLAG, ASH AND RESIDUES	KG	25520	744160	717210	52470	4016376	Home Clearance
NON TARIFF NOTIFICATION USED FOR CLEARANCE								

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	481967	
EDU_CESS			2.0	0	9639	
SEC_EDU_CESS			1.0	0	4820	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	3755265	200000	02005290503201500961	0200529	3955265
EDU_CESS	10593	68514			79107
SEC_EDU_CESS	5581	33972			39553

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	65761
GAR-7 Challan Payments made in the month (in aggregate) :	289635
Total Amount Available :	355396
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :	302486
Utilization towards Other Payments Made during the month(vide. Details furnished under SI.No.(6) of the Return) :	0
Closing Balance :	52910

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	226761	0	0	0	0	2530
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	86098	0	0	0	0	1725
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	222443	0	0	0	0	4447
Credit Taken on inputs on imported inputs (Rs.)	3593140	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	3511	0	0	0	0	70
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Total Credit Available (Rs.)	4131953	0	0	0	0	8772
Credit Utilized For Payment Of Duty On	3675265	0	0	0	0	8772

Goods (Rs.)							
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0	0
Credit utilised for other payment, (Rs.)	0	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0	0
Closing balance (Rs.)	456688	0	0	0	0	0	0

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
<b>Total :</b>	<b>0</b>					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 289635 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No. From	Invoice No. To		
1	543	615		
<b>CHALLAN DETAILS</b>				
Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	02005290503201500961	05/03/2015	0200529	289635
<b>ISSUES</b>				
Sl. No.	Description			
1	Non Tariff Notification Number entered by the user against non export under bond rebate clearance are not valid!!			
2	Non Tariff Notification number entered by the user does not exists in the Database!!			
3	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.			
4	The amount you have declared as paid through account current does not match with the cash you have deposited.			
Date : 10/03/2015		Place : RAIPUR		
Name of assessee :	The Metallic Alloys			
Remarks :				



# CENTRAL BOARD OF EXCISE AND CUSTOMS

Ministry of Finance - Department of Revenue



## FORM E.R.-1

### RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF MARCH AND YEAR 2015

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys
Return Number :	AAGFT9223LEM001_ER 1_032015	Status :	Marked for Review
Address of Registered Unit :	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111		
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I NEW
Revise Type :		Range :	RANGE-IV

### 3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE

#### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE	KG	43600	588450	467900	164150	22692175	Home Clearance

#### NON TARIFF NOTIFICATION USED FOR CLEARANCE

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

#### DUTY PAYABLE FOR CLEARANCE

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	2836522	

#### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE	KG	0	74150	74150	0	3355288	Export/Bond

#### NON TARIFF NOTIFICATION USED FOR CLEARANCE

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1	042/2001 C.E. (N.T.)	01
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
			0.0	0	0	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quant-ity	Opening Bal-ance	Quantity Manufac-tured	Quantity Cleared	Closing Bal-ance	Assessable Value(Rs.)	Type Of Clear-ance
72023000	FERRO-AL-LOYS - FERRO-SILICO-MANGANESE	KG	12300	0	0	12300	0	Home Clear-ance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.,
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	0	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quant-ity	Opening Bal-ance	Quantity Manufac-tured	Quantity Cleared	Closing Bal-ance	Assessable Value(Rs.)	Type Of Clear-ance
26209900	SLAG, ASH AND RESIDUES	KG	52470	813100	826400	39170	4640735	Home Clear-ance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed		Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
				Ad Valorem	Specific		
CENVAT				12.5	0	580092	

#### 4. DETAILS OF DUTY PAID ON EXCISABLE GOODS

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	1916614	1500000	02005293103201502018	0200529	3416614

#### ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :

Summary Particulars	Amount (Rs.)
Opening Balance :	52910
GAR-7 Challan Payments made in the month (in aggregate) :	1500000
Total Amount Available :	1552910
Utilization towards Payment of Duties on excisable goods during the month (vide, Details furnished under col. no.3 in Sl.No.(4) of the Return) :	1500000
Utilization towards Other Payments Made during the month (vide, Details furnished under Sl.No.(6) of the Return) :	0
Closing Balance :	52910

#### 5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	456688	0	0	0	0	0
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	106595	0	0	0	0	0
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	447312	0	0	0	0	0
Credit Taken on inputs on imported inputs (Rs.)	3574786	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers (Rs.)	26073	0	0	0	0	0
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	<b>4611454</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
Credit Utilized For Payment Of Duty On Goods (Rs.)	1916614	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	<b>2694840</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

## 6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
Total :	0	0					

## DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

## Duty Head Break Up

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

## 6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
		Account Current	No.		Date	No.
Total :	0					

## 6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
Total :	0	0					

## 7. SELF-ASSESSMENT MEMORANDUM

a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.

b) During the month, total 1500000 was deposited vide GAR-7 Challans.

c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No.From	Invoice No. To
1	616	673

## CHALLAN DETAILS

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	02005293103201502018	31/03/2015	0200529	1500000

## ISSUES

Sl. No.	Description
1	Non Tariff Notification Number entered by the user against non export under bond rebate clearance are not valid!!
2	Non Tariff Notification number entered by the user does not exists in the Database!!

3	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.		
Date :	08/04/2015	Place :	RAIPUR
Name of assessee :	The Metallic Alloys		
Remarks :			



**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF APRIL AND YEAR 2013**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys		
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_042013	<b>Status :</b>	Marked for Review		
<b>Address of Registered Unit :</b>	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111				
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW	<b>Range :</b>	RANGE-IV
<b>Revise Type :</b>					

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO MANGANESE	KG	96250	590750	617000	70000	33713500	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	4045620	
EDU_CESS			2.0	0	80916	
SEC_EDU_CESS			1.0	0	40460	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	SLAG	KG	73360	560270	325700	307930	2013520	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	241622	
EDU_CESS			2.0	0	4833	
SEC_EDU_CESS			1.0	0	2414	

#### 4. DETAILS OF DUTY PAID ON EXCISABLE GOODS

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	3100000	1187243	02005290305201300282	0200529	4287243
EDU_CESS	52000	33749	02005290305201300282	0200529	85749
SEC_EDU_CESS	26000	16874	02005290305201300282	0200529	42874

#### ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :

Summary Particulars	Amount (Rs.)
Opening Balance :	57596
GAR-7 Challan Payments made in the month (in aggregate) :	1251000
Total Amount Available :	1308596
Utilization towards Payment of Duties on excisable goods during the month (vide Details furnished under col. no.3 in Sl.No.(4) of the Return) :	1237866
Utilization towards Other Payments Made during the month (vide Details furnished under Sl.No.(6) of the Return) :	0
Closing Balance :	70730

#### 5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	1345143	0	0	0	0	38753
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	76568	0	0	0	0	1532
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	121537	0	0	0	0	2429
Credit Taken on inputs on imported inputs (Rs.)	1125581	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers (Rs.)	545863	0	0	0	0	10915
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	<b>3214692</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>53629</b>
Credit Utilized For Payment Of Duty On Goods (Rs.)	3100000	0	0	0	0	52000
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0

Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Closing balance (Rs.)	114692	0	0	0	0	1629

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
<b>Total :</b>	<b>0</b>					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 1251000 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No. From	Invoice No. To
1	1	45

**CHALLAN DETAILS**

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
---------	----------------------	--------------	----------	--------------

1	02005290305201300282	03/05/2013	0200529	1251000
<b>ISSUES</b>				
<b>Sl. No.</b>	<b>Description</b>			
1	There is delay in filing of return.			
2	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.			
3	As Remarks are entered by the Assessee, the Return has been Marked for Review.			
<b>Date :</b>	11/05/2013	<b>Place :</b>	RAIPUR	
<b>Name of assessee :</b>	The Metallic Alloys			
<b>Remarks :</b>	-			



**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF MAY AND YEAR 2013**

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys
Return Number :	AAGFT9223LEM001_ER 1_052013	Status :	Marked for Review
Address of Registered Unit :	Plot No.29 The Metallic Alloys Industrial Area Sitara Raipur Raipur Raipur CHHATTISGARH 493111		
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I NEW
Revise Type :		Range :	RANGE-IV

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE	KG	70000	909000	939000	40000	52112000	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	6253440	
EDU_CESS			2.0	0	125070	
SEC_EDU_CESS			1.0	0	62535	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	SLAG, ASH AND	KG	307930	863530	488370	683090	2441850	Home Clearance

--	--	--	--	--	--	--	--	--

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Aailed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	293022	
EDU_CESS			2.0	0	5861	
SEC_EDU_CESS			1.0	0	2931	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	6475000	71462	02005290506201300397	0200529	6546462
EDU_CESS	2500	128431	02005290506201300397	0200529	130931
SEC_EDU_CESS	1800	63666	02005290506201300397	0200529	65466

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	70730
GAR-7 Challan Payments made in the month (in aggregate) :	320000
Total Amount Available :	390730
Utilization towards Payment of Duties on excisable goods during the month (vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :	263559
Utilization towards Other Payments Made during the month (vide. Details furnished under Sl.No.(6) of the Return) :	0
Closing Balance :	127171

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU_
Opening Balance (Rs.)	114692	0	0	0	0	1629
Credit Taken on Inputs on invoices issued by manufacturers (Rs.)	205434	0	0	0	0	4110
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	88760	0	0	0	0	1778
Credit Taken on inputs on imported inputs (Rs.)	6550211	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers (Rs.)	0	0	0	0	0	0

Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	6959097	0	0	0	0	7517
Credit Utilized For Payment Of Duty On Goods (Rs.)	6475000	0	0	0	0	2500
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	484097	0	0	0	0	5017

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	0	0					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
<b>Total :</b>	0					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	0	0					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 320000 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No.From	Invoice No. To
1	46	104

**CHALLAN DETAILS**

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	02005290506201300397	05/06/2013	0200529	320000

**ISSUES**

Sl. No.	Description
1	There is delay in filing of return.
2	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.

Date :	19/06/2013	Place :	RAIPUR
Name of assessee :	The Metallic Alloys		
Remarks :			



# CENTRAL BOARD OF EXCISE AND CUSTOMS

Ministry of Finance - Department of Revenue



FORM E.R.-1

## RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF JUNE AND YEAR 2013

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys		
Return Number :	AAGFT9223LEM001_ER 1_062013	Status :	Marked for Review		
Address of Registered Unit :	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111				
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I NEW	Range :	RANGE-IV
Revise Type :					

### 3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE

#### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE	KG	40000	688340	653540	74800	35379280	Home Clearance

#### NON TARIFF NOTIFICATION USED FOR CLEARANCE

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

#### DUTY PAYABLE FOR CLEARANCE

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	4245514	
EDU_CESS			2.0	0	84910	
SEC_EDU_CESS			1.0	0	42455	

#### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE	KG	0	60000	60000	0	3180000	Export/Bond

NON TARIFF NOTIFICATION USED FOR CLEARANCE								
SI No.	N.T.Notification Aailed			N.T.Notification SI. No.:				
1	042/2001 CE(NT)			1				
2								
3								
DUTY PAYABLE FOR CLEARANCE								
Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
			0.0	0	0			
DETAILS OF CLEARANCE								
CETSH No.	Description of Goods	Unit of Quant-ity	Opening Bal-ance	Quantity Manufac-tured	Quantity Cleared	Closing Bal-ance	Assessable Value(Rs.)	Type Of Clear-ance
26209900	SLAG, ASH AND RESIDUES	KG	683090	731580	1326905	87765	6634525	Home Clear-ance
NON TARIFF NOTIFICATION USED FOR CLEARANCE								
SI No.	N.T.Notification Aailed			N.T.Notification SI. No.				
1								
2								
3								
DUTY PAYABLE FOR CLEARANCE								
Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
CENVAT			12.0	0	796143			
EDU_CESS			2.0	0	15921			
SEC_EDU_CESS			1.0	0	7959			
4. DETAILS OF DUTY PAID ON EXCISABLE GOODS								
Duty code	Credit Account (Rs.)	Account Cur-rent (Rs.)	GAR-7 Challan Numbers			BSR Code	Total Duty Paid (Rs.)	
CENVAT	1800000	3241657	02005290507201301082				5041657	
EDU_CESS	10000	90831	02005290507201301082				100831	
SEC_EDU_CESS	5000	45414	02005290507201301082				50414	

ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :	
Summary Particulars	Amount (Rs.)
Opening Balance :	127171
GAR-7 Challan Payments made in the month (In aggregate) :	3392416
Total Amount Available :	3519587
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :	3377902
Utilization towards Other Payments Made during the month(vide. Details furnished under Sl.No.(6) of the Return) :	7416
Closing Balance :	134269

5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	484097	0	0	0	0	5017
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	72943	0	0	0	0	1459
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	124721	0	0	0	0	2507
Credit Taken on inputs on imported inputs (Rs.)	902141	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	335636	0	0	0	0	6713
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	<b>1919538</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>15696</b>
Credit Utilized For Payment Of Duty On Goods (Rs.)	1800000	0	0	0	0	10000
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Closing balance (Rs.)	119538	0	0	0	0	5696

6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS

Name of assessee :	The Metallic Alloys
Remarks :	Excess credit of Rs 15355 availed in May for imports and excise credit of Rs 4 through manufacturers now reversed



CENTRAL BOARD OF EXCISE AND CUSTOMS  
Ministry of Finance - Department of Revenue



FORM E.R.-1

RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF JULY AND YEAR 2013

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys		
Return Number :	AAGFT9223LEM001_ER 1_072013	Status :	Marked for Review		
Address of Registered Unit :	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111				
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I NEW	Range :	RANGE-IV
Revise Type :					

3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE

DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-AL-LOYS - FERRO-MANGANESE	KG	74800	652000	641600	85200	33472100	Home Clearance

NON TARIFF NOTIFICATION USED FOR CLEARANCE

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

DUTY PAYABLE FOR CLEARANCE

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
SEC_EDU_CESS			1.0	0	40166	
CENVAT			12.0	0	4016652	
EDU_CESS			2.0	0	80333	

DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	SLAG, ASH AND RESIDUES	KG	87765	613085	657120	43730	3285600	Home Clearance

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**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Aailed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	394272	
EDU_CESS			2.0	0	7884	
SEC_EDU_CESS			1.0	0	3945	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	2300000	2110924	02005290508201300720	0200529	4410924
EDU_CESS	7000	81217	02005290508201300720	0200529	88217
SEC_EDU_CESS	3000	41111	02005290508201300720	0200529	44111

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	134269
GAR-7 Challan Payments made in the month (in aggregate) :	2150000
Total Amount Available :	2284269
Utilization towards Payment of Duties on excisable goods during the month (vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :	2233252
Utilization towards Other Payments Made during the month (vide. Details furnished under Sl.No.(6) of the Return) :	0
Closing Balance :	51017

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU_
Opening Balance (Rs.)	119538	0	0	0	0	5696
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	125984	0	0	0	0	2522
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	142069	0	0	0	0	2840
Credit Taken on inputs on imported inputs (Rs.)	2017167	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I	18000	0	0	0	0	360

Or II Stage Dealers(Rs.)						
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	2422758	0	0	0	0	11418
Credit Utilized For Payment Of Duty On Goods (Rs.)	2300000	0	0	0	0	7000
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	122758	0	0	0	0	4418

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	0	0					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

SI No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
<b>Total :</b>	0					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	0	0					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 2150000 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No.From	Invoice No. To
1	180	233

**CHALLAN DETAILS**

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	02005290508201300720	05/08/2013	0200529	2150000

**ISSUES**

Sl. No.	Description
1	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.
2	The amount you have declared as paid through account current does not match with the cash you have deposited.

Date :	10/08/2013	Place :	RAIPUR
Name of assessee :	The Metallic Alloys		
Remarks :			



# CENTRAL BOARD OF EXCISE AND CUSTOMS

Ministry of Finance - Department of Revenue

## FORM E.R.-1

### RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF AUGUST AND YEAR 2013

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys		
Return Number :	AAGFT9223LEM001_ER 1_082013	Status :	Marked for Review		
Address of Registered Unit :	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111				
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I NEW	Range :	RANGE-IV
Revise Type :					

### 3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE

#### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-AL-LOYS - FERRO-MANGANESE	KG	85200	595300	619000	61500	31917500	Home Clearance

#### NON TARIFF NOTIFICATION USED FOR CLEARANCE

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

#### DUTY PAYABLE FOR CLEARANCE

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	3830100	
EDU_CESS			2.0	0	76601	
SEC_EDU_CESS			1.0	0	38300	

#### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	FERRO-AL-LOYS - FERRO-SILICO-MANGANESE	KG	0	17000	7000	10000	389000	Home Clearance

#### NON TARIFF NOTIFICATION USED FOR CLEARANCE

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	46680	
EDU_CESS			2.0	0	934	
SEC_EDU_CESS			1.0	0	467	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	FERRO-AL-LOYS - FERRO-SILICO-MANGANESE	KG	0	164000	164000	0	9348000	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1	042/2001 CE(NT)	1
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	0	
EDU_CESS			2.0	0	0	
SEC_EDU_CESS			1.0	0	0	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	SLAG, ASH AND RESIDUES	KG	43730	565580	583270	26040	2916350	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Aailed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	349962	
EDU_CESS			2.0	0	7001	
SEC_EDU_CESS			1.0	0	3500	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	2026742	2200000			4226742
EDU_CESS	5000	79536			84536
SEC_EDU_CESS	2500	39767			42267

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	51017
GAR-7 Challan Payments made in the month (in aggregate) :	2320000
Total Amount Available :	2371017
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :	2319303
Utilization towards Other Payments Made during the month(vide. Details furnished under Sl.No.(6) of the Return) :	0
Closing Balance :	51714

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU_
Opening Balance (Rs.)	122758	0	0	0	0	4418
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	81394	0	0	0	0	1628
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	166728	0	0	0	0	3335
Credit Taken on inputs on imported inputs (Rs.)	2857564	0	0	0	0	0
Credit Taken on Capital Goods on Invoices issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	16954	0	0	0	0	340
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Total Credit Available (Rs.)	3245398	0	0	0	0	9721
Credit Utilized For Payment Of Duty On	2026742	0	0	0	0	5000

Goods (Rs.)						
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Closing balance (Rs.)	1218656	0	0	0	0	4721

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
		Account Current	No.		Date	No.
<b>Total :</b>	<b>0</b>					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 2320000 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No. From	Invoice No. To		
1	234	284		
<b>CHALLAN DETAILS</b>				
Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	02005290509201301094	05/09/2013	0200529	2320000
<b>ISSUES</b>				
Sl. No.	Description			
1	There are calculation errors in the duty payable amount!!			
2	Non Tariff Notification number entered by the user does not exists in the Database!!			
3	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.			
Date :	10/09/2013	Place :	RAIPUR	
Name of assessee :	The Metallic Alloys			
Remarks :				



# CENTRAL BOARD OF EXCISE AND CUSTOMS

Ministry of Finance - Department of Revenue



## FORM E.R.-1

### RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF OCTOBER AND YEAR 2013

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys
Return Number :	AAGFT9223LEM001_ER 1_102013	Status :	Marked for Review
Address of Registered Unit :	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111		
Commissionerate :	RAIPUR NEW	Division :	RAIPUR -I NEW
Revise Type :		Range :	RANGE-IV

#### 3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE

##### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE	KG	96000	938500	872000	82500	47904500	Home Clearance

##### NON TARIFF NOTIFICATION USED FOR CLEARANCE

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

##### DUTY PAYABLE FOR CLEARANCE

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	5748540	
EDU_CESS			2.0	0	114974	
SEC_EDU_CESS			1.0	0	57488	

##### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE	KG	0	80000	80000	0	4400000	Export/Bond

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.:	
1	042/2001 C.E.(N.T.)	1	
2			
3			

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
			0.0	0	0	

CETSH No.	Description of Goods	Unit of Quant-ity	Opening Bal-ance	Quantity Manufac-tured	Quantity Cleared	Closing Bal-ance	Assessable Value(Rs.)	Type Of Clear-ance
26209900	SLAG, ASH AND RESIDUES	KG	33220	895460	866330	62350	4331650	Home Clear-ance

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.	
1			
2			
3			

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	519798	
EDU_CESS			2.0	0	10397	
SEC_EDU_CE SS			1.0	0	5196	

CETSH No.	Description of Goods	Unit of Quant-ity	Opening Bal-ance	Quantity Manufac-tured	Quantity Cleared	Closing Bal-ance	Assessable Value(Rs.)	Type Of Clear-ance
72023000	FERRO-AL-LOYS - FERRO-SILICO-MANGANESE	KG	10000	0	10000	0	550000	Home Clear-ance

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	66000	
EDU_CESS			2.0	0	1320	
SEC_EDU_CESS			1.0	0	660	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	3500000	2834338			6334338
EDU_CESS	6000	120691			126691
SEC_EDU_CESS	3000	60344			63344

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	51714
GAR-7 Challan Payments made in the month (in aggregate) :	3030000
Total Amount Available :	3081714
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :	3015373
Utilization towards Other Payments Made during the month(vide. Details furnished under SI.No.(6) of the Return) :	0
Closing Balance :	66341

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU_
Opening Balance (Rs.)	526589	0	0	0	0	6639
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	68088	0	0	0	0	1363
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	172552	0	0	0	0	3449
Credit Taken on inputs on imported inputs (Rs.)	3092467	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	0	0	0	0	0	0
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Total Credit Available (Rs.)	3859696	0	0	0	0	11451
Credit Utilized For Payment Of Duty On	3500000	0	0	0	0	6000

Goods (Rs.)							
Credit utilized when input goods are removed as such (Rs.)	228746	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0	0
Closing balance (Rs.)	130950	0	0	0	0	0	5451

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
<b>Total :</b>	<b>0</b>					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 3030000 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No.From	Invoice No. To		
1	372	448		
<b>CHALLAN DETAILS</b>				
Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	02005290511201300197	05/11/2013	0200529	3030000
<b>ISSUES</b>				
Sl. No.	Description			
1	There is delay in filing of return.			
2	Non Tariff Notification Number entered by the user against non export under bond rebate clearance are not valid!!			
3	Non Tariff Notification number entered by the user does not exists in the Database!!			
4	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.			
Date :	11/11/2013	Place :	RAIPUR	
Name of assessee :	The Metallic Alloys			
Remarks :				



**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF NOVEMBER AND YEAR 2013**

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys		
Return Number :	AAGFT9223LEM001_ER 1_112013	Status :	Marked for Review		
Address of Registered Unit :	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111				
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I NEW	Range :	RANGE-IV
Revise Type :					

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

GETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE	KG	82500	876900	897110	62290	50075780	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	6009094	
EDU_CESS			2.0	0	120183	
SEC_EDU_CESS			1.0	0	60093	

**DETAILS OF CLEARANCE**

GETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE	KG	0	83000	83000	0	4565000	Export/Bond

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.				
1	042/2001 C.E.(N.T.)	1				
2						
3						

DUTY PAYABLE FOR CLEARANCE						
Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
			0.0	0	0	

DETAILS OF CLEARANCE								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	SLAG, ASH AND RESIDUES	KG	62350	911990	844390	129950	4221950	Home Clearance

NON TARIFF NOTIFICATION USED FOR CLEARANCE		
SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

DUTY PAYABLE FOR CLEARANCE						
Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	506634	
EDU_CESS			2.0	0	10136	
SEC_EDU_CESS			1.0	0	5068	

4. DETAILS OF DUTY PAID ON EXCISABLE GOODS					
Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	4000000	2515728	02005290512201300646	0200529	6515728
EDU_CESS	124000	6319	02005290512201300646	0200529	130319
SEC_EDU_CESS	63000	2161	02005290512201300646	0200529	65161

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	66341
GAR-7 Challan Payments made in the month (in aggregate) :	4187000
Total Amount Available :	4253341
Utilization towards Payment of Duties on excisable goods during the month (vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :	4187000
Utilization towards Other Payments Made during the month (vide. Details furnished under Sl.No.(6) of the Return) :	0
Closing Balance :	66341

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU_
Opening Balance (Rs.)	130950	0	0	0	0	5451
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	30392	0	0	0	0	611
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	290001	0	0	0	0	5798
Credit Taken on inputs on imported inputs (Rs.)	2254259	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers (Rs.)	39005	0	0	0	0	781
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Total Credit Available (Rs.)	2744607	0	0	0	0	12641
Credit Utilized For Payment Of Duty On Goods (Rs.)	2515728	0	0	0	0	6319
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Closing balance (Rs.)	228879	0	0	0	0	6322

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid (Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
Total :	0	0					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account				
		0	0				
<b>Duty Head Break Up</b>							
SI No.	Duty Head	Amount Paid		Total Amount Paid			
		Account Current	Credit Account				
<b>6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS</b>							
Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document		
	Account Current	No.	Date		No.	Date	
Total :	0						
<b>6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS</b>							
Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
Total :	0	0					
<b>7. SELF-ASSESSMENT MEMORANDUM</b>							
a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.							
b) During the month, total 4187000 was deposited vide GAR-7 Challans.							
c) During the month, invoices bearing following S.No. were issued.							
SI. No.	Invoice No.From			Invoice No. To			
1	449			513			
<b>CHALLAN DETAILS</b>							
SI. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)			
1	02005290512201300646	05/12/2013	0200529	4187000			
<b>ISSUES</b>							
SI. No.	Description						
1	Non Tariff Notification Number entered by the user against non export under bond rebate clearance are not valid!!						
2	Non Tariff Notification number entered by the user does not exists in the Database!!						
3	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.						
4	Figures of CENVAT credit utilized for Payment of Duty on Goods and the Sum of Duty Paid through Credit do not match!!						
5	Abstract of Account Current - Utilization towards Payment of Duties on excisable goods does not match with the Duty Paid through Account Current in Duty Paid Section!!						
6	Cross credit utilization is not proper						
Date : 10/12/2013				Place : RAIPUR			
Name of assessee :		The Metallic Alloys					

Remarks :



**CENTRAL BOARD OF EXCISE AND CUSTOMS**

Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF DECEMBER AND YEAR 2013**

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys		
Return Number :	AAGFT9223LEM001_ER 1_122013	Status :	Marked for Review		
Address of Registered Unit :	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111				
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I NEW	Range :	RANGE-IV
Revise Type :					

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE	KG	62290	918710	862000	119000	49170250	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	6900430	
EDU_CESS			2.0	0	118010	
SEC_EDU_CESS			1.0	0	59004	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE	KG	0	77000	77000	0	4235000	Export/Bond

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.	
1	042/2001 C.E.(N.T.)	1	
2			
3			

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
			0.0	0	0	

CETSH No.	Description of Goods	Unit of Quant-ity	Opening Bal-ance	Quantity Manufac-tured	Quantity Cleared	Closing Bal-ance	Assessable Value(Rs.)	Type Of Clear-ance
26209900	SLAG, ASH AND RESIDUES	KG	129950	945990	1035000	40940	6210000	Home Clear-ance

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.	
1			
2			
3			

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	745197	
EDU_CESS			2.0	0	14907	
SEC_EDU_CE SS			1.0	0	7452	

Duty code	Credit Account (Rs.)	Account Cur- rent (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	6645627	0			6645627
EDU_CESS	15917	117000	02005290601201400361		132917
SEC_EDU_CESS	8456	58000	02005290601201400361		66456

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	66341
GAR-7 Challan Payments made in the month (in aggregate) :	175000
Total Amount Available :	241341
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :	175000
Utilization towards Other Payments Made during the month(vide. Details furnished under SI.No.(6) of the Return) :	0
Closing Balance :	66341

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	228879	0	0	0	0	6322
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	85549	0	0	0	0	1711
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	326695	0	0	0	0	6535
Credit Taken on inputs on imported inputs (Rs.)	5854476	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	21579	0	0	0	0	431
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Total Credit Available (Rs.)	6517178	0	0	0	0	14999
Credit Utilized For Payment Of Duty On Goods (Rs.)	6145627	0	0	0	0	5917
Credit utilized when input goods are removed as such (Rs.)	34415	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Closing balance (Rs.)	337136	0	0	0	0	9082

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
Total :	0	0					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account				
		0	0				
<b>Duty Head Break Up</b>							
SI No.	Duty Head	Amount Paid		Total Amount Paid			
		Account Current	Credit Account				
<b>6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS</b>							
Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document		
		Account Current	No.		Date	No.	Date
Total :	0						
<b>6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS</b>							
Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
Total :	0	0					
<b>7. SELF-ASSESSMENT MEMORANDUM</b>							
a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.							
b) During the month, total 175000 was deposited vide GAR-7 Challans.							
c) During the month, invoices bearing following S.No. were issued.							
SI. No.	Invoice No.From			Invoice No. To			
1	514			574			
<b>CHALLAN DETAILS</b>							
SI. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)			
1	02005290601201400361	06/01/2014	0200529	175000			
<b>ISSUES</b>							
SI. No.	Description						
1	Non Tariff Notification Number entered by the user against non export under bond rebate clearance are not valid!!						
2	Non Tariff Notification number entered by the user does not exists in the Database!!						
3	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.						
Date :	10/01/2014			Place :	RAIPUR		
Name of assessee :	The Metallic Alloys						
Remarks :							



**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF JANUARY AND YEAR 2014**

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys
Return Number :	AAGFT9223LEM001_ER 1_012014	Status :	Marked for Review
Address of Registered Unit :	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur CHHATTISGARH 493111		
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I NEW
Revise Type :		Range :	RANGE-IV

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE	KG	119000	136000	241000	14000	13730000	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	1647600	
EDU_CESS			2.0	0	32950	
SEC_EDU_CESS			1.0	0	16476	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE	KG	0	84000	84000	0	4620000	Export/Bond

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.,	
1	042/2001 C.E.(N.T.)	1	
2			
3			

Duty	Tariff Notification Aailed	Sl. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
			0.0	0	0	

CETSH No.	Description of Goods	Unit of Quant-ity	Opening Bal-ance	Quantity Manufac-tured	Quantity Cleared	Closing Bal-ance	Assessable Value(Rs.)	Type Of Clear-ance
26209900	SLAG, ASH AND RESIDUES	KG	40940	381520	386600	35860	2584175	Home Clear-ance

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.	
1			
2			
3			

Duty	Tariff Notification Aailed	Sl. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	310101	
EDU_CESS			2.0	0	6201	
SEC_EDU_CE SS			1.0	0	3101	

Duty code	Credit Account (Rs.)	Account Cur-rent (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	1957701	0			1957701
EDU_CESS	9151	30000	02005290502201401072	0200529	39151
SEC_EDU_CESS	4577	15000	02005290502201401072	0200529	19577

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	66341
GAR-7 Challan Payments made in the month (in aggregate) :	45000
Total Amount Available :	111341
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :	45000
Utilization towards Other Payments Made during the month(vide. Details furnished under Sl.No.(6) of the Return) :	0
Closing Balance :	66341

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	337136	0	0	0	0	9082
Credit Taken on inputs on Invoices issued by manufacturers (Rs.)	90983	0	0	0	0	1819
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	243974	0	0	0	0	4879
Credit Taken on inputs on imported inputs (Rs.)	1662836	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	0	0	0	0	0	0
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Total Credit Available (Rs.)	2334929	0	0	0	0	15780
Credit Utilized For Payment Of Duty On Goods (Rs.)	1957701	0	0	0	0	9151
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Closing balance (Rs.)	377228	0	0	0	0	6629

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
Total :	0	0					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account					
		0	0					
<b>Duty Head Break Up</b>								
Sl No.	Duty Head	Amount Paid		Total Amount Paid				
		Account Current	Credit Account					
<b>6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS</b>								
Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document			
	Account Current	No.	Date		No.	Date		
Total :	0							
<b>6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS</b>								
Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document		
	Account Current	Credit Account	No.	Date		No.	Date	
	0	0						
Total :	0	0						
<b>7. SELF-ASSESSMENT MEMORANDUM</b>								
a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.								
b) During the month, total 45000 was deposited vide GAR-7 Challans.								
c) During the month, invoices bearing following S.No. were issued.								
Sl. No.	Invoice No.From			Invoice No. To				
1	575			604				
<b>CHALLAN DETAILS</b>								
Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)				
1	02005290502201401072	05/02/2014	0200529	45000				
<b>ISSUES</b>								
Sl. No.	Description							
1	Non Tariff Notification Number entered by the user against non export under bond rebate clearance are not valid!!							
2	Non Tariff Notification number entered by the user does not exists in the Database!!							
3	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.							
Date :		10/02/2014			Place :			RAIPUR
Name of assessee :		The Metallic Alloys						
Remarks :								



**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF FEBRUARY AND YEAR 2014**

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys
Return Number :	AAGFT9223LEM001_ER 1_022014	Status :	Processed
Address of Registered Unit :	The Metallic Alloys Plot No.29 Industrial Area Siltara Raipur Raipur		
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I NEW
Revise Type :		Range :	RANGE-IV

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE	KG	14000	185100	188000	11100	11644400	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	1397328	
SEC_EDU_CESS			1.0	0	13973	
EDU_CESS			2.0	0	27946	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	SLAG, ASH AND RESIDUES	KG	35860	432000	110380	357480	1103014	Home Clearance

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**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Aailed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	Sl. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	132362	
EDU_CESS			2.0	0	2647	
SEC_EDU_CESS			1.0	0	1324	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	0	1529690	02005290503201400679	0200529	1529690
SEC_EDU_CESS	0	15297	02005290503201400679	0200529	15297
EDU_CESS	0	30593	02005290503201400679	0200529	30593

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	66341
GAR-7 Challan Payments made in the month (in aggregate) :	1575000
Total Amount Available :	1641341
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :	1575580
Utilization towards Other Payments Made during the month(vide. Details furnished under Sl.No.(6) of the Return) :	0
Closing Balance :	65761

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	377228	0	0	0	0	6629
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	88990	0	0	0	0	1781
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	235782	0	0	0	0	4705
Credit Taken on inputs on imported inputs (Rs.)	1483696	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I	34206	0	0	0	0	685

Or II Stage Dealers(Rs.)						
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	<b>2219902</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>13800</b>
Credit Utilized For Payment Of Duty On Goods (Rs.)	0	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	<b>2219902</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>13800</b>

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

SI No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
<b>Total :</b>	<b>0</b>						

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 1575000 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No.From	Invoice No. To
1	605	616

CHALLAN DETAILS				
Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	02005290503201400679	05/03/2014	0200529	1575000

Date :	10/03/2014	Place :	RAIPUR
Name of assessee :	The Metallic Alloys		
Remarks :			



# CENTRAL BOARD OF EXCISE AND CUSTOMS

Ministry of Finance - Department of Revenue



## FORM E.R.-1

### RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF MARCH AND YEAR 2014

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys
Return Number :	AAGFT9223LEM001_ER 1_032014	Status :	Marked for Review
Address of Registered Unit :	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111		
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I NEW
Revise Type :		Range :	RANGE-IV

### 3.DETAILED OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE

#### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE	KG	11100	214900	213500	12500	12581500	Home Clearance

#### NON TARIFF NOTIFICATION USED FOR CLEARANCE

Sl No.	N.T.Notification Aailed	N.T.Notification Sl. No.
1		
2		
3		

#### DUTY PAYABLE FOR CLEARANCE

Duty	Tariff Notification Aailed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	1509780	
EDU_CESS			2.0	0	30195	
SEC_EDU_CESS			1.0	0	15096	

#### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	SLAG, ASH AND RESIDUES	KG	357480	535200	0	892680	0	Home Clearance

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**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	0	
EDU_CESS			2.0	0	0	
SEC_EDU_CESS			1.0	0	0	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
SEC_EDU_CESS	96	15000	02005293103201400830	0200529	15096
CENVAT	109780	1400000	02005293103201400830	0200529	1509780
EDU_CESS	195	30000	02005293103201400830	0200529	30195

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	65761
GAR-7 Challan Payments made in the month (in aggregate) :	1445000
Total Amount Available :	1510761
Utilization towards Payment of Duties on excisable goods during the month (vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :	1445000
Utilization towards Other Payments Made during the month (vide. Details furnished under Sl.No.(6) of the Return) :	0
Closing Balance :	65761

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	2219902	0	0	0	0	13800
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	87304	0	0	0	0	1745
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	540107	0	0	0	0	10800
Credit Taken on inputs on imported inputs (Rs.)	2209539	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I	5823	0	0	0	0	117

Or II Stage Dealers(Rs.)						
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	<b>5062675</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>26462</b>
Credit Utilized For Payment Of Duty On Goods (Rs.)	109780	0	0	0	0	195
Credit utilized when input goods are removed as such (Rs.)	436572	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	<b>4516323</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>26267</b>

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
<b>Total :</b>	<b>0</b>					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 1445000 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No. From	Invoice No. To
1	617	664

**CHALLAN DETAILS**

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	02005293103201400830	31/03/2014	0200529	1445000

**ISSUES**

Sl. No.	Description
1	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.

Date :	10/04/2014	Place :	RAIPUR
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Name of assessee :	The Metallic Alloys
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Remarks :	
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**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF FEBRUARY AND YEAR 2013**

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys		
Return Number :	AAGFT9223LEM001_ER 1_022013	Status :	Processed		
Address of Registered Unit :	The Metallic Alloys Plot No.29 Industrial Area Siltara Raipur Raipur				
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I NEW	Range :	RANGE-IV
Revise Type :					

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-AL- LOYS - FERRO MANGANESE	KG	0	308250	274000	34250	14325809	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	1719097	
EDU_CESS			2.0	0	34380	
SEC_EDU_CESS			1.0	0	17190	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	SLAG	KG	0	215750	117890	97860	618925	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		

2						
3						
<b>DUTY PAYABLE FOR CLEARANCE</b>						
Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	74271	
EDU_CESS			2.0	0	1486	
SEC_EDU_CESS			1.0	0	743	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	1793368	0			1793368
EDU_CESS	0	35866			35866
SEC_EDU_CESS	0	17933			17933

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	0
GAR-7 Challan Payments made in the month (in aggregate) :	60000
Total Amount Available :	60000
Utilization towards Payment of Duties on excisable goods during the month (vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :	53799
Utilization towards Other Payments Made during the month (vide. Details furnished under Sl.No.(6) of the Return) :	0
Closing Balance :	6201

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	1153596	0	0	0	0	23050
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	22212	0	0	0	0	446
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	67921	0	0	0	0	1382
Credit Taken on inputs on imported inputs (Rs.)	3443402	0	0	0	0	0
Credit Taken on Capital Goods on invoices Issued By Manufacturers Or By I Or II Stage Dealers (Rs.)	92700	0	0	0	0	1854
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	<b>4779831</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>26732</b>
Credit Utilized For Payment Of Duty On Goods (Rs.)	1793368	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0

Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0
Closing balance (Rs.)	2986463	0	0	0	26732

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

SI No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
<b>Total :</b>	<b>0</b>					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 60000 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No.From	Invoice No. To
1	1	21

CHALLAN DETAILS				
Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	02005290503201301278	05/03/2013	0200529	60000
Date :	11/03/2013		Place :	RAIPUR
Name of assessee :	The Metallic Alloys			
Remarks :				



# CENTRAL BOARD OF EXCISE AND CUSTOMS

Ministry of Finance - Department of Revenue



## FORM E.R.-1

### RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF MARCH AND YEAR 2013

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys
Return Number :	AAGFT9223LEM001_ER 1_032013	Status :	Processed
Address of Registered Unit : The Metallic Alloys Plot No.29 Industrial Area Siltara Raipur Raipur			
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I NEW
Revise Type :		Range :	RANGE-IV

### 3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE

#### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO AL-LOYS	KG	34250	724000	662000	96250	34568500	Home Clearance

#### NON TARIFF NOTIFICATION USED FOR CLEARANCE

Sl No.	N.T.Notification Aailed	N.T.Notification Sl. No.
1		
2		
3		

#### DUTY PAYABLE FOR CLEARANCE

Duty	Tariff Notification Aailed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT	018/2012 C.E.		12.0	0	4148220	
EDU_CESS			2.0	0	82962	
SEC_EDU_CESS			1.0	0	41483	

#### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	SLAG	KG	97860	750970	775470	73360	3933793	Home Clearance

#### NON TARIFF NOTIFICATION USED FOR CLEARANCE

Sl No.	N.T.Notification Aailed	N.T.Notification Sl. No.
1		
2		
3		

#### DUTY PAYABLE FOR CLEARANCE

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	472056	
EDU_CESS			2.0	0	9440	
SEC_EDU_CESS			1.0	0	4720	

#### 4. DETAILS OF DUTY PAID ON EXCISABLE GOODS

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	2760276	1860000	02005293103201300700	0200529	4620276
EDU_CESS	0	92402	02005293103201300700	0200529	92402
SEC_EDU_CESS	0	46203	02005293103201300700	0200529	46203

#### ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :

Summary Particulars	Amount (Rs.)
Opening Balance :	6201
GAR-7 Challan Payments made in the month (in aggregate) :	2050000
Total Amount Available :	2056201
Utilization towards Payment of Duties on excisable goods during the month (vide, Details furnished under col. no.3 in Sl.No.(4) of the Return) :	1998605
Utilization towards Other Payments Made during the month (vide, Details furnished under Sl.No.(6) of the Return) :	0
Closing Balance :	57596

#### 5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	2986463	0	0	0	0	26732
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	136650	0	0	0	0	2733
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	75755	0	0	0	0	1520
Credit Taken on inputs on imported inputs (Rs.)	906176	0	0	0	0	7760
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers (Rs.)	375	0	0	0	0	8
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	<b>4105419</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>38753</b>
Credit Utilized For Payment Of Duty On Goods (Rs.)	2760276	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0

Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Closing balance (Rs.)	1345143	0	0	0	0	38753

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	0	0					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
<b>Total :</b>	0					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	0	0					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 2050000 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No.From	Invoice No. To
1	22	96

**CHALLAN DETAILS**

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)

1	02005293103201300700	31/03/2013	0200529	2050000
Date :	10/04/2013		Place :	RAIPUR
Name of assessee :	The Metallic Alloys			
Remarks :				



**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF MARCH AND YEAR 2016**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys		
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_032016	<b>Status :</b>	Processed		
<b>Address of Registered Unit :</b>	The Metallic Alloys Plot No.29 Industrial Area Siltara Raipur Raipur				
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW	<b>Range :</b>	RANGE-IV
<b>Revise Type :</b>					

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	359200	385800	547000	198000	24526250	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	3065783	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	0	108000	108000	0	4212000	Export/Bond

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1	042/2001 C.E. (N.T.)	01
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		

				0.0	0	0		
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	0	103300	66800	36500	3825250	Home Clearance
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
SI No.	N.T.Notification Aailed			N.T.Notification SI. No.				
1								
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
CENVAT			12.5	0	478156			
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	0	81000	81000	0	4455000	Export/Bond
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
SI No.	N.T.Notification Aailed			N.T.Notification SI. No.				
1	042/2001 C.E. (N.T.)			01				
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
			0.0	0	0			
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	Fe Mno Slag	KG	994320.	604200	854320	744200	3939973	Home Clearance
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
SI No.	N.T.Notification Aailed			N.T.Notification SI. No.				
1								
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		

				Ad Valorem	Specific		
CENVAT				12.5	0	492497	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	1636436	2400000	05100043103201607983	0510004	4036436

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	52910
GAR-7 Challan Payments made in the month (In aggregate) :	2400000
Total Amount Available :	2452910
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :	2400000
Utilization towards Other Payments Made during the month(vide. Details furnished under Sl.No.(6) of the Return) :	0
Closing Balance :	52910

**5. DETAILS OF CENVAT.CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	254837	0	0	0	0	0
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	138482	0	0	0	0	0
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	55655	0	0	0	0	0
Credit Taken on inputs on imported inputs (Rs.)	791390	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	0	0	0	0	0	0
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	<b>1240364</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
Credit Utilized For Payment Of Duty On Goods (Rs.)	1019788	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	<b>220576</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

SI No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
		Account Current	No.		Date	No.
<b>Total :</b>	<b>0</b>					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 2400000 was deposited vide GAR-7-Challans.
- c) During the month, invoices bearing following S.No. were issued.

SI. No.	Invoice No.From	Invoice No. To
1	735	788

**CHALLAN DETAILS**

SI. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	05100043103201607983	31/03/2016	0510004	2400000

<b>Date :</b>	09/04/2016	<b>Place :</b>	Raipur
<b>Name of assessee :</b>	The Metallic Alloys		
<b>Remarks :</b>			



CENTRAL BOARD OF EXCISE AND CUSTOMS

Ministry of Finance - Department of Revenue

FORM E.R.-1

RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF APRIL AND YEAR 2014

Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys
Return Number :	AAGFT9223LEM001_ER 1_042014	Status :	Marked for Review
Address of Registered Unit :	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111		
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I NEW
Revise Type :		Range :	RANGE-IV

DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE

DETAILS OF CLEARANCE

SI. No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
021100	FERRO-ALLOYS - FERRO-MANGANESE :	KG	12500	687500	657950	42050	38926150	Home Clearance

TARIFF NOTIFICATION USED FOR CLEARANCE

No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

DUTY PAYABLE FOR CLEARANCE

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	4671138	
CESS			2.0	0	93424	
DUCE S			1.0	0	46710	

DETAILS OF CLEARANCE

SI. No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
0900	SLAG, ASH AND RESIDUES	KG	0	721900	634080	87820	4788720	Home Clearance

--	--	--	--	--	--	--	--	--

TARIFF NOTIFICATION USED FOR CLEARANCE		
No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

PAYABLE FOR CLEARANCE						
Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	574647	
EDU_CESS			2.0	0	11492	
EDU_CESS			1.0	0	5747	

DETAILS OF DUTY PAID ON EXCISABLE GOODS					
Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	4745785	500000	02005290505201400469		5245785
EDU_CESS	29916	75000	02005290505201400469		104916
EDU_CESS	12457	40000	02005290505201400469		52457

**STATEMENT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	65761
GAR-7 Challan Payments made in the month (in aggregate) :	615000
Total Amount Available :	680761
Payment towards Payment of Duties on excisable goods during the month (vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :	615000
Payment towards Other Payments Made during the month (vide. Details furnished under SI.No.(6) of the Return) :	0
Closing Balance :	65761

**DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU_
Balance (Rs.)	4516323	0	0	0	0	26267
Utilized on inputs on invoices issued by manufacturers (Rs.)	234002	0	0	0	0	4681
Utilized on inputs on invoices issued by I or II stage dealers (Rs.)	431920	0	0	0	0	8642
Utilized on inputs on imported inputs	4248140	0	0	0	0	0
Utilized on Capital Goods on Invoices Issued By Manufacturers Or By Importers	514957	0	0	0	0	10295

Dealers(Rs.)						
on imported capital goods	0	0	0	0	0	0
on input services (Rs.)	0	0	0	0	0	0
aken From Inter-Unit Transfer Of Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Profit Available (Rs.)	9945342	0	0	0	0	49885
Paid For Payment Of Duty On (Rs.)	4745785	0	0	0	0	29916
ded when input goods are re-such (Rs.)	0	0	0	0	0	0
ded when capital goods are re-such (Rs.)	0	0	0	0	0	0
ded for payment of amount in Rule 8 of CENVAT Credit Rules, 2004	0	0	0	0	0	0
ded for other payment. (Rs.)	0	0	0	0	0	0
ded For Payment Of Tax On (Rs.)	0	0	0	0	0	0
ded Towards Inter-Unit Transfer Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Balance (Rs.)	5199557	0	0	0	0	19969

**DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Sl. No.	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
	0	0					

**BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Break Up**

Duty Head	Amount Paid		Total Amount Paid
	Account Current	Credit Account	

**DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Sl. No.	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
	0					

**OTHER PAYMENTS MADE - MISCELLANEOUS**

Sl. No.	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
	0	0					

**ASSESSMENT MEMORANDUM**

I declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.

In the month, total 615000 was deposited vide GAR-7 Challans.

In the month, invoices bearing following S.No. were issued.

S.No.	Invoice No.From	Invoice No. To
1	1	45

**DETAILS**

S.No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	02005290505201400469	05/05/2014	0200529	615000

**Description**  
Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.

Date : 10/05/2014 Place : RAIPUR

Assessee : The Metallic Alloys

Remarks :



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF MAY AND YEAR 2014**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys	
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_052014	<b>Status :</b>	Marked for Review	
<b>Address of Registered Unit :</b>	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111			
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW	<b>Range :</b> RANGE-IV
<b>Revise Type :</b>				

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE :	KG	42050	734000	682500	93550	40537250	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Availled	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availled	Sl. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	4864470	
EDU_CESS			2.0	0	97288	
SEC_EDU_CESS			1.0	0	48643	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	SLAG, ASH AND RESIDUES	KG	87820-	770700	835670	22850	6685360	Home Clearance

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**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	802242	
EDU_CESS			2.0	0	16045	
SEC_EDU_CESS			1.0	0	8022	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	5666712	0			5666712
EDU_CESS	8333	105000	02005290506201400760	0200529	113333
SEC_EDU_CESS	6665	50000	02005290506201400760	0200529	56665

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	65761
GAR-7 Challan Payments made in the month (In aggregate) :	155000
Total Amount Available :	220761
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :	155000
Utilization towards Other Payments Made during the month(vide. Details furnished under SI.No.(6) of the Return) :	0
Closing Balance :	65761

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	5199557	0	0	0	0	19969
Credit Taken on Inputs on Invoices issued by manufacturers (Rs.)	113488	0	0	0	0	2270
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	249545	0	0	0	0	4991
Credit Taken on inputs on imported inputs (Rs.)	3887800	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	2849	0	0	0	0	60

Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	9453239	0	0	0	0	27290
Credit Utilized For Payment Of Duty On Goods (Rs.)	5666712	0	0	0	0	8333
Credit utilized when input goods are removed as such (Rs.)	25254	0	0	0	0	505
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	3761273	0	0	0	0	18452

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
<b>Total :</b>	<b>0</b>					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.

b) During the month, total 155000 was deposited vide GAR-7 Challans.

c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No.From	Invoice No. To
1	46	94

**CHALLAN DETAILS**

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	02005290506201400760	05/06/2014	0200529	155000

**ISSUES**

Sl. No.	Description
1	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.

<b>Date :</b>	10/06/2014	<b>Place :</b>	RAIPUR
<b>Name of assessee :</b>	The Metallic Alloys		
<b>Remarks :</b>			

**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF JUNE AND YEAR 2014**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_062014	<b>Status :</b>	Marked for Review
<b>Address of Registered Unit :</b>	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111		
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW
<b>Revise Type :</b>		<b>Range :</b>	RANGE-IV

**3.DETAILED OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE ;	KG	93550	718530	777280	34800	45845820	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Aailed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	5501498	
EDU_CESS			2.0	0	110032	
SEC_EDU_CESS			1.0	0	55016	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	SLAG, ASH AND RESIDUES	KG	22850	838500	812270	49080	6498160	Home Clearance

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**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	779778	
EDU_CESS			2.0	0	15596	
SEC_EDU_CESS			1.0	0	7798	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	6281276	0			6281276
EDU_CESS	5628	120000			125628
SEC_EDU_CESS	2814	60000			62814

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	65761
GAR-7 Challan Payments made in the month (In aggregate) :	180000
Total Amount Available :	245761
Utilization towards Payment of Duties on excisable goods during the month (vide. Details furnished under col. no.3 In SI.No.(4) of the Return) :	180000
Utilization towards Other Payments Made during the month (vide. Details furnished under SI.No.(6) of the Return) :	0
Closing Balance :	65761

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU_
Opening Balance (Rs.)	3761273	0	0	0	0	18452
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	85407	0	0	0	0	1708
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	172178	0	0	0	0	3441
Credit Taken on inputs on imported inputs (Rs.)	5001503	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I	30052	0	0	0	0	601

Or II Stage Dealers(Rs.)						
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	9050413	0	0	0	0	24202
Credit Utilized For Payment Of Duty On Goods (Rs.)	6281276	0	0	0	0	5628
Credit utilized when input goods are removed as such (Rs.)	1362184	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	1406953	0	0	0	0	18574

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
<b>Total :</b>	<b>0</b>					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.

b) During the month, total 180000 was deposited vide GAR-7 Challans.

c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No.From	Invoice No. To
1	95	151

**CHALLAN DETAILS**

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	02005290507201400357	05/07/2014	0200529	180000

**ISSUES**

Sl. No.	Description
1	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.

Date :	10/07/2014	Place :	RAIPUR
Name of assessee :	The Metallic Alloys		
Remarks :			



**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



FORM E.R.-1

RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF JULY AND YEAR  
2014

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys
Return Number :	AAGFT9223LEM001_ER 1_072014	Status :	Marked for Review
Address of Registered Unit : Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111			
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I NEW
		Range :	RANGE-IV
Revise Type :			

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE	KG	34800	782150	599550	217400	34330113	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	4119614	
EDU_GESS			2.0	0	82392	
SEC_EDU_GESS			1.0	0	41197	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	SLAG, ASH AND RESIDUES	KG	49080	889050	228580	709550	1462912	Home Clearance

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**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	175549	
EDU_CESS			2.0	0	3512	
SEC_EDU_CESS			1.0	0	1755	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	4295163	0			4295163
EDU_CESS	2404	83500	02005290508201401037		85904
SEC_EDU_CESS	1452	41500	02005290508201401037		42952

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance	65761
GAR-7 Challan Payments made in the month (In aggregate)	726751
Total Amount Available	792512
Utilization towards Payment of Duties on excisable goods during the month (vide. Details furnished under col. no.3 in Sl.No.(4) of the Return)	125000
Utilization towards Other Payments Made during the month (vide. Details furnished under Sl.No.(6) of the Return)	601751
Closing Balance	65761

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	1406953	0	0	0	0	18574
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	197450	0	0	0	0	3951
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	251310	0	0	0	0	5026
Credit Taken on inputs on imported inputs (Rs.)	5884287	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I	20802	0	0	0	0	416

Or II Stage Dealers(Rs.)						
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	<b>7760802</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>27969</b>
Credit Utilized For Payment Of Duty On Goods (Rs.)	4295163	0	0	0	0	2404
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	405639	0	0	0	0	5084
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	<b>3060000</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>20461</b>

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
<b>Total :</b>	<b>0</b>					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
Others	601751	0	020052908082 01400042	08/08/2014	0200529	NIL	31/07/2014
<b>Total :</b>	<b>601751</b>	<b>0</b>					

DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - MISCELLANEOUS - OTHERS				
Source Document Number	Date	Paid Account Current	Paid Credit Account	
NIL	31/07/2014	601751	0	
<b>Duty Head Break Up</b>				
SI No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	
1	CENVAT	584010	0	584010
2	EDU_CESS	11827	0	11827
3	SEC_EDU_CESS	5914	0	5914
<b>7. SELF-ASSESSMENT MEMORANDUM</b>				
a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.				
b) During the month, total 726751 was deposited vide GAR-7 Challans.				
c) During the month, invoices bearing following S.No, were issued.				
Sl. No.	Invoice No.From	Invoice No. To		
1	152	183		
<b>CHALLAN DETAILS</b>				
Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	02005290508201401037	05/08/2014	0200529	125000
2	02005290808201400042	08/08/2014	0200529	601751
<b>ISSUES</b>				
Sl. No.	Description			
1	There is delay in filing of return.			
2	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.			
3	Source Document Number entered by the user does not exists!!			
4	Figures of CENVAT credit utilized for Other Payments and the Sum of Other Payments paid through Cenvat do not match!!			
5	As Remarks are entered by the Assessee,the Return has been Marked for Review.			
Date : 11/08/2014		Place : RAIPUR		
Name of assessee : The Metallic Alloys				
Remarks : 35MT Ferro Manganese shortage by excise preventive, head quarter, raipur included in cleared quantity				



**GENERAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF AUGUST AND YEAR 2014**

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys
Return Number :	AAGFT9223LEM001_ER 1_082014	Status :	Marked for Review
Address of Registered Unit :	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111		
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I NEW
Revise Type :		Range :	RANGE-IV

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-AL-LOYS - FERRO-MANGANESE	KG	217400	764500	887000	94900	53314625	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	6397755	
EDU_CESS			2.0	0	127956	
SEC_EDU_CESS			1.0	0	63979	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	SLAG, ASH AND RESIDUES	KG	1437730	867800	1498950	806580	9351094	Home Clearance

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**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Aailed	N.T.Notification Sl. No.
1	067/1995 CE(NT)	
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	Sl. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
GENVAT			12.0	0	1122132	
EDU_CESS			2.0	0	22444	
SEC_EDU_CESS			1.0	0	11225	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	SLAG, ASH AND RESIDUES	KG	164500	0	164500	0	0	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Aailed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	Sl. No. in Tariff Notification	Rate of duty		Duty Pay-able (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
GENVAT			12.0	0	0	
EDU_CESS			2.0	0	0	
SEC_EDU_CESS			1.0	0	0	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	7519887	0			7519887
EDU_CESS	400	150000	02005290509201401086	0200529	150400
SEC_EDU_CESS	204	75000	02005290509201401086	0200529	75204

ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :

Summary Particulars	Amount (Rs.)
Opening Balance :	65761
GAR-7 Challan Payments made in the month (in aggregate) :	225000
Total Amount Available :	290761
Utilization towards Payment of Duties on excisable goods during the month (vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :	225000
Utilization towards Other Payments Made during the month (vide. Details furnished under Sl.No.(6) of the Return) :	0
Closing Balance :	65761

5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	3060000	0	0	0	0	20481
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	6815	0	0	0	0	135
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	202293	0	0	0	0	4044
Credit Taken on inputs on imported inputs (Rs.)	5639365	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers (Rs.)	0	0	0	0	0	0
Credit Taken on Imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	<b>8908273</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>24660</b>
Credit Utilized For Payment Of Duty On Goods (Rs.)	7546375	0	0	0	0	930
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004, (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Closing balance (Rs.)	1361898	0	0	0	0	23730

6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
Total :	0	0					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
		Account Current	No.		Date	No.
Total :	0					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
Total :	0	0					

**7. SELF-ASSESSMENT MEMORANDUM**

a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.

b) During the month, total 225000 was deposited vide GAR-7 Challans.

c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No.From	Invoice No. To
1	184	271

**CHALLAN DETAILS**

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	02005290509201401086	05/09/2014	0200529	225000

**ISSUES**

Sl. No.	Description
1	There is delay in filing of return.
2	Non Tariff Notification number entered by the user does not exists in the Database!!
3	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.

4	Figures of CENVAT credit utilized for Payment of Duty on Goods and the Sum of Duty Paid through Credit do not match!!	
5	As Remarks are entered by the Assessee,the Return has been Marked for Review.	
6	The assessable value is equal to zero.	
Date : 12/09/2014		
Place : RAIPUR		
Name of assessee : The Metallic Alloys		
Remarks : Sales Return(D-3 stock) sold, Assessable Value - Rs 220736, Basic duty(12%) - Rs 26488, Education Cess(2%) - Rs 530, SHEC(1%) - Rs 265		

SI No.	Duty Head	Account	Current	Credit Account	Total Amount Paid



**GENERAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



FORM E.R.-1

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF SEPTEMBER AND YEAR 2014**

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys
Return Number :	AAGFT9223LEM001_ER 1_092014	Status :	Marked for Review
Address of Registered Unit :	Plot No.29 The Metallic Alloys Industrial Area Sillara Raipur Raipur Raipur CHHATTISGARH 493111		
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I NEW
Revise Type :		Range :	RANGE-IV

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERROAL-LOYS - FERRO MANGANESE :	KG	94900	610500	627500	77900	37684000	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	4522080	
EDU_CESS			2.0	0	90440	
SEC_EDU_CESS			1.0	0	45226	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERROAL-LOYS - FERRO MANGANESE :	KG	0	108000	108000	0	6231600	Export/Bond

BON									
NON TARIFF NOTIFICATION USED FOR CLEARANCE									
Sl No.	N.T.Notification Avalled				N.T.Notification Sl. No.				
1	042/2001 C.E. (N.T.)				1				
2									
3									
DUTY PAYABLE FOR CLEARANCE									
Duty	Tariff Notification Avalled	Sl. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.			
			Ad Valorem	Specific					
			0.0	0	0				
DETAILS OF CLEARANCE									
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance	
26209900	SLAG, ASH AND RESIDUES	KG	806580	785000	879960	711620	6407998	Home Clearance	
NON TARIFF NOTIFICATION USED FOR CLEARANCE									
Sl No.	N.T.Notification Avalled				N.T.Notification Sl. No.				
1									
2									
3									
DUTY PAYABLE FOR CLEARANCE									
Duty	Tariff Notification Avalled	Sl. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.			
			Ad Valorem	Specific					
CENVAT			12.0	0	768960				
EDU_CESS			2.0	0	15380				
SEC_EDU_CESS			1.0	0	7689				
4. DETAILS OF DUTY PAID ON EXCISABLE GOODS									
Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers			BSR Code	Total Duty Paid (Rs.)		
CENVAT	5291040	0					5291040		
EDU_CESS	60820	45000	02005290810201400111			0200529	105820		
SEC_EDU_CESS	30415	22500					52915		
ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :									
Summary Particulars						Amount (Rs.)			

Opening Balance :	65761
GAR-7 Challan Payments made in the month (in aggregate) :	67500
Total Amount Available :	133261
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :	67500
Utilization towards Other Payments Made during the month(vide. Details furnished under Sl.No.(6) of the Return) :	0
Closing Balance :	65761

5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	1361898	0	0	0	0	23730
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	168491	0	0	0	0	3373
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	195339	0	0	0	0	3909
Credit Taken on inputs on imported inputs (Rs.)	2358744	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	27448	0	0	0	0	549
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Total Credit Available (Rs.)	4111920	0	0	0	0	31561
Credit Utilized For Payment Of Duty On Goods (Rs.)	3291040	0	0	0	0	20820
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Closing balance (Rs.)	820880	0	0	0	0	10741

6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
Total :	0	0					

DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

Duty Head Break Up							
Sl No.	Duty Head	Amount Paid		Total Amount Paid			
		Account Current	Credit Account				
6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS							
Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document		
		Account Current	No. Date		No. Date		
Total :	0						
6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS							
Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No. Date	No. Date			
Total :	0	0					
7. SELF-ASSESSMENT MEMORANDUM							
a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.							
b) During the month, total 67500 was deposited vide GAR-7 Challans.							
c) During the month, invoices bearing following S.No. were issued.							
Sl. No.	Invoice No.From		Invoice No. To				
1	272		336				
CHALLAN DETAILS							
Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)			
1	02005290810201400111	08/10/2014	0200529	67500			
ISSUES							
Sl. No.	Description						
1	Non Tariff Notification Number entered by the user against non export under bond rebate clearance are not valid!!						
2	Non Tariff Notification number entered by the user does not exists in the Database!!						
3	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.						
Date : 10/10/2014			Place : RAIPUR				
Name of assessee : The Metallic Alloys							
Remarks :							



# CENTRAL BOARD OF EXCISE AND CUSTOMS

Ministry of Finance - Department of Revenue



## FORM E.R.-1

### RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF OCTOBER AND YEAR 2014

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys
Return Number :	AAGFT9223LEM001_ER 1_102014	Status :	Marked for Review
Address of Registered Unit : Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111			
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I NEW
Revise Type :		Range :	RANGE-IV

### 3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE

#### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO ALLOYS - FERROMANGANESE :	KG	77900	84100	158000	4000	9376500	Home Clearance

#### NON TARIFF NOTIFICATION USED FOR CLEARANCE

Sl No.	N.T.Notification Aailed	N.T.Notification Sl. No.
1		
2		
3		

#### DUTY PAYABLE FOR CLEARANCE

Duty	Tariff Notification Aailed	Sl. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	1125180	
EDU_CESS			2.0	0	22505	
SEC_EDU_CESS			1.0	0	11253	

#### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	SLAG, ASH AND RESIDUES	KG	711620	88500	788590	11530	6752444	Home Clearance

--	--	--	--	--	--	--	--	--

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Aailed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	810293	
EDU_CESS			2.0	0	16207	
SEC_EDU_CESS			1.0	0	8099	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	FERRO AL-LOYS - FERRO SILICO MANGANESE	KG	0	56500	37000	19500	2255000	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Aailed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
EDU_CESS			2.0	0	5412	
SEC_EDU_CESS			1.0	0	2706	
CENVAT			12.0	0	270600	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	FERRO AL-LOYS - FERRO SILICO MANGANESE	KG	0	410000	410000	0	25010000	Export/Bond

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Aailed	N.T.Notification Sl. No.

1	042/2001 C.E. (N.T.)	1
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
			0.0	0	0	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	2206073	0	02005290511201400826	0200529	2206073
EDU_CESS	36124	8000			44124
SEC_EDU_CESS	18058	4000			22058

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	65761
GAR-7 Challan Payments made in the month (in aggregate) :	12000
Total Amount Available :	77761
Utilization towards Payment of Duties on excisable goods during the month (vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :	12000
Utilization towards Other Payments Made during the month (vide. Details furnished under Sl.No.(6) of the Return) :	0
Closing Balance :	65761

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	820880	0	0	0	0	10741
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	218900	0	0	0	0	4380
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	213264	0	0	0	0	4265
Credit Taken on inputs on imported inputs (Rs.)	278439	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers (Rs.)	0	0	0	0	0	0
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Total Credit Available (Rs.)	1531483	0	0	0	0	19386
Credit Utilized For Payment Of Duty On Goods (Rs.)	1158573	0	0	0	0	15124
Credit utilized when input goods are removed as such (Rs.)	13678	0	0	0	0	274
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0

Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004, (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Closing balance (Rs.)	359232	0	0	0	0	3988

6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
Total :	0	0					

DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

Duty Head Break Up

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
		Account Current	No.		Date	No.
Total :	0					

6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
Total :	0	0					

7. SELF-ASSESSMENT MEMORANDUM

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 12000 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No. From	Invoice No. To
1	337	392

CHALLAN DETAILS

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	02005290511201400826	05/11/2014	0200529	12000
ISSUES				
Sl. No.	Description			
1	Non Tariff Notification Number entered by the user against non export under bond rebate clearance are not valid!!			
2	Non Tariff Notification number entered by the user does not exists in the Database!!			
3	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.			
Date :		10/11/2014	Place : RAIPUR	
Name of assessee :		The Metallic Alloys		
Remarks :				

**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
 Ministry of Finance - Department of Revenue

FORM E.R.-1

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF NOVEMBER AND YEAR 2014**

1. Central Excise Registration Number : AAGFT9223LEM001	2. Assessee's Name : The Metallic Alloys
Return Number : AAGFT9223LEM001_ER 1_112014	Status : Marked for Review
Address of Registered Unit : Plot No.29 The Metallic Alloys Industrial Area Silara Raipur Raipur Raipur CHHATTISGARH 493111	
Commissionerate : RAIPUR NEW	Division : RAIPUR - I NEW
Revise Type :	Range : RANGE-IV

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-ALLOYS - FERRO-MANGANESE :	KG	4000	0	0	4000	0	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	0	
EDU_CESS			2.0	0	0	
SEC_EDU_CESS			1.0	0	0	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	FERRO-ALLOYS - FERRO-SILICO-MANGANESE	KG	19500	541200	491000	69700	29055500	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Summary Particulars	Amount (Rs.)
Opening Balance :	65761
GAR-7 Challan Payments made in the month (In aggregate) :	1704500
Total Amount Available :	1770261
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :	1704500
Utilization towards Other Payments Made during the month(vide. Details furnished under Sl.No.(6) of the Return) :	0
Closing Balance :	65761

5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	359232	0	0	0	0	3988
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	192538	0	0	0	0	3851
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	110430	0	0	0	0	2207
Credit Taken on inputs on imported inputs (Rs.)	1370193	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	1645	0	0	0	0	33
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Total Credit Available (Rs.)	2034038	0	0	0	0	10079
Credit Utilized For Payment Of Duty On Goods (Rs.)	1776660	0	0	0	0	4733
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Closing balance (Rs.)	257378	0	0	0	0	5346

6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
Total :	0	0					

DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS

Source Document Number	Date	Paid Account Current	Paid Credit Account
------------------------	------	----------------------	---------------------

64

Duty Head Break Up		0	0				
Sl No.	Duty Head	Amount Paid		Total Amount Paid			
		Account Current	Credit Account				
<b>6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS</b>							
Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document		
		Account Current	No.		Date	No.	Date
Total :	0						
<b>6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS</b>							
Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
Total :	0	0					
<b>7. SELF-ASSESSMENT MEMORANDUM</b>							
a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.							
b) During the month, total 1704500 was deposited vide GAR-7 Challans.							
c) During the month, invoices bearing following S.No. were issued.							
Sl. No.	Invoice No.From		Invoice No. To				
1	393		409				
<b>CHALLAN DETAILS</b>							
Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)			
1	02005290212201400212	02/12/2014	0200529	1704500			
<b>ISSUES</b>							
Sl. No.	Description						
1	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.						
Date : 09/12/2014				Place : RAIPUR			
Name of assessee : The Metallic Alloys							
Remarks :							

Sl No.	N.T.Notification Aailed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	3486660	
EDU_CESS			2.0	0	69733	
SEC_EDU_CESS			1.0	0	34868	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	SLAG, ASH AND RESIDUES	KG	11530	0	0	11530	0	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Aailed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	0	
EDU_CESS			2.0	0	0	
SEC_EDU_CESS			1.0	0	0	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	1876660	1610000	02005290212201400212	0200529	3486660
EDU_CESS	6733	63000			69733
SEC_EDU_CESS	3368	31500			34868

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**



# CENTRAL BOARD OF EXCISE AND CUSTOMS

Ministry of Finance - Department of Revenue



FORM E.R.-1

## RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF DECEMBER AND YEAR 2014

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys		
Return Number :	AAGFT9223LEM001_ER 1_122014	Status :	Marked for Review		
Address of Registered Unit :	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111				
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I NEW	Range :	RANGE-IV
Revise Type :					

### 3. DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE

#### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	FERRO-AL-LOYS - FERRO-MANGANESE	KG	4000	566800	461200	109600	26497308	Home Clearance

#### NON TARIFF NOTIFICATION USED FOR CLEARANCE

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

#### DUTY PAYABLE FOR CLEARANCE

Duty	Tariff Notification Availed	Sl. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	3179678	
EDU_CESS			2.0	0	63594	
SEC_EDU_CESS			1.0	0	31798	

#### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	FERRO-AL-LOYS - FERRO-SILICO-MANGANESE	KG	69700	35500	92900	12300	5445100	Home Clearance

#### NON TARIFF NOTIFICATION USED FOR CLEARANCE

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Sl No.	N.T.Notification Aailed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	Sl. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	653412	
EDU_CESS			2.0	0	13068	
SEC_EDU_CESS			1.0	0	6535	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	SLAG, ASH AND RESIDUES	KG	11530	672670	636180	48020	3458487	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Aailed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	Sl. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.0	0	415018	
EDU_CESS			2.0	0	8302	
SEC_EDU_CESS			1.0	0	4148	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	3648108	600000	02005290501201501122	0200529	4248108
EDU_CESS	8964	76000			84964
SEC_EDU_CESS	4481	38000			42481

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	65761
GAR-7 Challan Payments made in the month (in aggregate) :	714000
Total Amount Available :	779761
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :	714000
Utilization towards Other Payments Made during the month(vide. Details furnished under Sl.No.(6) of the Return) :	0
Closing Balance :	65761

5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	257378	0	0	0	0	5346
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	158879	0	0	0	0	3180
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	76694	0	0	0	0	1535
Credit Taken on inputs on imported inputs (Rs.)	3268155	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	20898	0	0	0	0	418
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Total Credit Available (Rs.)	3782004	0	0	0	0	10479
Credit Utilized For Payment Of Duty On Goods (Rs.)	3608108	0	0	0	0	8164
Credit utilized when input goods are removed as such (Rs.)	24462	0	0	0	0	488
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Closing balance (Rs.)	149434	0	0	0	0	1827

6(1), DETAILS OF OTHER PAYMENTS MADE - ARREARS

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
Total :	0	0					

DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS

Source Document Number	Date	Paid Account Current	Paid Credit Account
------------------------	------	----------------------	---------------------

		0	0					
<b>Duty Head Break Up</b>								
Sl No.	Duty Head	Amount Paid		Total Amount Paid				
		Account Current	Credit Account					
<b>6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS</b>								
Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document			
	Account Current	No.	Date		No.	Date		
Total :	0							
<b>6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS</b>								
Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document		
	Account Current	Credit Account	No.	Date		No.	Date	
	0	0						
Total :	0	0						
<b>7. SELF-ASSESSMENT MEMORANDUM</b>								
a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.								
b) During the month, total 714000 was deposited vide GAR-7 Challans.								
c) During the month, invoices bearing following S.No. were issued.								
Sl. No.	Invoice No.From			Invoice No. To				
1	410			465				
<b>CHALLAN DETAILS</b>								
Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)				
1	02005290501201501122	05/01/2015	0200529	714000				
<b>ISSUES</b>								
Sl. No.	Description							
1	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.							
Date :		08/01/2015			Place :			RAIPUR
Name of assessee :		The Metallic Alloys						
Remarks :								

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**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF APRIL AND YEAR 2017**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_042017	<b>Status :</b>	Marked for Review
<b>Address of Registered Unit :</b>	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111		
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW
<b>Revise Type :</b>		<b>Range :</b>	RANGE-IV

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	190300	827900	982000	36200	70033900	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	8754238	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	48600	0	0	48600	0	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		

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CENVAT			12.5	0	0			
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	Fe Mno Slag	KG	429520	1023100	508140	944480	3048840	Home Clearance
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
SI No.	N.T.Notification Availed			N.T.Notification SI. No.				
1								
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Availed	Sl. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
CENVAT			12.5	0	381111			
<b>4. DETAILS OF DUTY PAID ON EXCISABLE GOODS</b>								
Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers		BSR Code	Total Duty Paid (Rs.)		
CENVAT	2335349	6800000	05100040605201706760		0510004	9135349		
<b>ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :</b>								
Summary Particulars					Amount (Rs.)			
Opening Balance :					52910			
GAR-7 Challan Payments made in the month (in aggregate) :					6800000			
Total Amount Available :					6852910			
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :					6800000			
Utilization towards Other Payments Made during the month(vide. Details furnished under SI.No.(6) of the Return) :					0			
Closing Balance :					52910			
<b>5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED</b>								
Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU		
Opening Balance (Rs.)	331348	0	0	0	0	0		
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	1751	0	0	0	0	0		
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	197456	0	0	0	0	0		
Credit Taken on inputs on imported inputs (Rs.)	947689	0	0	0	0	0		
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	116503	0	0	0	0	0		
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0		
Credit Taken on input services (Rs.)	0	0	0	0	0	0		
Credit Taken From Inter-Unit Transfer Of	0	0	0	0	0	0		

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Credit Under Rule 10A of CENVAT Credit Rules, 2004						
<b>Total Credit Available (Rs.)</b>	1594747	0	0	0	0	0
Credit Utilized For Payment Of Duty On Goods (Rs.)	1474955	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	119792	0	0	0	0	0

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
<b>Total :</b>	<b>0</b>					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on

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Behalf of the assessee.

b) During the month, total 6800000 was deposited vide GAR-7 Challans.

c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No. From	Invoice No. To
1	001	66

**CHALLAN DETAILS**

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	05100040605201706760	06/05/2017	0510004	6800000

**ISSUES**

Sl. No.	Description
1	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.

<b>Date :</b>	10/05/2017	<b>Place :</b>	Raipur
<b>Name of assessee :</b>	The Metallic Alloys		
<b>Remarks :</b>			

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**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF MAY AND YEAR 2017**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_052017	<b>Status :</b>	Marked for Review
<b>Address of Registered Unit :</b>	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111		
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW
<b>Revise Type :</b>		<b>Range :</b>	RANGE-IV

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	36200	854000	710300	179900	52899577	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	6612446	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	48600	0	4050	44550	0	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	0	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	Fe Mno Slag	KG	944480	1057100	74165	1259930	5105796	Home Clearance

**NON-TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	638230	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	5250676	2000000	05100040506201701190	0510004	7250676

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	52910
GAR-7 Challan Payments made in the month (in aggregate) :	2000000
Total Amount Available :	2052910
Utilization towards Payment of Duties on excisable goods during the month (vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :	2000000
Utilization towards Other Payments Made during the month (vide. Details furnished under SI.No.(6) of the Return) :	0
Closing Balance :	52910

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	119792	0	0	0	0	0
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	2982851	0	0	0	0	0
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	246524	0	0	0	0	0
Credit Taken on inputs on imported inputs (Rs.)	2188924	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	4907	0	0	0	0	0
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	<b>5542998</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

Sl. No.	Invoice No. From	Invoice No. To		
1	67	123		
<b>CHALLAN DETAILS</b>				
Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	05100040506201701190	05/06/2017	0510004	2000000
<b>ISSUES</b>				
Sl. No.	Description			
1	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.			
2	Figures of CENVAT credit utilized for Other Payments and the Sum of Other Payments paid through Cenvat do not match!!			
3	As Remarks are entered by the Assessee, the Return has been Marked for Review.			
4	The assessable value is equal to zero.			
<b>Date :</b>	10/06/2017	<b>Place :</b>	Raipur	
<b>Name of assessee :</b>	The Metallic Alloys			
<b>Remarks :</b>	7.500 MT Ferro Manganese & 4.050 MT Silico Manganese shortage by excise preventive, Head Qtr., Raipur included in cleared Quantity			

Credit Utilized For Payment Of Duty On Goods (Rs.)	5250676	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0			
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0			
Credit utilised for other payment. (Rs.)	102727	0				
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0				
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0					
Closing balance (Rs.)						

6(1). DETAILS OF OTHER

Payments

0	0	0
0	0	0
0	0	0
0	0	0
0	0	0

Challan Date	BSR Code	Source Document	
		No.	Date

**MADE - ARREARS**

	Paid Account Current	Paid Credit Account
	0	0

Duty Head

SI No.	Amount Paid		Total Amount Paid
	Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.) Account Current	GAR-7 Challan		BSR Code	Source Document	
		No.	Date		No.	Date
Total :	0					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
Total :	0	0					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 2000000 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF JUNE AND YEAR 2017**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_062017	<b>Status :</b>	Marked for Review
<b>Address of Registered Unit :</b>	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111		
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW
<b>Revise Type :</b>		<b>Range :</b>	RANGE-IV

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	179900	891900	1002000	69800	78304413	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	9788056	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	44550	0	0	44550	0	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		

CENVAT			12.5	0	0			
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	Fe Mno Slag	KG	1259930	1101200	1110140	1250990	7268659	Home Clearance
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
SI No.	N.T.Notification Availed			N.T.Notification SI. No.				
1								
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Availed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
CENVAT			12.5	0	908585			
<b>4. DETAILS OF DUTY PAID ON EXCISABLE GOODS</b>								
Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers		BSR Code	Total Duty Paid (Rs.)		
CENVAT	5343926	5352715	05100040607201704113		0510004	10896641		
<b>ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :-</b>								
Summary Particulars					Amount (Rs.)			
Opening Balance :					52910			
GAR-7 Challan Payments made in the month (in aggregate) :					5360000			
Total Amount Available :					5412910			
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :					5352715			
Utilization towards Other Payments Made during the month(vide. Details furnished under SI.No.(6) of the Return) :					0			
Closing Balance :					60195			
<b>5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED</b>								
Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU		
Opening Balance (Rs.)	189595	0	0	0	0	0		
Credit of excise duty taken on inputs on invoices issued by manufacturer	126478	0	0	0	0	0		
Credit of excise duty taken on inputs on invoices issued by 1st or IInd stage dealer	245020	0	0	0	0	0		
Credit of CVD taken on imported inputs	4367467	0	0	0	0	0		
<b>Total Credit Available (Rs.)</b>	<b>4955123</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>		
Credit utilised for payment of duty on excisable goods	4955123	0	0	0	0	0		
Credit utilized when inputs subjected to duty of excise in post GST area are removed as such	0	0	0	0	0	0		
Credit utilised for payment of amount in	0	0	0	0	0	0		

terms of Rule 8 of CENVAT						
Credit utilised for other payment.	0	0	0	0	0	0
Closing balance (Rs.)	0	0	0	0	0	0

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

SI No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
<b>Total :</b>	<b>0</b>					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.

b) During the month, total 5360000 was deposited vide GAR-7 Challans.

c) During the month, invoices bearing following S.No. were issued.

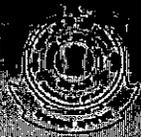
SI. No.	Invoice No.From	Invoice No. To
1	124	185

**CHALLAN DETAILS**

SI. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	05100040607201704113	06/07/2017	0510004	5360000

**ISSUES**

Sl. No.	Description		
1	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.		
Date :	10/07/2017	Place :	Raipur
Name of assessee :	The Metallic Alloys		
Remarks :			



# CENTRAL BOARD OF EXCISE AND CUSTOMS

Ministry of Finance - Department of Revenue



## FORM E.R.-1 -

### RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF APRIL AND YEAR 2016

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_042016	<b>Status :</b>	Marked for Review
<b>Address of Registered Unit :</b>	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111		
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW
<b>Revise Type :</b>		<b>Range :</b>	RANGE-IV

### 3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE

#### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	198000	627560	677160	148400	34639226	Home Clearance

#### NON TARIFF NOTIFICATION USED FOR CLEARANCE

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

#### DUTY PAYABLE FOR CLEARANCE

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	4329903	

#### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	36500	66100	0	102600	0	Home Clearance

#### NON TARIFF NOTIFICATION USED FOR CLEARANCE

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

#### DUTY PAYABLE FOR CLEARANCE

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		

111

CENVAT			12.5	0	0			
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	Fe Mno Slag	KG	744200	771200	1102220	413180	6770670	Home Clearance
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
SI No.	N.T.Notification Availed			N.T.Notification SI. No.				
1								
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
CENVAT			12.5	0	846337			
<b>4. DETAILS OF DUTY PAID ON EXCISABLE GOODS</b>								
Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers		BSR Code	Total Duty Paid (Rs.)		
CENVAT	1176240	4000000	05100040505201605882		0510004	5176240		
<b>ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :</b>								
Summary Particulars					Amount (Rs.)			
Opening Balance :					52910			
GAR-7 Challan Payments made in the month (in aggregate) :					4000000			
Total Amount Available :					4052910			
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :					4000000			
Utilization towards Other Payments Made during the month(vide. Details furnished under SI.No.(6) of the Return) :					0			
Closing Balance :					52910			
<b>5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED</b>								
Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU		
Opening Balance (Rs.)	220576	0	0	0	0	0		
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	185673	0	0	0	0	0		
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	43042	0	0	0	0	0		
Credit Taken on inputs on imported inputs (Rs.)	276373	0	0	0	0	0		
Credit Taken on Capital Goods on Invoices issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	120153	0	0	0	0	0		
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0		
Credit Taken on input services (Rs.)	0	0	0	0	0	0		
Credit Taken From Inter-Unit Transfer Of	0	0	0	0	0	0		

Credit Under Rule 10A of CENVAT Credit Rules, 2004						
<b>Total Credit Available (Rs.)</b>	845817	0	0	0	0	0
Credit Utilized For Payment Of Duty On Goods (Rs.)	676240	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	169577	0	0	0	0	0

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
<b>Total :</b>	<b>0</b>					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on

behalf of the assessee.

b) During the month, total 4000000 was deposited vide GAR-7 Challans.

c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No. From	Invoice No. To
1	01	58

**CHALLAN DETAILS**

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	05100040505201605882	05/05/2016	0510004	4000000

**ISSUES**

Sl. No.	Description												
1	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.												
<table border="1"> <tr> <td><b>Date :</b></td> <td>10/05/2016</td> <td><b>Place :</b></td> <td>Raipur</td> </tr> <tr> <td><b>Name of assessee :</b></td> <td colspan="3">The Metallic Alloys</td> </tr> <tr> <td><b>Remarks :</b></td> <td colspan="3"></td> </tr> </table>		<b>Date :</b>	10/05/2016	<b>Place :</b>	Raipur	<b>Name of assessee :</b>	The Metallic Alloys			<b>Remarks :</b>			
<b>Date :</b>	10/05/2016	<b>Place :</b>	Raipur										
<b>Name of assessee :</b>	The Metallic Alloys												
<b>Remarks :</b>													



**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF MAY AND YEAR 2016**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_052016	<b>Status :</b>	Marked for Review
<b>Address of Registered Unit :</b>	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111		
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW
<b>Revise Type :</b>		<b>Range :</b>	RANGE-IV

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	148400	716000	708000	156400	36185756	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	4523221	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	102600	0	21000	81600	945000	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	118125	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	Fe Mno Slag	KG	413180	875900	840550	448530	5427543	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Aailed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	Sl. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	678444	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	719790	4600000	05100040606201608899	0510004	5319790

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	52910
GAR-7 Challan Payments made in the month (In aggregate) :	4600000
Total Amount Available :	4652910
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in Sl.No.(4) of the Return) :	4600000
Utilization towards Other Payments Made during the month(vide. Details furnished under Sl.No.(6) of the Return) :	0
Closing Balance :	52910

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	169577	0	0	0	0	0
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	76495	0	0	0	0	0
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	46002	0	0	0	0	0
Credit Taken on inputs on imported inputs (Rs.)	586037	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	0	0	0	0	0	0
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	<b>878111</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

Credit Utilized For Payment Of Duty On Goods (Rs.)	719790	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Closing balance (Rs.)	158321	0	0	0	0	0

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

SI No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
<b>Total :</b>	<b>0</b>					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 4600000 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No. From	Invoice No. To		
1	59	113		
<b>CHALLAN DETAILS</b>				
Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	05100040606201608899	06/06/2016	0510004	4600000
<b>ISSUES</b>				
Sl. No.	Description			
1	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.			
<b>Date :</b> 09/06/2016		<b>Place :</b> Raipur		
<b>Name of assessee :</b> The Metallic Alloys				
<b>Remarks :</b>				



**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF JUNE AND YEAR 2016**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys		
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_062016	<b>Status :</b>	Marked for Review		
<b>Address of Registered Unit :</b>	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111				
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW	<b>Range :</b>	RANGE-IV
<b>Revise Type :</b>					

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	156400	697500	653000	200900	32869118	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	4108641	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	0	54000	54000	0	2484000	Export/Bond

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1	042/2001 C.E. (N.T.)	01
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		

			0.0	0	0	
--	--	--	-----	---	---	--

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	81600	0	0	81600	0	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	0	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	Fe Mno Slag	KG	448530	932600	1279500	101630	7857202	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	982156	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	3090797	2000000	05100040507201608996	0510004	5090797

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	52910
GAR-7 Challan Payments made in the month (in aggregate) :	2000000
Total Amount Available :	2052910
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :	2000000
Utilization towards Other Payments Made during the month(vide. Details furnished under SI.No.(6) of the Return) :	0

Closing Balance : 52910

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	158321	0	0	0	0	0
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	112523	0	0	0	0	0
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	19577	0	0	0	0	0
Credit Taken on inputs on imported inputs (Rs.)	2905104	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	0	0	0	0	0	0
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	<b>3195525</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
Credit Utilized For Payment Of Duty On Goods (Rs.)	3020797	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	<b>174728</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS.**

Payments	Amount Paid(Rs.)		GAR-7 Challan		- BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	- Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
Total :	0						

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
Total :	0	0					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 2000000 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No.From	Invoice-No. To
1	114	178

**CHALLAN DETAILS**

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	05100040507201608996	05/07/2016	0510004	2000000

**ISSUES**

Sl. No.	Description
1	Non Tariff Notification Number entered by the user against non export under bond rebate clearance are not valid!!
2	Non Tariff Notification number entered by the user does not exists in the Database!!
3	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.

Date :	07/07/2016	Place :	Raipur
Name of assessee :	The Metallic Alloys		
Remarks :			



## CENTRAL BOARD OF EXCISE AND CUSTOMS

Ministry of Finance - Department of Revenue



### FORM E.R.-1

#### RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF JULY AND YEAR 2016

1. Central Excise Registration Number :	AAGFT9223LEM001	2. Assessee's Name :	The Metallic Alloys .
Return Number :	AAGFT9223LEM001_ER 1_072016	Status :	Marked for Review
Address of Registered Unit :	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111		
Commissionerate :	RAIPUR NEW	Division :	RAIPUR - I NEW
Revise Type :		Range :	RANGE-IV

#### 3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE

##### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	-Ferro Manganese	KG	200900	816600	906500	111000	42487095	Home Clearance

##### NON TARIFF NOTIFICATION USED FOR CLEARANCE

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

##### DUTY PAYABLE FOR CLEARANCE

Duty	Tariff Notification Aailed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	5310889	

##### DETAILS OF CLEARANCE

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	81600	0	0	81600	0	Home Clearance

##### NON TARIFF NOTIFICATION USED FOR CLEARANCE

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

##### DUTY PAYABLE FOR CLEARANCE

Duty	Tariff Notification Aailed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		

CENVAT			12.5	0	0			
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	Fe Mno Slag	KG	101630	1004500	984960	121170	4801875	Home Clearance
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
SI No.	N.T.Notification Availed			N.T.Notification SI. No.				
1								
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Availed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
CENVAT			12.5	0	600235			
<b>4. DETAILS OF DUTY PAID ON EXCISABLE GOODS</b>								
Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers		BSR Code	Total Duty Paid (Rs.)		
CENVAT	2211124	3700000	05100040508201604531		0510004	5911124		
<b>ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :</b>								
Summary Particulars					Amount (Rs.)			
Opening Balance :					52910			
GAR-7 Challan Payments made in the month (in aggregate) :					3700000			
Total Amount Available :					3752910			
Utilization towards Payment of Duties on excisable goods during the month (vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :					3700000			
Utilization towards Other Payments Made during the month (vide. Details furnished under SI.No.(6) of the Return) :					0			
Closing Balance :					52910			
<b>5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED</b>								
Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU		
Opening Balance (Rs.)	174728	0	0	0	0	0		
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	84986	0	0	0	0	0		
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	225946	0	0	0	0	0		
Credit Taken on inputs on imported inputs (Rs.)	1496595	0	0	0	0	0		
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	1534	0	0	0	0	0		
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0		
Credit Taken on input services (Rs.)	0	0	0	0	0	0		
Credit Taken From Inter-Unit Transfer Of	0	0	0	0	0	0		

Credit Under Rule 10A of CENVAT Credit Rules, 2004						
<b>Total Credit Available (Rs.)</b>	1983789	0	0	0	0	0
Credit Utilized For Payment Of Duty On Goods (Rs.)	1821124	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	162665	0	0	0	0	0

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		- Account Current	- Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
<b>Total :</b>	<b>0</b>					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on

behalf of the assessee.

b) During the month, total 3700000 was deposited vide GAR-7 Challans.

c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No.From	Invoice No. To
1	179	232

**CHALLAN DETAILS**

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	05100040508201604531	05/08/2016	0510004	3700000

**ISSUES**

Sl. No.	Description
1	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.

<b>Date :</b>	08/08/2016	<b>Place :</b>	Raipur
<b>Name of assessee :</b>	The Metallic Alloys		
<b>Remarks :</b>			


**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
 Ministry of Finance - Department of Revenue
 

**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF AUGUST AND YEAR 2016**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloÿs
<b>Return Number :</b>	AAGFT9223LEM001_ER 1 082016	<b>Status :</b>	Marked for Review
<b>Address of Registered Unit :</b>	Plot No.29 The Metallic Alloÿs Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111		
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW
<b>Revise Type :</b>		<b>Range :</b>	RANGE-IV

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	111000	647700	-678000	80700	32902100	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	4112763	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	81600	151700	0	233300	0	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		

CENVAT			12.5	0	0	
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**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	Fe Mno Slag	KG	121170	795600	282780	633990	1167365	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	145922	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	758685	3500000	05100040609201607306	0510004	4258685

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	52910
GAR-7 Challan Payments made in the month (in aggregate) :	3500000
Total Amount Available :	3552910
Utilization towards Payment of Duties on excisable goods during the month (vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :	3500000
Utilization towards Other Payments Made during the month (vide. Details furnished under SI.No.(6) of the Return) :	0
Closing Balance :	52910

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	162665	0	0	0	0	0
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	6953	0	0	0	0	0
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	46005	0	0	0	0	0
Credit Taken on inputs on imported inputs (Rs.)	743174	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers (Rs.)	0	0	0	0	0	0
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of	0	0	0	0	0	0

Credit Under Rule 10A of CENVAT Credit Rules, 2004						
<b>Total Credit Available (Rs.)</b>	958797	0	0	0	0	0
Credit Utilized For Payment Of Duty On Goods (Rs.)	758685	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	200112	0	0	0	0	0

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
<b>Total :</b>	<b>0</b>					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**7. SELF-ASSESSMENT MEMORANDUM**

a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on

behalf of the assessee.

b) During the month, total 3500000 was deposited vide GAR-7 Challans.

c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No. From	Invoice No. To
1	233	272

**CHALLAN DETAILS**

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	05100040609201607306	06/09/2016	0510004	3500000

**ISSUES**

Sl. No.	Description
1	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.

<b>Date :</b>	10/09/2016	<b>Place :</b>	Raipur
<b>Name of assessee :</b>	The Metallic Alloys		
<b>Remarks :</b>			



**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF SEPTEMBER AND YEAR 2016**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys		
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_092016	<b>Status :</b>	Marked for Review		
<b>Address of Registered Unit :</b>	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111				
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW	<b>Range :</b>	RANGE-IV
<b>Revise Type :</b>					

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	80700	0	45200	35500	2265050	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	283131	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	233300	37500	61000	209800	2008000	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		

CENVAT			12.5	0	251000	
--------	--	--	------	---	--------	--

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	0	540000	455000	85000	23397500	Export/Bond

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1	042/2001 CE (NT)	01
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
			0.0	0	0	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	Fe Mnó Slag	KG	633990	0	540450	93540	3086858	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	385857	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	359988	560000	05100040510201605819	0510004	919988

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :**

Summary Particulars	Amount (Rs.)
Opening Balance :	52910
GAR-7 Challan Payments made in the month (in aggregate) :	560000
Total Amount Available :	612910
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :	560000
Utilization towards Other Payments Made during the month(vide. Details furnished under SI.No.(6) of the Return) :	0

Closing Balance : 52910

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	200112	0	0	0	0	0
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	158141	0	0	0	0	0
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	146996	0	0	0	0	0
Credit Taken on inputs on imported inputs (Rs.)	61591	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	0	0	0	0	0	0
Credit Taken on imported capital goods (Rs.)	22242	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	<b>589082</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
Credit Utilized For Payment Of Duty On Goods (Rs.)	359988	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
Closing balance (Rs.)	229094	0	0	0	0	0

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

SI No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
Total :	0						

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
Total :	0	0					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 560000 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No.From	Invoice No. To
1	273	307

**CHALLAN DETAILS**

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	05100040510201605819	05/10/2016	0510004	560000

**ISSUES**

Sl. No.	Description
1	Non Tariff Notification Number entered by the user against non export under bond rebate clearance are not valid!!
2	Non Tariff Notification number entered by the user does not exists in the Database!!
3	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.

<b>Date :</b>	09/10/2016	<b>Place :</b>	Raipur
<b>Name of assessee :</b>	The Metallic Alloys		
<b>Remarks :</b>			



**CENTRAL BOARD OF EXCISE AND CUSTOMS**

Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF OCTOBER AND YEAR 2016**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_102016	<b>Status :</b>	Marked for Review
<b>Address of Registered Unit :</b>	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111		
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW
<b>Revise Type :</b>		<b>Range :</b>	RANGE-IV

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	35500	663500	583300	115700	32147150	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	Sl. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	4018395	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	155800	0	15000	140800	870000	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

Sl No.	N.T.Notification Availed	N.T.Notification Sl. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	Sl. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		

CENVAT			12.5	0	108750	
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**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	139000	0	139000	0	7463500	Export/Bond

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1	042/2001 CE (NT)	01
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
			0.0	0	0	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	Fe Mno Slag	KG	93540	823600	715400	201740	4334086	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	541759	

**4. DETAILS OF DUTY PAID ON EXCISABLE GOODS -**

Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers	BSR Code	Total Duty Paid (Rs.)
CENVAT	4168904	500000	05100040511201610544	0510004	4668904

**ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :-**

Summary Particulars	Amount (Rs.)
Opening Balance :	52910
GAR-7 Challan Payments made in the month (In-aggregate) :	500000
Total Amount Available :	552910
Utilization towards Payment of Duties on excisable goods during the month (vide Details furnished under col. no.3 in SI.No.(4) of the Return) :	500000
Utilization towards Other Payments Made during the month (vide Details furnished under SI.No.(6) of the Return) :	0

Closing Balance : 52910

## 5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	229094	0	0	0	0	0
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	18780	0	0	0	0	0
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	3760525	0	0	0	0	0
Credit Taken on inputs on imported inputs (Rs.)	0	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	4448	0	0	0	0	0
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	<b>4012847</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
Credit Utilized For Payment Of Duty On Goods (Rs.)	3893824	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	<b>119023</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

## 6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

## DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

## Duty Head Break Up

SI No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

## 6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
Total :	0					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
Total :	0	0					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 500000 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

SI. No.	Invoice No.From	Invoice No. To
1	308	355

**CHALLAN DETAILS**

SI. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	05100040511201610544	05/11/2016	0510004	500000

**ISSUES**

SI. No.	Description
1	Non Tariff Notification Number entered by the user against non export under bond rebate clearance are not valid!!
2	Non Tariff Notification number entered by the user does not exists in the Database!!
3	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.
4	Figures of CENVAT credit utilized for Payment of Duty on Goods and the Sum of Duty Paid through Credit do not match!!
5	As Remarks are entered by the Assessee,the Return has been Marked for Review.

Date :	10/11/2016	Place :	Raipur
Name of assessee :	The Metallic Alloys		
Remarks :	We debited Rs.152250/- against clearance of 21000 kgs returned goods assessable value Rs,1218000/-		



**CENTRAL BOARD OF EXCISE AND CUSTOMS**  
Ministry of Finance - Department of Revenue



**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF NOVEMBER AND YEAR 2016**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys		
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_112016	<b>Status :</b>	Marked for Review		
<b>Address of Registered Unit :</b>	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111				
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW	<b>Range :</b>	RANGE-IV
<b>Revise Type :</b>					

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	115700	858200	876600	97300	61714300	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	7714290	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	86800	0	0	86800	0	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Availed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		

CENVAT			12.5	0	0			
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	0	54000	54000	0	3240000	Export/Bond
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
SI No.	N.T.Notification Aailed			N.T.Notification SI. No.				
1	042/2001 CE (NT)			01				
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Aailed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
			0.0	0	0			
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	Fe Mno Slag	KG	201740	1042100	803010	440830	6701383	Home Clearance
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
SI No.	N.T.Notification Aailed			N.T.Notification SI. No.				
1								
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Aailed	SI. No. In Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
CENVAT			12.5	0	837676			
<b>4. DETAILS OF DUTY PAID ON EXCISABLE GOODS</b>								
Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers			BSR Code	Total Duty Paid (Rs.)	
CENVAT	8551966	0					8551966	
<b>ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :</b>								
Summary Particulars						Amount (Rs.)		
Opening Balance :						52910		
GAR-7 Challan Payments made in the month (in aggregate) :						0		
Total Amount Available :						52910		
Utilization towards Payment of Duties on excisable goods during the month(vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :						0		
Utilization towards Other Payments Made during the month(vide. Details furnished under SI.No.(6) of the Return) :						0		

Closing Balance : 52910 -

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	119023	0	0	0	0	0
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	82403	0	0	0	0	0
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	3179231	0	0	0	0	0
Credit Taken on inputs on imported inputs (Rs.)	6554296	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.) -	3654	0	0	0	0	0
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	<b>9938607</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
Credit Utilized For Payment Of Duty On Goods (Rs.)	8551966	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004-	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	<b>1386641</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

SI No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current -	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current	No.	Date		No.	Date
Total :	0					

**6(3). DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
Total :	0	0					

**7. SELF-ASSESSMENT MEMORANDUM**

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 0 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No.From	Invoice No. To
1	356	415

**CHALLAN DETAILS**

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
---------	----------------------	--------------	----------	--------------

**ISSUES**

Sl. No.	Description
1	Non Tariff Notification Number entered by the user against non export under bond rebate clearance are not valid!!
2	Non Tariff Notification number entered by the user does not exists in the Databasell
3	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.

Date :	10/12/2016	Place :	Raipur
Name of assessee :	The Metallic Alloys		
Remarks :			

**FORM E.R.-1**

**RETURN OF EXCISABLE GOODS AND AVAILMENT OF CENVAT CREDIT FOR THE MONTH OF JANUARY AND YEAR 2017**

<b>1. Central Excise Registration Number :</b>	AAGFT9223LEM001	<b>2. Assessee's Name :</b>	The Metallic Alloys
<b>Return Number :</b>	AAGFT9223LEM001_ER 1_012017	<b>Status :</b>	Marked for Review
<b>Address of Registered Unit :</b>	Plot No.29 The Metallic Alloys Industrial Area Siltara Raipur Raipur Raipur CHHATTISGARH 493111		
<b>Commissionerate :</b>	RAIPUR NEW	<b>Division :</b>	RAIPUR - I NEW
<b>Revise Type :</b>		<b>Range :</b>	RANGE-IV

**3.DETAILS OF THE MANUFACTURE, CLEARANCE AND DUTY PAYABLE**

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72021100	Ferro Manganese	KG	14000	0	0	14000	0	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		
CENVAT			12.5	0	0	

**DETAILS OF CLEARANCE**

CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	149200	419000	179500	388700	11955625	Home Clearance

**NON TARIFF NOTIFICATION USED FOR CLEARANCE**

SI No.	N.T.Notification Aailed	N.T.Notification SI. No.
1		
2		
3		

**DUTY PAYABLE FOR CLEARANCE**

Duty	Tariff Notification Aailed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.
			Ad Valorem	Specific		

CENVAT			12.5	0	1494455			
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
72023000	Silico Manganese	KG	0	81000	81000	0	5238000	Export/Bond
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
SI No.	N.T.Notification Availed			N.T.Notification SI. No.				
1	042/2001 CE (NT)			01				
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
			0.0	0	0			
<b>DETAILS OF CLEARANCE</b>								
CETSH No.	Description of Goods	Unit of Quantity	Opening Balance	Quantity Manufactured	Quantity Cleared	Closing Balance	Assessable Value(Rs.)	Type Of Clearance
26209900	Fe Mno Slag	KG	1224630	0	932690	291940	7256612	Home Clearance
<b>NON TARIFF NOTIFICATION USED FOR CLEARANCE</b>								
SI No.	N.T.Notification Availed			N.T.Notification SI. No.				
1								
2								
3								
<b>DUTY PAYABLE FOR CLEARANCE</b>								
Duty	Tariff Notification Availed	SI. No. in Tariff Notification	Rate of duty		Duty Payable (Rs.)	Prov. Assessment No.		
			Ad Valorem	Specific				
CENVAT			12.5	0	907079			
<b>4. DETAILS OF DUTY PAID ON EXCISABLE GOODS</b>								
Duty code	Credit Account (Rs.)	Account Current (Rs.)	GAR-7 Challan Numbers		BSR Code	Total Duty Paid (Rs.)		
CENVAT	1401534	1000000	05100040602201711191		0510004	2401534		
<b>ABSTRACT OF ACCOUNT-CURRENT (CASH PAYMENT) :</b>								
Summary Particulars					Amount (Rs.)			
Opening Balance :					52910			
GAR-7 Challan Payments made in the month (In aggregate) :					1000000			
Total Amount Available :					1052910			
Utilization towards Payment of Duties on excisable goods during the month (vide. Details furnished under col. no.3 in SI.No.(4) of the Return) :					1000000			
Utilization towards Other Payments Made during the month (vide. Details furnished under SI.No.(6) of the Return) :					0			

Closing Balance : 52910

**5. DETAILS OF CENVAT CREDIT TAKEN AND UTILIZED**

Details of Credit	CENVAT	AED_TTA	NCCD	ADE_LVD_CL_85	ADC_LVD_CT_75	EDU
Opening Balance (Rs.)	106117	0	0	0	0	0
Credit Taken on inputs on invoices issued by manufacturers (Rs.)	92432	0	0	0	0	0
Credit Taken on inputs on invoices issued by I or II stage dealers (Rs.)	140040	0	0	0	0	0
Credit Taken on inputs on imported inputs (Rs.)	450070	0	0	0	0	0
Credit Taken on Capital Goods on Invoices Issued By Manufacturers Or By I Or II Stage Dealers(Rs.)	2300	0	0	0	0	0
Credit Taken on imported capital goods (Rs.)	0	0	0	0	0	0
Credit Taken on input services (Rs.)	0	0	0	0	0	0
Credit Taken From Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Total Credit Available (Rs.)</b>	<b>790959</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
Credit Utilized For Payment Of Duty On Goods (Rs.)	661117	0	0	0	0	0
Credit utilized when input goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilized when capital goods are removed as such (Rs.)	0	0	0	0	0	0
Credit utilised for payment of amount in terms of Rule 8 of CENVAT Credit Rules, 2004. (Rs.)	0	0	0	0	0	0
Credit utilised for other payment. (Rs.)	0	0	0	0	0	0
Credit Utilised For Payment Of Tax On Services (Rs.)	0	0	0	0	0	0
Credit Utilised Towards Inter-Unit Transfer Of Credit Under Rule 10A of CENVAT Credit Rules, 2004	0	0	0	0	0	0
<b>Closing balance (Rs.)</b>	<b>129842</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

**6(1). DETAILS OF OTHER PAYMENTS MADE - ARREARS**

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
<b>Total :</b>	<b>0</b>	<b>0</b>					

**DUTY HEAD BREAK UPS OF OTHER PAYMENTS MADE - ARREARS**

Source Document Number	Date	Paid Account Current	Paid Credit Account
		0	0

**Duty Head Break Up**

Sl No.	Duty Head	Amount Paid		Total Amount Paid
		Account Current	Credit Account	

**6(2). DETAILS OF OTHER PAYMENTS MADE - INTERESTS**

Payments	Amount Paid(Rs.)	GAR-7 Challan		BSR Code	Source Document	
	Account Current -	No.	Date		No.	Date
Total :	0					

6(3).-DETAILS OF OTHER PAYMENTS MADE - MISCELLANEOUS

Payments	Amount Paid(Rs.)		GAR-7 Challan		BSR Code	Source Document	
	Account Current	Credit Account	No.	Date		No.	Date
	0	0					
Total :	0	0					

7. SELF-ASSESSMENT MEMORANDUM

- a) I hereby declare that the information given in this Return is true, correct and complete in every respect and that I am authorised to sign on behalf of the assessee.
- b) During the month, total 1000000 was deposited vide GAR-7 Challans.
- c) During the month, invoices bearing following S.No. were issued.

Sl. No.	Invoice No.From	Invoice No. To
1	452	489

CHALLAN DETAILS

Sl. No.	GAR-7 Challan Number	Challan Date	BSR Code	Amount (Rs.)
1	05100040602201711191	06/02/2017	0510004	1000000

ISSUES

Sl. No.	Description
1	Non Tariff Notification Number entered by the user against non export under bond rebate clearance are not valid!!
2	Non Tariff Notification number entered by the user does not exists in the Databasell
3	Figures of the opening balance in the current return and the closing balance in the previous filed return do not match.
4	The challan quoted by you does not exist in the database OR does not belong to you.

Date :	10/02/2017	Place :	Raipur
Name of assessee :	The Metallic Alloys		
Remarks :			

THE METALLIC ALLOYS  
  
 Authorized Signatory

**CHHATTISGARH STATE POWER DISTRIBUTION COMPANY LIMITED**

*Annex-5*

Service Number : 0001006445/H515500  
 Bill Month : JAN/2019 Bill Date : 01-02-2019  
 Name and Address :  
 M/S THE METALLIC ALLOYS  
 PLOT NO. 29, INDUSTRIAL GROWTH CENTRE,  
 SILTARA, PHASE-II  
 RAIPUR (C.G.)  
 Telephone : 9981999802  
 Meter Sl.No.: CSP10125  
 Cont.Demand : 5000 KVA Suppl Voltage : 33 KV  
 Purpose : FERRO ALLOY UNIT HT Tariff Cat.: HV4STL3317  
 Bill Sl.No. : 702032359509  
 Acceptance of Cheques : YES  
 Due Date :  
 Cheque Date: DD Date :  
 13-02-2019 18-02-2019  
 Elec.Duty DLF ED% NDLF ED%  
 3.00 0.00 0.00  
 PAN :AAGFT9223L  
 HV4 STEEL INDUSTRIES 33 KV 2017

Parameters	Reading-I	Reading-II		
MD (Normal)	0.398		Minimum Charge	1875000.00
MD(on-Peak)	0.398		Energy Charge(On-Peak)	4094064.00
MD(off-Peak)	0.398		Energy Charge(Off-Peak)	3132675.00
Multiplying Factor	12000.000	0.000	Energy Charge(Normal)	24564384.00
MD (to be billed)	4776.000		Demand Charge	1791000.00
Actual Max.Demand		0.000	-----	-----
Transformer Loss	0.000		Basic bill for the month	17505621.00
Demand Adj.	0.000		-----	-----
Wheeled Units(-)	0.000		Demand Charge	1791000.00
Total Max.Demand	4776.000		4776.00 X 375.0000	
Net Max.Demand		4776.000	Energy Charge(On-Peak)	4094064.00
MD for Penal Unit	0.000		583200.00 X 7.0200	
<u>KWH - Reading</u>			Energy Charge(Off-Peak)	3132675.00
(CURR.) 01-02-2019	26668.700		714000.00 X 4.3875	
(PREV.):	26447.870		Energy Charge(Normal)	8487882.00
Difference	220.830		1450920.00 X 5.8500	
Multiplying Factor	12000.000		VCA	105998.40
Diff. x MF	2649960.000		2649960.00 X 0.0400	
Transformer losses	0.000		Concessional EC	1374060.00-
Adjustment	0.000		2748120.00 X 0.5000	
KWH Wheeled Units			Electricity Duty	433397.00
Total Units	2649960.000		-----	-----
Concessional Units	0.000		Cess	274812.00
Net Units		2649960.000	2748120.00 X 0.1000	
Domestic L&F Units			Meter Rent	1140.00
Max.Demand Rec.		4776.000	SGST on Meter Rent	102.60
75% of CD		3750.000	CGST on Meter Rent	102.60
M.D.for Tariff		60.000	Load factor incentive	1456425.04-
Demand Excess of CD		0.000	-----	-----
Billing Demand		4776.000	Current Surcharge	0.00
<u>KVAH Readings</u>			-----	-----
(CURR.): 01-02-2019	27237.290		Current Month Bill	15490688.56
(PREV.): 01-01-2019	27008.290		Arrears Excluding Surcharge	-8.53
Difference	229.000		OtherCharges	-0.03
Multiplying Factor	12000.0000		Security Deposit Int.	0.00
Diff. x MF	2748000.000		Tax Deducted at Source	0.00
Transformer Loss	0.000		-----	-----
Adjustments	0.000		Bill by due date	15490680.00
On Peak Period		583200.000	(In Words):Rupees One Crore Fifty Four Lakhs	
Off Peak Period		714000.000	Ninety Thousand Six Hundred Eighty O	
Total Units	2748000.000		-----	-----
Net Units		2748000.000	Bill after due date	15723040.00
Load Factor		73	(In Words):Rupees One Crore Fifty Seven Lakhs	
S.Deposit Held		-31357680.00	Twenty Three Thousand Forty Only	
Units at Normal Rate		2748000.000		
Units in 1.5 Rate		0.000		

INFO :Pay your electricity by your registered RTGS/NEFT Acc. No. ZHTCSP1006445. Beneficiary Name : Chhattisgarh State Power Distribution Company Ltd. IFSC Code : INDB0000027. For Any query, contact 0771-2574170, 2574937, 2574939

- 1.SBI Internet user can make their Electricity HT Bill payment Through CSEB website www.cseb.gov.in
- 2.The amount of this bill is payable at Raipur by crossed cheque/draft in favour of RAO,CSPDCU,RAIPUR-I.

**THE METALLIC ALLOYS**

*[Signature]*  
 Authorised Signatory

**CHHATTISGARH STATE POWER DISTRIBUTION COMPANY LIMITED**

Service Number : 0001006445/H515500	Bill Si.No. : 702032768442
Bill Month : FEB/2019	Bill Date : 01-03-2019
Name and Address :	Acceptance of Cheques :YES
M/S THE METALLIC ALLOYS	Due Date :
PLOT NO. 29, INDUSTRIAL GROWTH CENTRE,	Cheque Date: DD Date :
SILTARA, PHASE-II	13-03-2019 18-03-2019
RAIPUR (C.G.)	Elec.Duty DLF ED% NDLF ED%
Telephone : 9981999802	3.00 0.00 0.00
Meter SI.No.: CSP10125	
Cont.Demand : 5000 KVA	Suppl Voltage : 33 KV
Purpose : FERRO ALLOY UNIT HT	Tariff Cat.: HV4STL3317
	PAN :AAGFT9223L
	HV4 STEEL INDUSTRIES 33 KV 2017

Parameters	Reading-I	Reading-II		
MD (Normal)	0.400		Minimum Charge	1875000.00
MD(on-Peak)	0.400		Energy Charge(On-Peak)	3915475.20
MD(off-Peak)	0.400		Energy Charge(Off-Peak)	3067915.50
Multiplying Factor	12000.000	0.000	Energy Charge(Normal)	2428902.00
MD (to be billed)	4800.000		Demand Charge	1800000.00
Actual Max.Demand		0.000		
Transformer Loss	0.000		Basic bill for the month	17251616.70
Demand Adj.	0.000			
Wheeled Units(-)	0.000		Demand Charge	1800000.00
Total.Max.Demand	4800.000		4800.00 X 375.0000	
Net Max.Demand		4800.000	Energy Charge(On-Peak)	3915475.20
MD for Penal Unit	0.000		557760.00 X 7.0200	
<u>KWH - Reading</u>			Energy Charge(Off-Peak)	3067915.50
(CURR.): 01-03-2019	26890.550		699240.00 X 4.3875	
(PREV.):	26668.700		Energy Charge(Normal)	8468226.00
Difference	221.850		1447560.00 X 5.8500	
Multiplying Factor	12000.000		VCA	106488.00
Diff. x MF	2662200.000		2662200.00 X 0.0400	
Transformer losses	0.000		Concessional EC	1352280.00-
Adjustment	0.000		2704560.00 X 0.5000	
KWH Wheeled Units			Electricity Duty	426175.00
Total Units	2662200.000		Cess	270456.00
Concessional Units	0.000		2704560.00 X 0.1000	
Net Units		2662200.000	Meter Rent	1140.00
Domestic L&F Units			SGST on Meter Rent	102.60
Max.Demand Rec.		4800.000	CGST on Meter Rent	102.60
75% of CD		3750.000	Load factor incentive	2389224.60-
M.D.for Tariff		60.000		
Demand Excess of CD		0.000		
Billing Demand		4800.000		
<u>KVAH Readings</u>			Current Surcharge	0.00
(CURR.): 01-03-2019	27462.670			
(PREV.): 01-02-2019	27237.290		Current Month Bill	14314576.30
Difference	225.380		Arrears Excluding Surcharge	0.03
Multiplying Factor	12000.0000		Other Charges	3.67
Diff. x MF	2704560.000		Security Deposit Int.	0.00
Transformer Loss	0.000		Tax Deducted at Source	0.00
Adjustments	0.000			
On Peak Period		557760.000	Bill by due date	14314580.00
Off Peak Period		699240.000	(In Words):Rupees One Crore Forty Three Laks Fourteen Thousand Five Hundred Eight	
Total Units	2704560.000		Bill after due date	14529290.00
Net Units		2704560.000	(In Words):Rupees One Crore Forty Five Lakhs Twenty Nine Thousand Two Hundred Ninety Only	
Load Factor		80		
S.Deposit Held		-31357680.00		
Units at Normal Rate		2704560.000		
Units in 1.6 Rate		0.000		

INFO :Pay your electricity by your registered RTGS/NEFT Acc. No. ZHTCSP1006445, Beneficiary Name : Chhattisgarh State Power Distribution Company Ltd. IFSC Code : INDB0000027. For Any query, contact 0771-2574170, 2574837, 2574939

1.SBI Internet user can make their Electricity HT Bill payment Through CSEB website'www.cseb.gov.in.'

2.The amount of this bill is payable at Raipur by crossed cheque/draft in favour of RAO,CSPDCL,RAIPUR-I.

Senior Accounts Officer  
C.S.P.D.C.L.RAIPUR-I

**CHHATTISGARH STATE POWER DISTRIBUTION COMPANY LIMITED**

Service Number : 0001006445/H515500	Bill SLNo. : 706028537527
Bill Month : MAR/2019	Bill Date : 01-04-2019
Name and Address :	Acceptance of Cheques : YES
M/S THE METALLIC ALLOYS	Due Date :
PLOT NO. 29, INDUSTRIAL GROWTH CENTRE,	Cheque Date: DD Date :
SILTARA, PHASE-II	15-04-2019 16-04-2019
RAIPUR (C.G.)	Elec.Duty DLF ED% NDLF ED%
Telephone : 9981999802	3.00 0.00 0.00
Meter SL.No.: CSP10125	
Cont.Demand : 5000 KVA	Suppl Voltage : 33 KV
Purpose : FERRO ALLOY UNIT HT	Tariff Cat.: HV4STL3317
	PAN :AAGFT9223L
	HV4 STEEL INDUSTRIES 33 KV 2017

<u>Parameters</u>	<u>Reading-I</u>	<u>Reading-II</u>		
MD (Normal)	0.400		Minimum Charge	1875000.00
MD(on-Peak)	0.398		Energy Charge(On-Peak)	4493361.60
MD(off-Peak)	0.398		Energy Charge(Off-Peak)	3515967.00
Multiplying Factor	12000.000	0.000	Energy Charge(Normal)	27842724.00
MD (to be billed)	4800.000		Demand Charge	1800000.00
Actual Max.Demand		0.000	-----	-----
Transformer Loss	0.000		Basic bill for the month	19514478.60
Demand Adj.	0.000		-----	-----
Wheeled Units(-)	0.000		Demand Charge	1800000.00
Total Max.Demand	4800.000		4800.00 X 375.0000	
Net Max.Demand		4800.000	Energy Charge(On-Peak)	4493361.60
MD for Penal Unit	0.000		640080.00 X 7.0200	
<u>KWH - Reading</u>			Energy Charge(Off-Peak)	3515967.00
(CURR.) 01-04-2019	27145.850		801360.00 X 4.3875	
(PREV.): 01-03-2019	26890.550		Energy Charge(Normal)	9705150.00
Difference	255.300		1659000.00 X 5.8500	
Multiplying Factor	12000.000		VCA	245088.00
Diff. x MF	3063600.000		3063600.00 X 0.0800	
Transformer losses	0.000		Concessional EC	1550220.00-
Adjustment	0.000		3100440.00 X 0.5000	
KWH Wheeled Units			Electricity Duty	492280.00
Total Units	3063600.000			
Concessional Units	0.000		Cess	310044.00
Net Units		3063600.000	3100440.00 X 0.1000	
Domestic L&F Units			Meter Rent	1140.00
Max.Demand Rec.		4800.000	SGST on Meter Rent	102.60
75% of CD		3750.000	CGST on Meter Rent	102.60
M.D.for Tariff		60.000	Load factor incentive	2757399.30-
Demand Excess of CD		0.000		
Billing Demand		4800.000		
<u>KVAH Readings</u>			Current Surcharge	0.00
(CURR.): 01-04-2019	27721.040		-----	-----
(PREV.): 01-03-2019	27462.670		Current Month Bill	16255616.50
Difference	258.370		Arrears Excluding Surcharge	-3.67
Multiplying Factor	12000.0000		OtherCharges	-2.83
Diff. x MF	3100440.000		Security Deposit Int.	0.00
Transformer Loss	0.000		Tax Deducted at Source	0.00
Adjustments	0.000			
On Peak Period		640080.000	Bill by due date	16255610.00
Off Peak Period		801360.000	(In Words):Rupees One Crore Sixty Two Lakhs	
Total Units	3100440.000		Fifty Five Thousand Six Hundred Ten O	
Net Units		3100440.000	Bill after due date	16499450.00
Load Factor		83	(In Words):Rupees One Crore Sixty Four Lakhs	
S.Deposit Held	-31357680.00		Ninety Nine Thousand Four Hundred Fifty Only	
Units at Normal Rate		3100440.000		
Units in 1.5 Rate		0.000		

Senior Accounts Officer  
C.S.P.D.C.L.RAIPUR-I

INFO :Pay your electricity by your registered RTGS/NEFT Acc. No. ZHTCSP1006445. Beneficiary Name : Chhattisgarh State Power Distribution Company Ltd. IFSC Code : INDB0000027. For Any query, contact 0771-2574170, 2574937, 2574939

1.SBI Internet user can make their Electricity HT Bill payment Through CSEB website"www.cseb.gov.in."

2.The amount of this bill is payable at Raipur by crossed cheque/draft in favour of RAO,CSPDCL,RAIPUR-I.

**CHHATTISGARH STATE POWER DISTRIBUTION COMPANY LIMITED**

Service Number : 0001006445/H515500	Bill SI.No. : 704031070848
Bill Month : APR/2019	Bill Date : 01-05-2019
Name and Address :	Acceptance of Cheques : YES
M/S THE METALLIC ALLOYS	Due Date :
PLOT NO. 29, INDUSTRIAL GROWTH CENTRE,	Cheque Date: DD Date :
SILTARA, PHASE-II	13-05-2019 16-05-2019
RAIPUR (C.G.)	Elec.Duty DLF ED% NDLF ED%
Telephone : 9981999802	6.00 0.00 0.00
Meter SI.No.: CSP10125	
Cont.Demand : 5000 KVA	Suppl Voltage : 33 KV
Purpose : FERRO ALLOY UNIT HT	Tariff Cat.: HV4STL3317
	PAN :AAGFT9223L
	HV4 STEEL INDUSTRIES 33 KV 2017

Parameters	Reading-I	Reading-II		
MD (Normal)	0.398		Minimum Charge	1825000.00
MD(on-Peak)	0.396		Energy Charge(On-Peak)	4307191.20
MD(off-Peak)	0.398		Energy Charge(Off-Peak)	3353805.00
Multiplying Factor	12000.000	0.000	Energy Charge(Normal)	27166698.00
MD (to be billed)	4776.000		Demand Charge	1743240.00
Actual Max.Demand		0.000	-----	-----
Transformer Loss	0.000		Basic bill for the month	18957052.20
Demand Adj.	0.000		-----	-----
Wheeled Units(-)	0.000		Demand Charge	1743240.00
Total Max.Demand	4776.000		4776.00 X 365.0000	
Net Max.Demand		4776.000	Energy Charge(On-Peak)	4307191.20
MD for Penal Unit	0.000		613560.00 X 7.0200	
<u>KWH - Reading</u>			Energy Charge(Off-Peak)	3353805.00
(CURR.): 01-05-2019	27393.900		784400.00 X 4.3875	
(PREV.): 01-04-2019	27145.850		Energy Charge(Normal)	9552816.00
Difference	248.050		1632960.00 X 5.8500	
Multiplying Factor	12000.000		VCA	238128.00
Diff. x MF	2976600.000		2976600.00 X 0.0800	
Transformer losses	0.000		Electricity Duty	1047116.00
Adjustment	0.000		Cess	301092.00
KWH Wheeled Units			3010920.00 X 0.1000	
Total Units	2976600.000		Meter Rent	1140.00
Concessional Units	0.000			
Net Units		2976600.000	Load factor incentive	2677801.50-
Domestic L&F Units				
Max.Demand Rec.		4776.000		
75% of CD		3750.000		
M.D.for Tariff		60.000		
Demand Excess of CD		0.000		
Billing Demand		4776.000		
<u>KVAH Readings</u>			Current Surcharge	0.00
(CURR.): 01-05-2019	27971.950		-----	-----
(PREV.): 01-04-2019	27721.040		Current Month Bill	17866726.70
Difference	250.910		Arrears Excluding Surcharge	2.83
Multiplying Factor	12000.0000		OtherCharges	1.47
Diff. x MF	3010920.000		Security Deposit Int.	-1889735.00
Transformer Loss	0.000		Tax Deducted at Source	188974.00
Adjustments	0.000			
On Peak Period		613560.000	Bill by due date	16165970.00
Off Peak Period		784400.000	(In Words):Rupees One Crore Sixty One Lakhs Sixty Five Thousand Nine Hundred Seve	
Total Units	3010920.000			
Net Units		3010920.000	Bill after due date	16408460.00
Load Factor		87	(In Words):Rupees One Crore Sixty Four Lakhs Eight Thousand Four Hundred Sixty Only	
S.Deposit Held		-31357680.00		
Units at Normal Rate		3010920.000		
Units in 1.5 Rate		0.000		

INFO :Pay your electricity by your registered RTGS/NEFT Acc. No. ZHTCSP1006445. Beneficiary Name : Chhattisgarh State Power Distribution Company Ltd. IFSC Code : INDB0000027. For Any query, contact 0771-2574170, 2574937, 2574939

- 1.SBI Internet user can make their Electricity HT Bill payment Through CSEB website"www.cseb.gov.in."
- 2.The amount of this bill is payable at Raipur by crossed cheque/draft in favour of RAO,CSPDCL,RAIPUR-I.

**CHHATTISGARH STATE POWER DISTRIBUTION COMPANY LIMITED**

Service Number : 0001006445/H515500	Bill SI.No. : 710025336893
Bill Month : MAY/2019	Bill Date : 01-06-2019
Name and Address :	Acceptance of Cheques : YES
M/S THE METALLIC ALLOYS	Due Date :
PLOT NO. 29, INDUSTRIAL GROWTH CENTRE,	Cheque Date: DD Date :
SILTARA, PHASE-II	13-06-2019 18-06-2019
RAIPUR (C.G.)	Elec.Duty DLF ED% NDLF ED%
Telephone : 9981999802	6.00 0.00 0.00
Meter SI.No.: CSP10125	
Cont.Demand : 5000 KVA	Suppl Voltage : 33 KV
Purpose : FERRO ALLOY UNIT HT	Tariff Cat.: HV4STL3317
	PAN :AAGFT9223L
	HV4 STEEL INDUSTRIES 33 KV 2017

Parameters	Reading-I	Reading-II		
MD (Normal)	0.398		Minimum Charge	1825000.00
MD(on-Peak)	0.392		Energy Charge(On-Peak)	4201048.80
MD(off-Peak)	0.394		Energy Charge(Off-Peak)	3121092.00
Multiplying Factor	12000.000	0.000	Energy Charge(Normal)	25229178.00
MD (to be billed)	4776.000		Demand Charge	1743240.00
Actual Max.Demand		0.000	-----	-----
Transformer Loss	0.000		Basic bill for the month	17848804.80
Demand-Adj.	0.000		-----	-----
Wheeled Units(-)	0.000		Demand Charge	1743240.00
Total Max.Demand	4776.000		4776.00 X 385.0000	
Net Max.Demand		4776.000	Energy Charge(On-Peak)	4201048.80
MD for Penal Unit	0.000		598440.00 X 7.0200	
<u>KWH - Reading</u>			Energy Charge(Off-Peak)	3121092.00
(CURR.): 01-05-2019	27625.490		711360.00 X 4.3875	
(PREV.):	27393.900		Energy Charge(Normal)	8783424.00
Difference	231.590		1501440.00 X 5.8500	
Multiplying Factor	12000.000		VCA	27790.80-
Diff. x MF	2779080.000		Electricity Duty	964666.00
Transformer losses	0.000		Cess	281124.00
Adjustment	0.000		2811240.00 X 0.1000	
KWH Wheeled Units			Meter Rent	1140.00
Total Units	2779080.000		Load factor incentive	2462694.48-
Concessional Units	0.000			
Net Units		2779080.000		
Domestic L&F Units				
Max.Demand Rec.		4776.000		
75% of CD		3750.000		
M.D.for Tariff		60.000		
Demand Excess of CD		0.000		
Billing Demand		4776.000		
<u>KVAH Readings</u>			Current Surcharge	0.00
(CURR.): 01-06-2019	28206.220		-----	-----
(PREV.): 01-05-2019	27971.950		Current Month Bill	16605249.52
Difference	234.270		Arrears Excluding Surcharge	0.00
Multiplying Factor	12000.0000		Other Charges	1.95
Diff. x MF	2811240.000		Security Deposit Int.	-1.47
Transformer Loss	0.000		Tax Deducted at Source	0.00
Adjustments	0.000			
On Peak Period		598440.000	Bill by due date	16605250.00
Off Peak Period		711360.000	(In Words):Rupees One Crore Sixty Six Lakhs	
Total Units	2811240.000		Five Thousand Two Hundred Fifty Only	
Net Units		2811240.000	Bill after due date	16854330.00
Load Factor		78	(In Words):Rupees One Crore Sixty Eight Lakhs	
S.Deposit Held		-31357680.00	Fifty Four Thousand Three Hundred Thirty Only	
Units at Normal Rate		2811240.000		
Units In 1.5 Rate		0.000		

INFO :Pay your electricity by your registered RTGS/NEFT Acc. No. ZHTCSP1006445. Beneficiary Name : Chhattisgarh State Power Distribution Company Ltd. IFSC Code : INDB0000027. For Any query, contact 0771-2574170, 2574937, 2574939

- 1.SBI Internet user can make their Electricity HT Bill payment Through CSEB website"www.cseb.gov.in."
- 2.The amount of this bill is payable at Raipur by crossed cheque/draft in favour of RAQ,CSPDCL,RAIPUR-I.

Senior Accounts Officer  
C.S.P.D.C.L.RAIPUR-I

**CHHATTISGARH STATE POWER DISTRIBUTION COMPANY LIMITED**

Service Number : 0001006445/H515500	Bill SI.No. : 718014668454
Bill Month : JUN/2019	Bill Date : 01-07-2019
Name and Address :	Acceptance of Cheques :YES
M/S THE METALLIC ALLOYS	Due Date :
PLOT NO. 29, INDUSTRIAL GROWTH CENTRE,	Cheque Date: DD Date :
SILTARA, PHASE-II	15-07-2019 16-07-2019
RAIPUR (C.G.)	Elec.Duty DLF ED% NDLF ED%
Telephone : 9981999802	6.00 0.00 0.00
Meter SI.No.: CSP10125	
Cont.Demand : 5000 KVA	Suppl Voltage : 33 KV
Purpose : FERRO ALLOY UNIT HT	Tariff Cat.: HV4STL3317
	PAN :AAGFT9223L
	HV4 STEEL INDUSTRIES 33 KV 2017

Parameters	Reading-I	Reading-II		
MD (Normal)	0.400		Minimum Charge	1825000.00
MD(on-Peak)	0.398		Energy Charge(On-Peak)	4114281.60
MD(off-Peak)	0.398		Energy Charge(Off-Peak)	3205858.50
Multiplying Factor	12000.000	0.000	Energy Charge(Normal)	25431354.00
MD (to be billed)	4800.000		Demand Charge	1752000.00
Actual Max.Demand		0.000	-----	-----
Transformer Loss	0.000		Basic bill for the month	17936294.10
Demand Adj.	0.000		-----	-----
Wheeled Units(-)	0.000		Demand Charge	1752000.00
Total Max.Demand	4800.000		4800.00 X 365.0000	
Net Max.Demand		4800.000	Energy Charge(On-Peak)	4114281.60
MD for Penal Unit	0.000		586080.00 X 7.0200	
<u>KWH - Reading</u>			Energy Charge(Off-Peak)	3205858.50
(CURR.): 01-06-2019	27858.370		730680.00 X 4.3875	
(PREV.):	27625.490		Energy Charge(Normal)	8864154.00
Difference	232.880		1515240.00 X 5.8500	
Multiplying Factor	12000.000		VCA	27945.60-
Diff. x MF	2794560.000		Electricity Duty	959381.00
Transformer losses	0.000		Cess	283200.00
Adjustment	0.000		2832000.00 X 0.1000	
KWH Wheeled Units			Meter Rent	1140.00
Total Units	2794560.000		Load factor incentive	2480888.16-
Consessional Units	0.000			
Net Units		2794560.000		
Domestic L&F Units				
Max.Demand Rec.		4800.000		
75% of CD		3750.000		
M.D.for Tariff		60.000		
Demand Excess of CD		0.000		
Billing Demand		4800.000		
<u>KVAH Readings</u>			Current Surcharge	0.00
(CURR.): 01-07-2019	28442.220		-----	-----
(PREV.): 01-06-2019	28206.220		Current Month Bill	16681181.34
Difference	236.000		Arrears Excluding Surcharge	-0.48
Multiplying Factor	12000.0000		OtherCharges	0.61
Diff. x MF	2832000.000		Security Deposit Int.	-1.47
Transformer Loss	0.000		Tax Deducted at Source	0.00
Adjustments	0.000			
On Peak Period		586080.000	Bill by due date	16681180.00
Off Peak Period		730680.000	(In Words):Rupees One Crore Sixty Six Lakhs	
Total Units	2832000.000		Eighty One Thousand One Hundred Eight	
Net Units		2832000.000	Bill after due date	16931400.00
Load Factor		82	(In Words):Rupees One Crore Sixty Nine Lakhs	
S.Deposit Held		-31357680.00	Thirty One Thousand Four Hundred Only	
Units at Normal Rate		2832000.000		
Units in 1.5 Rate		0.000		

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- 2.The amount of this bill is payable at Raipur by crossed cheque/draft in favour of RAO,CSPDCL,RAIPUR-I.

Senior Accounts Officer  
C.S.P.D.C.L.RAIPUR-I

**CHHATTISGARH STATE POWER DISTRIBUTION COMPANY LIMITED**

Service Number : 0001006445/H515500	Bill Sl.No. : 704032355550
Bill Month : JUL/2019	Bill Date : 01-08-2019
Name and Address :	Acceptance of Cheques : YES
M/S THE METALLIC ALLOYS	Due Date :
PLOT NO. 29, INDUSTRIAL GROWTH CENTRE,	Cheque Date: DD Date :
SILTARA, PHASE-II	13-08-2019 16-08-2019
RAIPUR (C.G.)	Elec.Duty DLF ED% NDLF ED%
Telephone : 9981999802	6.00 0.00 0.00
Meter Sl.No.: CSP10125	
Cont.Demand : 5000 KVA	Suppl Voltage : 33 KV
Purpose : FERRO ALLOY UNIT HT	Tariff Cat.: HV4STL3317
	PAN :AAGFT9223L
	HV4 STEEL INDUSTRIES 33 KV 2017

Parameters	Reading-I	Reading-II		
MD (Normal)	0.398		Minimum Charge	1825000.00
MD(on-Peak)	0.398		Energy Charge(On-Peak)	4354365.60
MD(off-Peak)	0.398		Energy Charge(Off-Peak)	3292731.00
Multiplying Factor	12000.000	0.000	Energy Charge(Normal)	26446446.00
MD (to be billed)	4776.000		Demand Charge	1743240.00
Actual Max.Demand		0.000	-----	-----
Transformer Loss	0.000		Basic bill for the month	18604086.60
Demand Adj.	0.000		-----	-----
Wheeled Units(-)	0.000		Demand Charge	1743240.00
Total Max.Demand	4776.000		4776.00 X 365.0000	
Net Max.Demand		4776.000	Energy Charge(On-Peak)	4354365.60
MD for Penal Unit	0.000		620280.00 X 7.0200	
<u>KWH - Reading</u>			Energy Charge(Off-Peak)	3292731.00
(CURR.) 01-07-2019	28100.220		750480.00 X 4.3875	
(PREV.):	27858.370		Energy Charge(Normal)	9213750.00
Difference	241.850		1575000.00 X 5.8500	
Multiplying Factor	12000.000		VCA	377286.00
Diff. x MF	2902200.000		2902200.00 X 0.1300	
Transformer losses	0.000		Electricity Duty	1034288.00
Adjustment	0.000		Cess	294576.00
KWH Wheeled Units			2945760.00 X 0.1000	
Total Units	2902200.000		Meter Rent	1140.00
Consessional Units	0.000			
Net Units		2902200.000	Load factor incentive	2641497.30-
Domestic L&F Units				
Max.Demand Rec.		4776.000		
75% of CD		3750.000		
M.D.for Tariff		60.000		
Demand Excess of CD		0.000		
Billing Demand		4776.000		
<u>KVAH Readings</u>			Current Surcharge	0.00
(CURR.): 01-08-2019	28687.700		-----	-----
(PREV.): 01-07-2019	28442.220		Current Month Bill	17669879.30
Difference	245.480		Arrears Excluding Surcharge	-0.48
Multiplying Factor	12000.0000		OtherCharges	1.31
Diff. x MF	2945760.000		Security Deposit Int.	-0.13
Transformer Loss	0.000		Tax Deducted at Source	0.00
Adjustments	0.000			
On Peak Period		620280.000	Bill by due date	17669880.00
Off Peak Period		750480.000	(In Words):Rupees One Crore Seventy Six	
Total Units	2945760.000		Lakhs Sixty Nine Thousand Eight Hundred E	
Net Units		2945760.000	Bill after due date	17934930.00
Load Factor		82	(In Words):Rupees One Crore Seventy Nine	
S.Deposit Held		-31357680.00	Lakhs Thirty Four Thousand Nine Hundred	
Units at Normal Rate		2945760.000	Thirty Only	
Units in 1.5 Rate		0.000		

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Senior Accounts Officer  
C.S.P.D.C.L.RAIPUR-I

**CHHATTISGARH STATE POWER DISTRIBUTION COMPANY LIMITED**

Service Number : 0001006445/H515500	Bill SI.No. : 702035742955
Bill Month : AUG/2019	Bill Date : 01-09-2019
Name and Address :	Acceptance of Cheques : YES
M/S THE METALLIC ALLOYS	Due Date :
PLOT NO. 29, INDUSTRIAL GROWTH CENTRE,	Cheque Date: DD Date :
SILTARA, PHASE-II	13-09-2019 16-09-2019
RAIPUR (C.G.)	Elec.Duty DLF ED% NDLF ED%
Telephone : 9981999802	6.00 0.00 0.00
Meter SI.No. : CSP10125	
Cont.Demand : 5000 KVA	Suppl Voltage : 33 KV
Purpose : FERRO ALLOY UNIT HT	Tarif Cat. : HV4STL3317
	PAN :AAGFT9223L
	HV4 STEEL INDUSTRIES 33 KV 2017

Parameters	Reading-I	Reading-II		
MD (Normal)	0.398		Minimum Charge	1825000.00
MD(on-Peak)	0.400		Energy Charge(On-Peak)	4330778.40
MD(off-Peak)	0.398		Energy Charge(Off-Peak)	3194802.00
Multiplying Factor	12000.000	0.000	Energy Charge(Normal)	26661258.00
MD (to be billed)	4800.000		Demand Charge	1752000.00
Actual Max.Demand		0.000		
Transformer Loss	0.000		Basic bill for the month	18673850.40
Demand Adj.	0.000			
Wheeled Units(-)	0.000		Demand Charge	1752000.00
Total Max.Demand	4800.000		4800.00 X 365.0000	
Net Max.Demand		4800.000	Energy Charge(On-Peak)	4330778.40
MD for Penal Unit	0.000		616920.00 X 7.0200	
<u>KWH - Reading</u>			Energy Charge(Off-Peak)	3194802.00
(CURR.): 01-09-2019	28342.380		728160.00 X 4.3875	
(PREV.):	28100.220		Energy Charge(Normal)	9396270.00
Difference	242.160		1606200.00 X 5.8500	
Multiplying Factor	12000.000		VCA	377769.80
Diff. x MF	2905920.000		2905920.00 X 0.1300	
Transformer losses	0.000		Electricity Duty	1037977.00
Adjustment	0.000		Cess	295128.00
KWH Wheeled Units			2951280.00 X 0.1000	
Total Units	2905920.000		Meter Rent	1140.00
Consessional Units	0.000			
Net Units		2905920.000	Load factor incentive	2646413.64-
Domestic L&F Units				
Max.Demand Rec.		4800.000		
75% of CD		3750.000		
M.D.for Tariff		60.000		
Demand Excess of CD		0.000		
Billing Demand		4800.000		
<u>KVAH Readings</u>			Current Surcharge	0.00
(CURR.): 01-09-2019	28933.630			
(PREV.): 01-08-2019	28687.700		Current Month Bill	17739451.36
Difference	245.930		Arrears Excluding Surcharge	-1.18
Multiplying Factor	12000.0000		OtherCharges	-0.05
Diff x MF	2951160.000		Security Deposit Int.	-0.13
Transformer Loss	0.000		Tax Deducted at Source	0.00
Adjustments	0.000			
On Peak Period		616920.000	Bill by due date	17739450.00
Off Peak Period		728160.000	(In Words):Rupees One Crore Seventy Seven Lakhs Thirty Nine Thousand Four Hundred	
Total Units	2951160.000			
Net Units		2851160.000	Bill after due date	18005540.00
Load Factor		82	(In Words):Rupees One Crore Eighty Lakhs Five Thousand Five Hundred Forty Only	
S.Deposit Held		-31357680.00		
Units at Normal Rate		2951160.000		
Units in 1.5 Rate		0.000		

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Authorised Signatory

  
 THE METALLIC ALLOYS

Annexure - 6



# The Metallic Alloys

To,  
The Regional Officer  
Chhattisgarh Environment Conservation Board  
Kabir Nagar, Raipur(C.G.)

Dated : 30.08.19

Sub : Intimation regarding temporary maintenance shutdown of our unit - The Metallic Alloys, Siltara

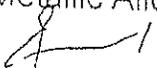
Sir,

This is to inform that we are taking temporary maintenance shutdown of our unit - The Metallic Alloys, Plot No. 29, Industrial Growth Centre, Siltara, Raipur - 493111 for about 25-30 days from 31.08.19. During the shutdown process there will be some fume generation.

The above is for kind information

Thanking You  
Yours Faithfully

The Metallic Alloys

  
Authorized Signatory



THE METALLIC ALLOYS

  
Authorized Signatory